Limited liability company "MISMA PET"
Koptevskaya Street, 67 RU-125239 Moscow Russian Federation

Proposed to be Used
IR DIVISION
Dog biscuits; edible chews for animals; animal foodstuffs; pet food; bird food; strengthening animal forage; beverages for pets; litter for animals.
TESSA

4386615  28/11/2019
[International Registration No. : 1456535]
FENO S.r.l.
Via degli Artigiani Sud, 1 I-39044 Egna (BZ) Italy

Proposed to be Used
IR DIVISION
Plants; live plants; natural plants; fresh plants; dried plants; climbing plants; plant bulbs; nursery plants; leaf plants; pot plants; live fruit plants; seeds of fruit plants and shrubs; fresh apples; fruit shrubs; fresh fruit; organic fresh fruit; unprocessed fruit; fruits and fresh vegetables propagation materials [seeds].
4400040  06/11/2019
[International Registration No. : 1506540]
ÇAGATAY EVCIL HAYVAN MAMALARI VE YEM ÜRÜNLERİ SANAYİ VE TİCARET ANONIM SİRKETİ
Ümit Mahallesi, 7406/1 Sokak, No: 9 Bornova - İzmir Turkey

Proposed to be Used
IR DIVISION
Food for animals; cat food; dog food; cat litter.
Trade Marks Journal No: 1937, 20/01/2020 Class 31

[International Registration No.: 1507409]
ÇAGATAY EVÇIL HAYVAN MAMALARI VE YEM ÜRÜNLERİ SANAYİ VE TICARET ANONIM SİRKETİ
Ümit Mahallesi, 7406/1 Sokak, No: 9 Bornova - İzmir Turkey

Proposed to be Used

IR DIVISION
Food for animals; cat food.

KEDİ MAMASI
4400215 06/11/2019

Proposed to be Used

IR DIVISION
Food for animals; cat food.

micho
POWER TORR

4368456  07/11/2019
[International Registration No.: 1227411]
Usanov Igor' Vladimirovich
ul. Kol'skaya, 2, korp. 5, kv. 90 RU-129329 Moskva Russian Federation

Proposed to be Used
IR DIVISION
Beer; mineral water [beverages]; aerated water; fruit juices; syrups for beverages; preparations for making beverages; aperitifs, non-alcoholic; lithia water; seltzer water; soda water; waters [beverages]; table waters; kvass [non-alcoholic beverage]; cocktails, non-alcoholic; lemonades; peanut milk [non-alcoholic beverage]; non-alcoholic beverages; isotonic beverages; non-alcoholic honey-based beverages; whey beverages; non-alcoholic fruit juice beverages; milk of almonds [beverage]; fruit nectars, non-alcoholic; orgeat; powders for effervescing beverages; sarsaparilla [non-alcoholic beverage]; syrups for lemonade; tomato juice [beverage]; cider, non-alcoholic; vegetable juices [beverages]; preparations for making aerated water; preparations for making liqueurs; preparations for making mineral water; must; grape must, unfermented; beer wort; malt wort; pastilles for effervescing beverages; sherbets [beverages]; fruit extracts, non-alcoholic; extracts of hops for making beer; essences for making beverages.
JUKES CORDIALITY

4379609  14/11/2019
[International Registration No. : 1503087]

Switchels Limited
Lynton House, 7-12 Tavistock Square London WC1H 9BQ United Kingdom

Proposed to be Used

IR DIVISION

Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; energy drinks; isotonic drinks.
4386524  15/11/2019
[International Registration No. : 1283185]
ADAM PALUSZYNSKI
Dzialkowa 89 PL-05-509 Kierszek GM. Konstancin - Jeziorna Poland
Proposed to be Used
IR DIVISION
Non-alcoholic drinks, aloe vera drinks, non-alcoholic, sparkling soft drinks, isotonic beverages, beverages consisting of a blend of fruit and vegetable juices, fruit juices, waters.
PAMPELLE

4368486   18/11/2019
[International Registration No. : 1339150]
Think Brands Pty Ltd
8/30 Park Rd MULGRAVE NSW 2756 Australia

Proposed to be Used
IR DIVISION
Alcoholic beverages being liqueurs, spirits and bitters, but excluding wine and beverages containing wine.
ROEDERER COLLECTION

Priority claimed from 14/10/2019; Application No. : 4590399 ;France
4383798  05/11/2019

[International Registration No. : 1504272]
CHAMPAGNE LOUIS ROEDERER (CLR)
21 boulevard Lundy F-51100 REIMS France

Proposed to be Used
IR DIVISION
Alcoholic beverages (except beers); wines; wines protected by the appellation of origin "Champagne".
FOSS MARAI

4392875  15/11/2019

[International Registration No. : 1505956]

FOSS MARAI SPUMANTE VALDOBBIADENE S.R.L.
Strada di Guia, 109 I-31049 Guia di Valdobbiadene Italy

Proposed to be Used
IR DIVISION
Wine, spirits and liqueurs.
Priority claimed from 04/10/2019; Application No. : 2019-1187 ;Cuba
4400214  18/10/2019
[International Registration No. : 1507408]
CORPORACIÓN CUBA RON, S.A.
Calle 246 y Qinta Avenida, Barlovenb, Jaimanitas, municipio Playa CP 11300 La Habana Cuba

Proposed to be Used
IR DIVISION
Alcoholic beverages except beers.
LINGONCELLO

4400220 14/08/2019

[International Registration No. : 1507434]

Mother's Milk Beverages Oy
Simonkatu 10 D 43 FI-00100 Helsinki Finland

Proposed to be Used

IR DIVISION

Cl.33; Alcoholic beverages (except beer); pre-mixed alcoholic beverages; preparations for making alcoholic beverages; alcoholic extracts; aperitifs; wine-based aperitifs; liquor-based aperitifs; spirits and liquors; spirits [beverages]; aperitifs with a distilled alcoholic liquor base; cider; alcoholic essences; alcoholic drinks, namely, alcoholic jellies; wine punch; alcoholic cocktail mixes; wine; fortified wines.
Priority claimed from 02/10/2019; Application No. : 2019-128533 ;Japan
4401441  15/11/2019
[International Registration No. : 1506389]
EXTAGE Co., LTD
12-5 Oroshimachi Kamata Fukushima-shi Fukushima 960-0102 Japan
Proposed to be Used
IR DIVISION
Distilled spirits.
Priority claimed from 02/10/2019; Application No.: 2019-128534; Japan
4401443  15/11/2019
[International Registration No.: 1506390]
EXTAGE Co, LTD
12-5 Oroshimachi Kamata Fukushima-shi Fukushima 960-0102 Japan
Proposed to be Used
IR DIVISION
Distilled spirits.
Priority claimed from 02/10/2019; Application No. : 2019-128535 ;Japan
4401500   15/11/2019
[International Registration No. : 1506391]
EXTAGE Co., LTD
12-5 Oroshimachi Kamata Fukushima-shi Fukushima 960-0102 Japan
Proposed to be Used
IR DIVISION
Distilled spirits.
Priority claimed from 02/10/2019; Application No. : 2019-128536 ;Japan
4401501  15/11/2019
[International Registration No. : 1506392]
EXTAGE Co., LTD
12-5 Oroshimachi Kamata Fukushima-shi Fukushima 960-0102 Japan
Proposed to be Used
IR DIVISION
Distilled spirits.
STARTUP AUTOBAHN

Priority claimed from 15/02/2016; Application No. : 015112667 ;European Union
3395275   13/06/2016
[International Registration No. : 1309012]
Daimler AG
Mercedesstrasse 120 70372 Stuttgart DE

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION
Advertising; business management; business administration; office functions; business consultancy and advisory services; personnel placement and recruitment; commercial intermediation services; arranging of business introductions; procurement of contracts [for others].
Priority claimed from 08/12/2015; Application No. : 1322682 ;Benelux
3403137  12/04/2016
[International Registration No. : 1311652]
RANDSTAD N.V.
Diemermere 25 NL-1112 TC Diemen NL
RANDSTAD UITZENDBUREAU B.V.
25, Diemermere, NL-1112 TC DIEMEN NL
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Proposed to be Used
IR DIVISION
Recruitment of personnel; search and selection of personnel; employment of personnel; outplacement of personnel;
advice in the field of staff matters; personnel consultancy services; administrative services, in particular salary- and
personnel administration; consultancy and advisory services relating to personnel placement; information services
relating to jobs and career opportunities; selection of personnel, also by way of psychological testing; career
advancement consultancy services; commercial interim-management services; business project management;
consultancy on the subject of business management and business economy; job matching services; services in relation
to the process of recruitment of personnel; payroll administration and management services; employment outplacement
services; human capital management outsourcing services; all aforementioned services also via telecommunication,
including the internet.
Priority claimed from 03/05/2016; Application No. : 87023156 ;United States of America
3507783   03/11/2016
[International Registration No. : 1328228]
Allegis Group, Inc.
7301 Parkway Drive Hanover MD 21076 United States of America
Address for service in India/Attorney address:
MEENU SHARMA GOSWAMI
ANUATION 4th & 5th Floor, WZ 113/4, Meenakshi Garden, Tilak Nagar, New Delhi - 110018, INDIA

Proposed to be Used
IR DIVISION
Market research; preparing promotional and merchandising material for others; supply chain management services; business consultation in the field of business process and expansion; business marketing consulting services; business marketing services; business management and consultation in the field of capturing and analyzing information and data for the purpose of improving business processes and marketing campaigns; preparation of customized promotional and merchandising materials for others; preparing promotional and merchandising material for others; product merchandising for others; promotion and marketing services and related consulting.
DIGI-KEY ELECTRONICS & AUTOMATION

Priority claimed from 31/10/2019; Application No. : 88676030 ;United States of America

4384321    06/11/2019

[International Registration No. : 1503797]

Digi-Key Corporation
701 Brooks Avenue South Thief River Falls MN 56701 United States of America

Proposed to be Used

IR DIVISION

Computerized on-line wholesale and retail store services and distributorship services in the field of electronics, electronic components, hardware, and industrial automation products.
Trade Marks Journal No: 1937 , 20/01/2020 Class 35

APPLE NEWS+

Priority claimed from 29/01/2019; Application No. : 2019-077 ;Leichtenstein 4401413 29/07/2019

[International Registration No. : 1507606]

Apple Inc.
One Apple Park Way Cupertino CA 95014 United States of America

Proposed to be Used

To be associated with:

3098370

IR DIVISION

Retail store services in the field of books, magazines, periodicals, newsletters, journals and other publications on a wide range of topics of general interest, provided via the Internet and other computer, electronic and communications networks; subscription services, namely, providing subscriptions to text, data, image, audio, video, and multimedia content, provided via the Internet and other electronic and communications networks; online retail store services featuring downloadable pre-recorded text, data, image, audio, video, and multimedia content for a fee or pre-paid subscription, via the Internet and other electronic and communications networks.
Priority claimed from 24/01/2019; Application No. : 88275677 ;United States of America
4401496   23/07/2019
[International Registration No. : 1506779]
Vista Equity Partners, LLC
20th Floor, 4 Embarcadero Center San Francisco CA 94111 United States of America

Proposed to be Used
To be associated with:
4338680

IR DIVISION
Business consulting services in the field of private equity investment management namely, providing pre-acquisition business due diligence, value creation planning and execution and resources related thereto.
VENOA

Priority claimed from 15/08/2019; Application No. : 736751 ;Switzerland
4401547 07/10/2019
[International Registration No. : 1507192]
MusiX AG
Sägeweg 15 CH-4304 Giebenach Switzerland

Proposed to be Used
IR DIVISION
E-commerce services, namely advertising in the form of data, texts, images, sounds, individually or in combination, via computer networks, for the sale of goods and services of all kinds; retail sale; retail sale via global computer networks; retail sale services; advertising; commercial business management; commercial administration; office functions; updating and maintenance of data in computer databases.
Sei-katsu-sha Interface

Priority claimed from 02/08/2019; Application No. : 2019-105091 ;Japan
4402682  13/08/2019
[International Registration No. : 1506942]
Hakuhodo Incorporated
5-3-1 Akasaka, Minato-ku Tokyo 107-6322 Japan

Proposed to be Used
IR DIVISION
Planning of advertising; production, distribution and dissemination of advertising materials; advertising and publicity services; consultancy regarding advertising communication strategies; business research; business management analysis or business consultancy; marketing research; market intelligence services; market studies; advertising agency services.
PJT PARK HILL

Priority claimed from 15/07/2019; Application No. : 88514539 ;United States of America
4329002    22/07/2019
[International Registration No. : 1493095]
PJT PARTNERS HOLDINGS LP
280 Park Avenue New York NY 10017 United States of America

Address for service in India/Attorney address:
K & S PARTNERS
4121/B,6TH CROSS, 19A MAIN, HAL II STAGE (EXTENSION) BANGALORE-560 038. KARNATAKA.

Proposed to be Used

IR DIVISION
Investment banking services; investment management; financial advisory, consultancy and analysis services, all relating to assets management, financial investment, capital investment and principal investment; financial consulting and advising in the field of mergers and acquisitions, corporate restructuring and corporate finance; financial planning; financial planning consultation; real estate investment services; financing of bridging loans.
Beijing Absolute Health Ltd.
RM. 1318, F13, BLDG. 2, NO.19, NORTH 3RD RING EAST ROAD, CHAOYANG DIST BEIJING China

Proposed to be Used
IR DIVISION
Art appraisal; charitable fund raising; lending against security.
BOFA TAGALGO

4380282  01/11/2019
[International Registration No. : 1503141]
Bank of America Corporation
100 North Tryon Street Charlotte NC 28255 United States of America

Proposed to be Used
IR DIVISION
Electronic financial trading services; investment of funds for others; financial services in the nature of providing an algorithmic trading strategy; providing financial information.
Standfield

4400178  25/10/2019

[International Registration No. : 1506696]

Ken Standfield
Se219, 189 Queen St MELBOURNE VIC 3000 Australia
STRATEGIC TIME LEADERSHIP PTY LTD
Se219, 439 Little Bourke St MELBOURNE VIC 3000 Australia

Proposed to be Used

IR DIVISION

Advisory services relating to (financial) risk management; conducting financial feasibility studies; conducting of financial transactions; consultation services relating to financial matters; consultations (financial); economic financial research services; estimates for financial purposes; financial advisory services; financial advisory services for companies; financial advisory services for individuals; financial analysis; advisory services relating to financial investment; financial assessments; financial asset management; financial consultancy; financial consultation services; financial economic analysis; financial evaluation (insurance, banking, real estate); financial evaluations; financial information; financial information services; financial intermediary services; advisory services relating to financial matters; financial investment advisory services; financial investment fund services; financial investment management services; financial management; financial modelling services; financial services; financial strategy consultancy services; financial transaction services; financial valuations; preparation and analysis of financial reports; advisory services relating to financial planning; preparation of financial reports; providing financial information via a web site; provision of financial information; provision of financial information via an online calculator; provision of online financial calculators; risk management (financial); risk management consultancy (financial); agencies for the exchange of financial operations; business appraisals for financial valuation; business liquidation services (financial); collection of financial information; computerised financial services.
4369117  08/11/2019
[International Registration No. : 1501177]
SAIC-GM-WULING AUTOMOBILE CO., LTD.
No 18 Hexi Road, Liunan District, LiuZhou 545007 Guangxi China

Proposed to be Used
IR DIVISION
Cl.37; Repair information; construction; motor vehicle maintenance and repair; vehicle lubrication; vehicle service stations [refuelling and maintenance]; vehicle cleaning; vehicle breakdown repair services; vehicle battery charging; rustproofing; leather care, cleaning and repair; disinfecting.
WULING

4369257  08/11/2019
[International Registration No. : 1501373]
SAIC-GM-WULING AUTOMOBILE CO., LTD.
No 18 Hexi Road, Liunan District, LiuZhou 545007 Guangxi China

Proposed to be Used
IR DIVISION
Repair information; construction; motor vehicle maintenance and repair; vehicle lubrication; vehicle service stations [refuelling and maintenance]; vehicle cleaning; vehicle breakdown repair services; vehicle battery charging; rustproofing; leather care, cleaning and repair; disinfecting.
4380001 08/11/2019
[International Registration No. : 1502620]
SAIC-GM-WULING AUTOMOBILE CO., LTD.
No 18 Hexi Road, Liunan District, LiuZhou 545007 Guangxi China

Proposed to be Used
IR DIVISION
Repair information; construction; motor vehicle maintenance and repair; vehicle lubrication; vehicle service stations [refuelling and maintenance]; vehicle cleaning; vehicle breakdown repair services; vehicle battery charging; rustproofing; leather care, cleaning and repair; disinfecting.
Priority claimed from 29/06/2017; Application No. : 87510550 ;United States of America
3680377  12/09/2017
[International Registration No. : 1375039]
UTOPIA GLOBAL, INC.
Suite 203, 405 Washington Boulevard Mundelein IL 60060 United States of America
Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001
Used Since :12/06/2003
IR DIVISION
Telecommunications services, namely, providing access to computer databases.
Priority claimed from 25/04/2019; Application No. : 40201908856U ;Singapore
4400110   21/10/2019
[International Registration No. : 1506789]
Fixed & Mobile Pte. Ltd.
72 ANSON ROAD, 06-01 ANSON HOUSE Singapore 079911 Singapore

Proposed to be Used
IR DIVISION
Telecommunication, mobile and fixed telecommunication, namely, cellular telephone communication; communication by
electronic computer terminals; communication by mobile telephone; communication services namely, electronic
transmission of data and documents among users of computers; transmission, delivery and reception of sound, data and
images; provision of wireless application protocol services, namely, internet protocol television transmission services,
voice over internet protocol services, telecommunication internet protocol services, including those utilizing a secure
communications channel; broadcast or transmission of radio or television programs; electronic messaging services,
namely, sending, receiving and forwarding messages in the form of text, audio, graphic images or video or a combination
of these formats; unified electronic messaging services; providing telecommunications connections to computer
databases, the internet or other electronic networks; providing third party users with access to telecommunications
infrastructures for other operators.
CHOI, WON SEOG
36-6, Ijongmu-ro 140beon-gil, Suji-gu, Yongin-si, Gyeonggi-do 16800 Republic of Korea

Proposed to be Used

IR DIVISION

Transmission of video and audio via the mobile and internet; transmission of data, sound and images for social networking services; providing telecommunication channels for teleshopping services; providing telecommunication services for e-commerce platforms on the internet and other electric media; communications via a global computer network and internet; provision of telecommunication access to video via the internet; electric transmission of sound, images and other data and information of all kinds via the internet; multimedia broadcasting via internet and other communications networks; internet broadcasting services; broadcasting of teleshopping programs.
ADVANCE POLYBAG, INC
12682 Cardinal Meadow Dr Sugar Land TX 77478 United States of America

Proposed to be Used
IR DIVISION

Manufacture of plastic bags to the order and specification of others; printing of plastic bags to the order and specification of others; manufacture of plastic packaging to the order and specification of others; printing of plastic flexible packaging film to the order and specification of others; manufacture of plastic film rollstock for flexible packaging to the order and specification of others, printing of plastic film rollstock for flexible packaging to the order and specification of others.
Priority claimed from 03/04/2019; Application No. : 40201907231Y ;Singapore 4401548 03/10/2019
[International Registration No. : 1507306]
MAE Education Pte Ltd
190 CLEMENCEAU AVENUE, 04-02 SINGAPORE SHOPPING CENTRE Singapore 239924 Singapore
Proposed to be Used
IR DIVISION
Arranging and conducting of seminars and workshops; academic education services; conducting of educational courses; consultancy services relating to education; education services; educational consultancy services; design of educational courses; educational examination; kindergarten services [education or entertainment]; kindergartens [nursery schools]; language courses; linguistic education and training services; language tuition services; nursery school services; providing educational entertainment services for children in after-school centers; provision of children's educational services through play groups; provision of education courses; provision of tuition; provision of facilities for tuition; production and rental of educational and instructional materials.
Priority claimed from 29/06/2017; Application No. : 87510564 ;United States of America
3671619 06/09/2017
[International Registration No. : 1373354]
UTOPIA GLOBAL, INC.
Suite 203, 405 Washington Boulevard Mundelein IL 60060 United States of America
Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001
Used Since :12/06/2003
IR DIVISION
Consulting services related to the implementation, use and operation of computer software, namely, updating of computer software, maintenance of computer software, computer software design, installation of computer software, computer software consultancy; technical support of computer software, namely, identifying database malfunctions and breaches, troubleshooting, repair and reinstallation of computer database; platform as a service (PAAS) featuring computer software platforms for software integration and application integration, software for application and database integration, application development software, composite software which invokes and modifies or integrates other software applications and components and software for business process automation; platform as a service (PAAS) featuring computer software platform for computer programs for transferring data to and from computer programs and computer files, developing other computer programs and running development programs and application programs.
MICROBIOIME HEALTH INDEX

Priority claimed from 06/06/2017; Application No. : 87477374 ;United States of America
3840952    06/12/2017
[International Registration No. : 1401928]
Ferring BV
Polarisavenue 130-144 NL-2132 JX Hoofddorp NL
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
IR DIVISION
Diagnostic services for others in the fields of science and research related thereto; medical research; scientific research; scientific research for medical purposes in the fields of gastrointestinal and infectious diseases; pharmaceutical research services; pharmaceutical drug development services; research in the fields of gastrointestinal and infectious diseases; scientific laboratory services; medical laboratory services; laboratory services in the fields of gastrointestinal and infectious diseases.
VOSSEE

Priority claimed from 14/05/2019; Application No. : 2009112 ;Australia 4384295 14/11/2019

[International Registration No. : 1503700]

VOSSEE PTY LIMITED
57 McDougall street Kirribilli NSW 2061 Australia

Proposed to be Used

IR DIVISION

Creating and designing website-based indexes of information for others (information technology services); information technology (IT) services (computer hardware, software and peripherals design and technical consultancy).
Priority claimed from 14/05/2019; Application No. : 88429713 ;United States of America
4386275  11/11/2019
[International Registration No. : 1504923]
EthoPass, LLC
1495 Canyon Blvd. Suite 208 Boulder CO 80302 United States of America
Proposed to be Used
IR DIVISION
Data encryption services; software as a service (SAAS) services featuring software for encrypting communications or data.
4386525  22/11/2019
[International Registration No. : 1436399]
Novotech (Australia) Pty Ltd
L3, 235 Pyrmont St PYRMONT NSW 2009 Australia
Proposed to be Used
IR DIVISION
Clinical trials; conducting and managing clinical trials, including clinical trials for pharmaceuticals, biotechnology and other related industries; conducting clinical trials for others (scientific research); providing information about the results of clinical trials, including clinical trials for pharmaceuticals and biotechnology; scientific research; medical research (scientific research for medical purposes); preparation of statistics for scientific research; preparation of biostatistics for scientific research in the fields of pharmaceuticals, biotechnology and other related industries; provision of information and data relating to medical and scientific research for pharmaceuticals, biotechnology and other related industries; database design and development services to process data collected from clinical trials; medical research services, namely medical monitoring services for research in the fields of pharmaceuticals, biotechnology and other related industries; quality audits; preparation of reports and applications to regulators relating to aspects of clinical trials; provision and exchange of information and data exchange between scientists, manufacturers and health authorities relating to pharmaceutical and biotechnology quality standards; technical writing of clinical report forms which are required by clinical trial drug protocols.
AXIOMSL

4392722  26/11/2019
[International Registration No. : 1482673]
AxiomSL, Inc.
45 Broadway, 27th Floor New York NY 10006 United States of America

Proposed to be Used
IR DIVISION
Software as a service (SAAS) services featuring software for hosting, managing, developing, programming, and maintaining custom software applications for data management and for regulatory reporting, risk, liquidity and capital analytics, measuring capital adequacy, and facilitating compliance with accounting standards.
ThumbStopper

3415 E. FRONTAGE RD. TAMPA FL 33607 United States of America

Proposed to be Used

IR DIVISION

Software as a service (saas) featuring computer e-commerce software for helping clients create and extend their product and brand strategies by building marketing solutions namely, software for internet and social media marketing, mobile marketing, blogging and other forms of sharable or viral communications channels.
VIATRIS

4385356  11/11/2019
[International Registration No. : 1504530]
Mylan Inc. IP Department - Trademarks Mylan
1000 Mylan Boulevard Canonsburg PA 15317 United States of America
Proposed to be Used
IR DIVISION
Providing information relating to diagnostic, prophylactic and therapeutic properties of pharmaceuticals.
The Human Zone LLC
240 North 3rd Street, Floor 7 Harrisburg PA 17101 United States of America

Proposed to be Used
IR DIVISION

Personal growth and motivation consulting services.
Trade Marks Journal No: 1937 , 20/01/2020 Class 99

KRAUSSMAFFEI EXTRUSION GMBH
An der Breiten Wiese 3-5 30625 Hannover DE

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION

Cl.7; Machines for processing plastics; extrusion moulding machines, extrusion nozzles, outlets for manufacturing foam sheets made from plastic; machines for mixing fuels with molten plastic; machines for homogenising and cooling of molten plastic (parts of extrusion installations); machines for cutting, winding, stacking and packaging foam panels made from plastic.

Cl.9; Calibrators for manufacturing foam sheets made from plastic.
Proposed to be Used
IR DIVISION
Cl.35; Online retail store services featuring print products, namely, art prints on canvas, framed art prints, art prints, acrylic art prints, art prints on metal, posters, and greeting cards; advertising services, namely, promoting the artwork of other artists; promoting visual arts events by means of providing an online events calendar, and information about art, artists, and art events via an internet website, all for promotional purposes; online business networking services for artists; online advertising and marketing in the field of artwork.

Cl.40; Online photographic and image processing services, namely, photographic printing, reproduction and retouching; Digital printing, namely, transferring photographic and digital images from uploaded digital images to imprintable surfaces, namely, onto canvas, framed art prints, art prints, acrylic art prints, art prints on metal, posters, calendars, and greeting cards.
2716570  23/10/2013

[International Registration No.: 1191541]

SUEZ GROUPE
Tour CB21, 16 place de l'Iris Paris La Défense cedex F-92040 FR

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

IR DIVISION

Cl.9; Computer products and hardware, namely software (recorded programs); software for managing water loss in water distribution networks.

Cl.35; Computer file management in the field of technical and scientific evaluation of water distribution optimization.

Cl.39; Water distribution services, particularly for drinking water.

Cl.42; Installation services for parameters and maintenance of software for water distribution optimization; engineering work and professional consultancy for evaluating loss volumes in drinking water networks.
Priority claimed from 16/09/2013; Application No. : 201311201 ;Norway
2729355   19/09/2013

[International Registration No. : 1198028]
Orkla ASA
Nedre Skøyen Ve 26 N-0276 OSLO NO

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
2722489

IR DIVISION

Cl.3; Bleaching preparations and other substances for laundry use and dishwashing; cleaning, polishing, scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices.

Cl.5; Dietary supplements, vitamins, meal substitutes; deodorants for clothes and textiles; air deodorizing and purifying preparations; preparations for dieting.

Cl.16; Paint brushes and paint rollers.

Cl.21; Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; toothbrushes and dental floss.

Cl.25; Clothing, footwear, headgear; underwear.

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats; snacks based on potatoes; prepared nuts.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; biscuits; chocolate, chocolate products, pastilles and candies; snacks based on corn.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

Cl.35; Wholesale and retail services for bleaching preparations and other substances for laundry use and dishwashing, cleaning, polishing, scouring and abrasive preparations, soaps, perfumery, essential oils, cosmetics, hair lotions, dentifrices, dietary supplements, vitamins, meal substitutes, deodorants for clothes and textiles, air cleaners,
preparations for dieting, paint brushes and paint rollers, household or kitchen utensils and containers, combs and sponges, brushes (except paint brushes), brush-making materials, articles for cleaning purposes, steelwool, toothbrushes and dental floss, clothing, footwear, headgear, underwear, meat, fish, poultry and game, meat extracts, preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, compotes, eggs, milk and milk products, edible oils and fats, snacks based on potatoes, prepared nuts, coffee, tea, cocoa and artificial coffee, rice, tapioca and sago, flour and preparations made from cereals, bread, pastry and confectionery, ices, sugar, honey, treacle, yeast, baking-powder, salt, mustard, vinegar, sauces (condiments), spices, ice, biscuits, chocolate, chocolate products, pastilles and candies, snacks based on corn, beers, mineral and aerated waters and other non-alcoholic beverages, fruit beverages and fruit juices, syrups and other preparations for making beverages.

Cl.40; Treatment of materials.
Priority claimed from 05/02/2014; Application No. : 30 2014 023 163.8/07 ;Germany 2856282  11/04/2014  
[International Registration No. : 1213607]  
DÜRR TECHNIK GMBH & CO. KG  
Pleidelsheimer Str. 30 74321 Bietigheim-Bissingen Germany  
Address for service in India/Attorney address:  
REMFRY & SAGAR  
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA  
Proposed to be Used  
IR DIVISION  
Cl.7;Compressors; vacuum pumps; combined compressed air and vacuum generating apparatus; compressor stations; compressed air machines; compressed air pumps; filters, valves and sound dampers for compressors, compressed air apparatus and vacuum apparatus; connection fittings for compressors, vacuum pumps and fluid pumps; pumps (machines) for water, fuels and other liquids; apparatus for producing oxygen, nitrogen or other gases; apparatus for the enrichment of air with oxygen, nitrogen or other gases.  
Cl.10;Pumps for medical use; compressors for medical use.
Cl.11; Air dryers; drying apparatus; air purifying apparatus and machines.
Trade Marks Journal No: 1937 , 20/01/2020 Class 99

Priority claimed from 19/08/2013; Application No. : 201310112 ;Norway
2873929  05/12/2013
[International Registration No. : 1220682]
Statoil ASA
Forusbeen 50 N-4035 Stavanger Norway
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION

Cl.1; Chemical products for industrial and scientific purposes; fire extinguishing compositions; hydrogen; methanol.

Cl.4; Petrol, petroleum products, oil, crude oil; refined oil, fuel-oil and fuels, dry gas, natural gas condensates; producer gas (synthesis gas); oils and greases for industrial purposes; lubricants; dust laying compositions; fuel (including motor spirits); fuel pellets; fuel oil; fuel gas.

Cl.6; Articles of metal for use in the drilling of offshore oil or gas wells; gas pipelines and parts and fittings related thereto.

Cl.7; Wind mills, offshore wind mills, wind power plants, offshore wind power plants, wind turbines; mill towers and mill masts, vanes; refining facilities; installations and machines for (offshore) drilling, as well as parts therefor not included in other classes; offshore and subsea installations; offshore drilling machine platforms; gasification systems and plants; gas compressors; oil and gas production equipment.

Cl.9; Computer software for use in the fields of energy, chemicals, oil and gas; apparatus and equipment for exploitation of oil and gas; seismic imaging and gravimetric monitoring apparatus and equipment; instrumentation and equipment for logging and processing of data from subsea structures and equipment and for communicating data to external devices; computer software and computer apparatus and equipment for wind mills, control and surveillance apparatus for automatic in and out coupling of generators and for automatic start after power break, over voltage protection against lightning; microprocessors for control and voltage regulation, for control of vibrations, phase condition and rotor speed, for control of efficiency, of temperature, of wind direction and of wind velocity; all related to wind mills.

Cl.35; Marketing, distribution, wholesale and retail services in respect of fuel, oil; petroleum, gas, lubricants, chemical products for industrial and scientific purposes, alcohol (except alcoholic beverages), methanol.

Cl.36; Payment service for CO2 quota; CO2 financial management services; emission trading; insurance and financial services; capital investment; sponsorship.

Cl.37; Building, installation, maintaining and repairing services related to oil-platforms and oil pipelines; drilling and servicing of oil and gas wells; oil and gas well pumping; mining services; oil sands mining; setting up, supervision and bringing into operation of oil and gas fields, installations for the extraction, transport, storage and processing thereof, process and industrial plants and installations, buildings, machinery and equipment; construction, installation, maintenance and repair of windmills and wind power plants, of offshore wind mills and offshore wind power plants and of wind turbines, mill towers, mill masts and of vanes.

Cl.39; Transportation of fuel, oil, petroleum, gas and lubricants: transport of oil; gas and oil sands by pipeline; storage of ships; distribution, supply, transportation and storage of fuel, oil, petroleum, gas and lubricants; oil and gas storage facilities.

Cl.40; Oil and gas production; refining of crude oil and processing of the products of that refining, as well as processing of dry gas and natural gas condensates; gasification of organic materials.

Cl.41; Education; providing of training; corporate learning programmes; arranging and conduction of seminars and workshops; e-learning programmes; coaching [training]; providing online information and news; sporting and cultural activities related to sponsorship.

Cl.42; Analytical services for exploitation of oil, gas and oil-fields; exploration and field development services in the
marketing of petroleum industry; engineering services and research related to deep-water technology; oil prospecting, planning services related to building of oil-platforms; oil-well testing; geo-seismic survey services; recordal of seismic data; gravimetric monitoring; hydrocarbon exploration; electromagnetic seabed logging; development and testing of wind mills and wind power plants; tests (inspection) for early damage diagnosis in oil-field and oil conducting plant equipment and systems; computer programming for others; scientific and technological services and research and design relating thereto; industrial analysis and research services; design, development and maintenance of Internet websites.
GENAMIN

Priority claimed from 08/10/2014; Application No. : 664657 ;Switzerland
2939253  09/12/2014
[International Registration No. : 1234911]
CLARIANT AG
Rothausstrasse 61 CH-4132 Muttenz Switzerland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

IR DIVISION

Cl.1; Chemical products for use in industry, science, photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; soil fertilizers; fire extinguishing compositions; tempering and soldering preparations; chemical products used for preserving foodstuffs; tanning materials; adhesives for use in industry.

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, degreasing and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices.
DEUTSCHLAND - LAND DER IDEEN E.V.
Breite Straße 29 10178 Berlin Germany

Address for service in India/Attorney address:
K & S PARTNERS
B K HOUSE, PLOT NO. 109, SECTOR-44, HUDA, GURGAON, HARYANA, INDIA

Proposed to be Used

IR DIVISION

Cl.16; Paper, cardboard; printed matter, newspapers and magazines, books; bookends; photographs; posters; stationery; postcards and greeting cards; calendars; paperweights; letter openers; writing pads; drawing rulers; rubber erasers; clips for offices; decalcomanias (also for ironing on textiles and as temporary tattoo); rubbed pictures; paper and PVC stickers; gift wrapping paper; party articles made of paper and/or cardboard, namely flags, pennons, table decoration, napkins, tablecloths; writing instruments; drawing, painting and modeling goods and instruments.

Cl.25; Clothing; footwear; headgear for wear.

Cl.35; Marketing; advertising; sales promotion for third parties in all media; online advertising in a computer network; presentation of companies in the Internet and other media; advertising by mail order; collecting and compiling of topic-related press articles; electronic processing of information, namely of news by collecting and systematization of data in computer databanks; organizing fairs and exhibitions for advertising and business purposes; organizing fashion shows for sale and advertising purposes; organization and conducting of shows for purposes of economic promotion; arranging of commercial, economic and business contacts; arranging of business contacts between artists and patrons for cultural purposes; conducting and organizing congresses and conferences for advertising and business purposes.
Cl.36; Finance services; monetary affairs; financial services; banking; financial information; financial analysis; financial consultancy, sponsorship in the form of financial support, financing services, financial advice in the field of franchising, credit brokerage, credit agencies, capital investment, loans (financing) as well as bail bonding services, all aforementioned services also for purposes of economic promotion; financial start-up advice; real estate affairs; brokerage, rental and leasing of real estate; leasing of buildings; leasing of office space (real estates); organization of collections; charitable fund raising; insurance consultation; insurance services; financial services relating to the funding for companies and individuals, also entrepreneurs, for conducting of research and development projects, in particular for technological development and further development of new products, processes or services.

Cl.38; Internet-related services, namely provision and rental of access time to computer databases, in particular to texts, graphics, audiovisual and multimedia information and documents contained therein.

Cl.41; Organization and conducting of seminars, lecture courses, workshops (training) and congresses; organization and conducting of exhibitions for cultural and teaching purposes, also for presentation of art objects for cultural purposes; entertainment, in particular provision of radio and television entertainment services; organization and conducting of concerts, cultural guided tours, theater performances, dance and/or musical performances as well as entertainment shows; organizing and conducting of sporting and cultural activities and contests; publication, of books, newspapers and magazines, lending of magazines; providing electronic publications (not downloadable).

Cl.42; Technical advice for companies and individuals, also entrepreneurs, in relation to conducting of research and development projects, in particular for technological development and further development of new products, processes or services; development services and research services regarding new products (for third parties); technical surveying; scientific surveys; scientific research, in particular research in the field of chemistry, physics, biology, information technology, vehicle technology and mechanical engineering; rental of computer programs; technical management and creation of web sites; providing search engines for the Internet.

Cl.45; Intellectual property and copyrights consultancy; granting of licenses to intellectual property rights and copyrights; monitoring intellectual property rights for legal advisory purposes; licensing of franchise concepts [legal services].
Priority claimed from 06/03/2015; Application No. : 201502938 ;Norway
3192965  21/05/2015
[International Registration No. : 1265773]
YARA INTERNATIONAL ASA
P.O. Box 343 Skøyen N-0213 Oslo Norway

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION

Cl.35; Business management; business administration; office functions; business counselling within HSE (Health, Safety and Environment); business support services within HSE (Health, Safety and Environment); management of HSE (Health, Safety and Environment) issues; risk evaluations and analysis, safety tours.

Cl.41; Education; providing of training; organizing and providing of seminars.

Cl.45; Security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals; inspections for safety purposes; investigation and surveillance services relating to the safety of persons and entities; safety studies.
Trade Marks Journal No: 1937, 20/01/2020

Priority claimed from 12/10/2015; Application No.: 30 2015 106 865; Germany

3328214 17/11/2015

[International Registration No.: 1291858]

MAST-JÄGERMEISTER SE
Jägermeisterstraße 7 - 15 38302 Wolfenbüttel Germany

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

IR DIVISION

Cl.25; Headgear; clothing; footwear; parts and fittings of all the aforesaid goods, included in this class.

Cl.32; Beer; non-alcoholic beverages; preparations for making beverages.

Cl.33; Alcoholic beverages (except beer), in particular herbal spirits; pre-mixed alcoholic beverages.
WINNING MOVES

Priority claimed from 20/10/2015; Application No. : UK00003132389 ;United Kingdom
3356505 21/01/2016

[International Registration No. : 1299402]
WINNING MOVES UK LIMITED
Lyntonia House, 7 Praed Street, Paddington London W2 1NJ United Kingdom

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

IR DIVISION

Cl.9;Computer games; computer games programs (software); computer programs for video and computer games; computer application software for mobile phones.

Cl.28;Games and playthings; apparatus for playing games; apparatus for playing electronic games; trading cards (card game); card games; hand held computer games (for use with television receivers only).

Cl.41;Electronic games services, including provision of computer games on line or by means of a global computer network; organisation of competitions; organisation of games.
MAISON SCOTCH

3407956  07/07/2016
[International Registration No. : 1312979]
SCOTCH & SODA B.V.
Jacobus Spijkerdreef 20-24 NL-2132 PZ Hoofddorp
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments.

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery.
Priority claimed from 04/08/2015; Application No. : 014449871 ;European Union
3441720  13/01/2016
[International Registration No. : 1319366]
Daimler AG
Mercedesstrasse 120 70372 Stuttgart DE
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION
Cl.12;Automobiles and their parts, included in this class.
Cl.35;Advertising.
Cl.38;Communications by computer terminals, communications by telephone, communications by fibre optic networks.
Cl.41;Arranging and conducting of entertainment events.
Priority claimed from 18/08/2016; Application No. : 691827 ;Switzerland
3536242   06/02/2017
[International Registration No. : 1336398]
VIFOR (INTERNATIONAL) AG (VIFOR (INTERNATIONAL) LTD.) (VIFOR (INTERNATIONAL) INC.)
Rechenstrasse 37 CH-9014 St. Gallen Switzerland
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

IR DIVISION

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, degreasing and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices.

Cl.5; Pharmaceutical products, medical and veterinary preparations; sanitary products for medical purposes; dietetic food and substances for medical or veterinary use, food for babies; food supplements for humans and animals; plasters, materials for dressings; material for dental fillings and dental impressions; disinfectants.

Cl.41; Education; training; entertainment; sporting and cultural activities.

Cl.42; Scientific and technological services as well as research and design relating thereto; industrial analysis and research services; design and development of computers and software.

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals.
Priority claimed from 03/06/2015; Application No. : 2015-052476 ;Japan
3536707  08/11/2016
[International Registration No. : 1261894]
FUJIFILM CORPORATION
26-30, Nishiazabu 2-chome, Minato-ku Tokyo 106-8620 Japan
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Proposed to be Used
IR DIVISION
Cl.35; Retail store services for photographic machines and apparatus and photographic supplies including photographic cameras, unexposed photographic films, digital cameras, photo frames, photo stands, photographs, photo albums.
Cl.40; Photographic printing services.
Priority claimed from 30/10/2017; Application No. : UK00003266906 ;United Kingdom
3717769 01/11/2017
[International Registration No. : 1381963]
BRITISH STEEL LIMITED
Administration Building, Brigg Road Scunthorpe, North Lincolnshire DN16 1BP United Kingdom
Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016
Proposed to be Used
IR DIVISION
Cl.6; Strengthening wire core for rubber tyre manufacture; excluding wire manufactured using injection machines;
excluding core wire for use in the foundry and steel industry; excluding goods for use in the fields of welding, cutting,
brazing, soldering and/or hardfacing.
Cl.12; Tyres.
Cl.22; Cord for strengthening tyres.
Cl.40; Treatment of materials; metal casting, profiling and tempering; mill working; coating and profiling of metal strip
and sheet; all of the aforesaid in relation to the manufacture of strengthening wire core for rubber tyre manufacture;
excluding wire manufacturing services using injection machines; excluding services related to core wire manufacture for
use in the foundry and steel industry.
Priority claimed from 02/08/2018; Application No. : 30201800026635 ;Italy
4127131  09/08/2018
[International Registration No. : 1457404]
AUTOMOBILE CLUB DI BRESCIA
Via Enzo Ferrari, 4/6 I-25134 BRESCIA Italy

Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016

Proposed to be Used
IR DIVISION
Cl.9;Measuring apparatus and tool, monitoring, collection and check of data; computer software programs; computer software; computer software platforms, recorded or downloadable and smartphone software, in particular for the management and access to automobiles register; computer software programs, computer software, computer software platforms, recorded or downloadable and smartphone software for storage, management and data analysis.
Cl.35;Updating, maintenance, systemization and compiling of data in computer databases; compilation of statistics; organisation of exhibitions and trade fairs for business and promotional purposes; computerized file management; computerised register management relating to automobiles.
**Cl.38:** Providing access to databases; providing online forums; providing access to online platform for creation, management and interaction of user profiles; transmission of data, digital files, messages, images and video; data streaming.

**Cl.42:** Electronic data storage; vehicle roadworthiness testing; creating and designing website-based indexes of information for others [information technology services]; digitization of documents [scanning]; recovery of computer data; electronic data storage services, in particular related to automobiles register.
EVENTBRITE

4241709  22/02/2019
[International Registration No. : 1477601]
EVENTBRITE, INC.
155 5th Street, 7th Floor San Francisco CA 94103 United States of America

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
IR DIVISION

Cl.36; Providing information about payment for event tickets via a website; providing on-site consultation and information about payment for event tickets; payment processing services.

Cl.45; Online social networking in the field of live performances, events, and event tickets.
Trade Marks Journal No: 1937, 20/01/2020

Class 99

JUUL C1

4328999 25/07/2019

[International Registration No. : 1493093]

JUUL LABS, INC.
560 20th Street, Building 104 San Francisco CA 94107 United States of America

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

IR DIVISION

Cl.9; Downloadable software for mobile devices for use with an oral vaporizer for smoking purposes, namely, software for remotely adjusting and saving vaporizer temperature settings and updating vaporizer firmware; accessories for electric vaporizers for the vaporization of herbal and plant matter for household purposes, namely, charging cases, electrical adapters, and power cords; batteries and electric accumulators for electric and electronic cigarettes; battery chargers for use with electronic and electric cigarettes; USB chargers for electric and electronic cigarettes; car chargers for electric and electronic cigarettes; electronic devices and appliances for charging and carrying electronic and electric cigarettes; computer software for use in posting, transmitting, retrieving, receiving, reviewing, organizing, searching and managing text, audio, visual and multimedia data and content via computers, mobile phones, wired and wireless communication devices, and optical and electronic communications networks; computer software for calculating, mapping, transmitting and reporting information relating to the location, movement, proximity, departure and arrival of individuals and objects via computers, mobile phones, wired and wireless communication devices, and optical and electronic communications networks; downloadable software for mobile devices for use with an oral vaporizer for smoking purposes, namely, software for tracking usage of electronic cigarettes; downloadable software for mobile devices for use with an oral vaporizer for smoking purposes, namely, software for locating a lost oral vaporizer device; downloadable software for mobile devices for use with a oral vaporizer for smoking purposes, namely, software for allowing or preventing access for use of an oral vaporizer device; accessories for electronic cigarettes, namely charging cases, electrical adapters, and power cords.

Cl.34; Nicotine-based liquid, namely, liquid nicotine used to refill electronic cigarettes; cartridges sold filled with liquid nicotine for electronic cigarettes; electronic cigarette refill liquids, namely, chemical flavorings in liquid form used to refill electronic cigarettes; cartridges sold filled with chemical flavorings in liquid form for electronic cigarettes; electronic cigarettes; electronic smoking vaporizers, namely, electronic cigarettes; tobacco substitutes in liquid solution form other than for medical purposes for electronic cigarettes.
GEISSMANN

Priority claimed from 22/01/2019; Application No. : 30 2019 100 819 ;Germany
4329047   11/07/2019
[International Registration No. : 1493150]
W. GEISSMANN GMBH
Eppinger Strasse 221 74211 LEINGARTEN Germany

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used

IR DIVISION

Cl.9; Control devices, in particular electronic controls; electrical and electronic components, in particular electrical switching devices, electrical and electronic switches; peripherals adapted for use with computers and other smart devices, in particular joysticks for use with computers, other than for video games, interactive touch screen terminals; computer systems for automated vehicle control; autonomous driving control systems for vehicles; software, in particular for the operation of electrical switching devices and for the operation of unmanned conveying vehicles; lighting control apparatus.

Cl.11; Vehicle lighting and lighting reflectors, in particular lighting apparatus for vehicles, vehicle headlights, vehicle reflectors, brake lights for vehicles, light bulbs for directional signals for vehicles, light-emitting diode [LED] lights for vehicles.

Cl.12; Vehicles and conveyances; unmanned conveying vehicles; apparatus for locomotion by land, by air or by water; steering stands for water, rail and land vehicles; vehicle joysticks.

Cl.42; Software design and development; software consultancy; hosting services, software as a service [SaaS] and software rental; engineering services, namely development of controls for machines and vehicles; development of operator controls, in particular control and switching devices, for vehicles, vessels, aircraft and machines.
Trade Marks Journal No: 1937 ,  20/01/2020           Class 99

4329729    01/07/2019
[International Registration No. : 1493357]
TIANJIN SMATE TECHNOLOGY CO., LTD
Room 1118, Building C02, Venture Headquarter Base, North Fuyuan Road, Wuqing Development Area 301700 Tianjin China

Address for service in India/Attorney address:
RAHUL RAJPUT , ADVOCATE
CHAMBERS OF LAW, 336-B, Bhai Randhir Singh, Ludhiana - Punjab

Proposed to be Used
IR DIVISION

Cl.8; Hand tools, hand-operated; stropping instruments; manicure sets, electric; shavers, electric; razors, electric; straight razors; razors; razors, non-electric; safety razors; razor knives; disposable razors; beard clippers; razors, electric or non-electric; blades for electric razors; razor blades; shaving blades; shaving cases; razor cases; containers especially made for shaving blades; nose hair trimmers, electric; ear hair trimmers, electric; depilation appliances, electric and non-electric; laser hair removal apparatus, other than for medical purposes; hair trimmers, electric; hair scissors, electric; hair clippers, electric; hair straightener, electric; curling irons for hair styling; curling tongs; crimping irons; hand implements for hair curling; hair braiders, electric; scissors; blades [hand tools].

Cl.10; Medical apparatus and instruments; eye massagers; vibromassage apparatus; electric massage apparatus for household use; massage apparatus for personal use; massage apparatus; esthetic massage apparatus; dental apparatus and instruments; low-frequency electrical therapy apparatus; high-frequency electromagnetic therapy apparatus; gum massagers for babies.

Cl.11; Lamps; electric hair dryers; hair dryers; hair dryers for use in barber shops; hydromassage bath apparatus; steam facial apparatus [saunas]; fumigation apparatus, not for medical purposes; hot air bath fittings; toothbrush sterilizers; air sterilizers; ultrasonic sterilizers for household use; disinfectant apparatus; sterilizers.

Cl.21; Combs, electric; combs for back-combing hair; wide-toothed combs for the hair; combs; large-toothed combs for the hair; electric combs; comb cases; toothbrush bristles; exfoliating brushes; toothbrushes, electric; heads for electric toothbrushes; toothbrushes; floss for dental purposes; cosmetic utensils; make-up removing appliances.
BEES BRILLIANCE

4338681  07/08/2019
[International Registration No. : 1495233]
CROPPS NZ LIMITED
42 Factory Road, Brightwater Nelson 7022 New Zealand

Address for service in India/Agents address:
GROSER & GROSER
D - 1/ 5 DLF, QUTAB ENCLAVE, PHASE 1, GURGAON - 122 002.

Proposed to be Used
IR DIVISION

Cl.3; Non-mediated preparations for care, treatment and beautification of the skin, scalp, nails, lips and hair; soaps; skin cleansers, including facial scrubs, toners and mists; body scrubs; colognes; creams and lotions for the skin; moisturisers; skin masks; shaving foam; shaving gel; pre-shaving and after-shaving lotions; aftershave balm; hair styling products; antiperspirants and deodorants for personal use; perfumery; balms other than for medical use; essential oils; incense; hair treatments and hair lotions; shampoo; conditioner; non-mediated toiletries; cosmetics; cleaning preparations; scented water; beauty serums; sunscreen; sun-tanning preparations; after-sun preparations; bath salts; massage oils.

Cl.35; Retail services relating to foodstuffs, toiletries, beauty products and skin care products.
ASTERITE

4339115  08/07/2019
[International Registration No. : 1495631]
Perspex International Limited
Orchard Mill, Duckworth Street Darwen BB3 1AT United Kingdom

Proposed to be Used

IR DIVISION

Cl.1; Chemical products for use in manufacture, including such product for use in the manufacture of sanitary ware; plastics in the form of powder, granules, paste and dispersions for use in industry; adhesive products for use in industry.

Cl.17; Plastics in the form of sheets, rods, films and foil for use in manufacture; plastics in extruded or cast form for use in manufacture; parts and fittings for all the aforesaid goods.
Trade Marks Journal No: 1937, 20/01/2020 Class 99

Priority claimed from 27/08/2018; Application No.: 017947380; European Union 4339153 26/02/2019

[International Registration No.: 1493775]

ŠKODA INVESTMENT A.S.
Emila Škody 2922/1, Jižní Predměstí CZ-301 00 Plzen CZ

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

IR DIVISION

Cl. 1; Chemicals used in industry, science, photography, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives and adhesive materials for industrial purposes, other than for cars or lorries; glues for metal and plastics; carpet glue; hot-melt adhesives; spray adhesives; structural adhesives, mastic compounds, glue sticks, all for industrial purposes; adhesive preparations for surgical bandages; adhesives for billposting; adhesives for floor, ceiling and wall tiles, adhesives for paperhanging; cement in the form of adhesives for repairing broken articles; epoxy resins, unprocessed; gums in the form of adhesives and gum solvents; ungluing preparations; refrigerants; chemicals in the form of foams for use in industry; foaming agents; foaming agents in the form of sprays; chemical compositions for use in grout, and for ceramic tiles, and ceramic, porcelain and vitreous china glazings repairs; chemicals for general manufacture use in cleaning electronic components and medical devices; surfactants, surface active agents, chemical compositions for modifying the surface characteristics of liquids, coatings and inks; fluids for use in heat transfer, refrigeration, metal working and drilling, film cleaning, latent fingerprint development, medical device manufacturing, wet cleaning of dry etcher parts, cleaning of liquid oxygen and gaseous oxygen lines, pharmaceutical and chemical processing; chemical cleaning and drying agents for electronic parts, components, subassemblies, assemblies, precision parts, optics, optoelectronics, aerospace components, aircraft engines and aircraft; sterilization indicators, colorimetric indicators, chemically treated paper, chemically treated paper indicators, chemical composition for application to fabric and apparel to release stains, substances for the impregnation and finish of any material, chemical compositions for cleaning carpet, fabrics and upholstery; chemical compositions for application to fabric, upholstery, carpet and other flooring materials to repel stains and liquids; chemicals to ensure the efficacy of water and oil-repellent materials, chemical products, including chemical mixes for application to various surfaces, materials for repelling greases and oils and stains, liquid polymer coating mixes for application to printed surfaces to improve the adhesion of the aforesaid printing to the aforesaid surfaces; fluorinated products for repelling water and stains, that can be used on woven fabrics, leather and carpets of nylon and polypropylene, microbeads of glass fixed to a substrate of plastic, which, when affixed to the aforesaid fabrics, endow those fabrics with retroreflective properties, enhancing the night-time visibility of clothing made from those fabrics; form release agents for use in the concrete industry; mould-release preparations; roofing adhesives; weatherproofing coating kit consisting primarily of a polymer adhesive and a sealer coating for roof installation; high temperature silicone compound used for forming gaskets; emulsifiers for use in the manufacture of polymers; surfactants for use in the manufacture of polymers and emulsifier for the emulsion polymerization of monomers to create fluoropolymers for use in the manufacture of plastic articles; chemicals, namely filtration agents, filter media, and molecular separation media for general industrial use, including the pharmaceutical, chemical and paint industries; filter media incorporating silica absorbents for the removal of impurities from fluids and other filtrable substances, for use in the pharmaceutical, food and beverage, chemical, paint and electronics industries; unprocessed plastics in the nature of filtering materials for the removal of impurities from fluids and other filtrable substances, for use in the pharmaceutical, food and beverage, chemical, paint and electronics industries; fluoropolymers, fluoroelastomers, polytetrafluoroethylene, fluorinated thermoplastic elastomers, perfluorinated elastomers and perfluorinated plastics, including suspensions, solutions, emulsions, dispersions, powders, pellets, granules, gums and extrudates of the same; chemical compositions containing fluoropolymers, compositions containing fluoropolymers...
and/or non-fluorinated polymers and/or other chemical additives; vulcanizable fluororubber compositions, filled fluoro- polymer compositions, electrically conductive fluororubbers and fluoro-plastics, and polytetrafluoroethylene compounds; chemical additives for plastics (including engineering plastics) polyolefin processing additives, antiblocking agents, nucleating agents, clarifying agents, chemical based lubricating agents, release agents and flame retardant additives; fluoropolymer bonding agents, rubber processing additives, rubber curatives, internal and external mold release agents for rubbers and plastics, chemical additives that promote or improve the vulcanization of fluoroelastomers and chemical additives that improve or modify the post-vulcanization properties of fluoroelastomers, chemicals used in the manufacture of fluoroelastomers, chemicals used in the manufacture of fluoroelastomers, fluoroelastomers, tetrafluoroethylene, hexafluoropropylene, vinylidene fluoride, fluorinated ether-containing monomers, halogenated and nitrile cure-site monomers; catalysts; benzene; benzon; fissionable material for nuclear energy.

Cl.2; Paints and washes, coatings, lacquers, other than for cars or lorries; preservatives against rust, other than for cars or lorries; and against deterioration of wood; paints, dyes; inks for printing, marking and engraving; raw natural resins; materials; foil and powder form for painters, decorators, printers and artists; mordants; nails; adhesives for affixing false preparations [starching]; smoothing stones; flower perfumes (bases for -); hair dye; hair spray; hair tonic; cosmetic shining preparations [polish]; laundry glaze; starch glaze for laundry purposes; glass cloth [abrasive cloth]; smoothing cosmetics; cosmetic kits; cosmetic pencils; cleaning chalk; false nails; false eyelashes; varnish-removing preparations; gloss; lipstick; floor wax removers [scouring preparations]; lotions for cosmetic purposes; air fragrancing preparations; lavender oil; lavender water; leather bleaching preparations; creams for leather; preservatives for leather [polishes]; lip color-removing preparations; paint stripping preparations, cosmetic dyes; greases for cosmetic purposes; degreasers preparations; preparing agents for cleaning dentures; rose oil; rust removers; non-slipping liquids for floors; non-slipping wax for floors; safron; ammonia abrading paper; grinding preparations; make-up preparations; make-up preparations; make-up powder; emery; emery of metal [abrasives]; cloths impregnated with a detergent for cleaning; preparations for unblocking drain pipes; plants or lorries, and against deterioration of wood; paints, dyes; inks for printing, marking and engraving; raw natural resins; materials; foil and powder form for painters, decorators, printers and artists; mordants; nails; adhesives for affixing false preparations [starching]; smoothing stones; flower perfumes (bases for -); hair dye; hair spray; hair tonic; cosmetic shining preparations [polish]; laundry glaze; starch glaze for laundry purposes; glass cloth [abrasive cloth]; smoothing cosmetics; cosmetic kits; cosmetic pencils; cleaning chalk; false nails; false eyelashes; varnish-removing preparations; gloss; lipstick; floor wax removers [scouring preparations]; lotions for cosmetic purposes; air fragrancing preparations; lavender oil; lavender water; leather bleaching preparations; creams for leather; preservatives for leather [polishes]; lip color-removing preparations; paint stripping preparations, cosmetic dyes; greases for cosmetic purposes; degreasers preparations; preparing agents for cleaning dentures; rose oil; rust removers; non-slipping liquids for floors; non-slipping wax for floors; safron; ammonia abrading paper; grinding preparations; make-up preparations; make-up preparations; make-up powder; emery; emery of metal [abrasives]; cloths impregnated with a detergent for cleaning; preparations for unblocking drain pipes; plants or lorries, and against deterioration of wood; paints, dyes; inks for printing, marking and engraving; raw natural resins; materials; foil and powder form for painters, decorators, printers and artists; mordants; nails; adhesives for affixing false preparations [starching]; smoothing stones; flower perfumes (bases for -); hair dye; hair spray; hair tonic; cosmetic shining preparations [polish]; laundry glaze; starch glaze for laundry purposes; glass cloth [abrasive cloth]; smoothing cosmetics; cosmetic kits; cosmetic pencils; cleaning chalk; false nails; false eyelashes; varnish-removing preparations; gloss; lipstick; floor wax removers [scouring preparations]; lotions for cosmetic purposes; air fragrancing preparations; lavender oil; lavender water; leather bleaching preparations; creams for leather; preservatives for leather [polishes]; lip color-removing preparations; paint stripping preparations, cosmetic dyes; greases for cosmetic purposes; degreasers preparations; preparing agents for cleaning dentures; rose oil; rust removers; non-slipping liquids for floors; non-slipping wax for floors; safron; ammonia abrading paper; grinding preparations; make-up preparations; make-up preparations; make-up powder; emery; emery of metal [abrasives]; cloths impregnated with a detergent for cleaning; preparations for unblocking drain pipes; plants or lorries, and against deterioration of wood; paints, dyes; inks for printing, marking and engraving; raw natural resins; materials; foil and powder form for painters, decorators, printers and artists; mordants; nails; adhesives for affixing false preparations [starching]; smoothing stones; flower perfumes (bases for -); hair dye; hair spray; hair tonic; cosmetic shining preparations [polish]; laundry glaze; starch glaze for laundry purposes; glass cloth [abrasive cloth]; smoothing cosmetics; cosmetic kits; cosmetic pencils; cleaning chalk; false nails; false eyelashes; varnish-removing preparations; gloss; lipstick; floor wax removers [scouring preparations]; lotions for cosmetic purposes; air fragrancing preparations; lavender oil; lavender water; leather bleaching preparations; creams for leather; preservatives for leather [polishes]; lip color-removing preparations; paint stripping preparations, cosmetic dyes; greases for cosmetic purposes; degreasers preparations; preparing agents for cleaning dentures; rose oil; rust removers; non-slipping liquids for floors; non-slipping wax for floors; safron; ammonia abrading paper; grinding preparations; make-up preparations; make-up preparations; make-up powder; emery; emery of metal [abrasives]; cloths impregnated with a detergent for cleaning; preparations for unblocking drain pipes; plants or lorries, and against deterioration of wood; paints, dyes; inks for printing, marking and engraving; raw natural resins; materials; foil and powder form for painters, decorators, printers and artists; mordants; nails; adhesives for affixing false preparations [starching]; smoothing stones; flower perfumes (bases for -); hair dye; hair spray; hair tonic; cosmetic shining preparations [polish]; laundry glaze; starch glaze for laundry purposes; glass cloth [abrasive cloth]; smoothing cosmetics; cosmetic kits; cosmetic pencils; cleaning chalk; false nails; false eyelashes; varnish-removing preparations; gloss; lipstick; floor wax removers [scouring preparations]; lotions for cosmetic purposes; air fragrancing preparations; lavender oil; lavender water; leather bleaching preparations; cream...
[non-mediated grooming preparations]; toiletries; cakes of soap; toilet water; tripoli stone for polishing; dry shampoos;
drying agents for dishwashing machines; tissues impregnated with cosmetic lotions; petroleum jelly for cosmetic
purposes; volcanic ash for cleaning; laundry wax; bluing for laundry; laundry soaking preparations; laundry preparations;
hydrogen peroxide for cosmetic purposes; cotton wool for cosmetic purposes; cotton sticks for cosmetic purposes;
fabric softener for laundry; incense; cosmetic preparations for eyelashes; mascara; dental bleaching gels; decorative
transfers for cosmetic purposes; essential oils of lemon.

Cl.4: Industrial oils, other than for cars or lorries, and greases; lubricants, other than for cars or lorries, and greases;
dust absorbing, wetting and binding compositions; lighting fuel; candles and wicks for lighting; oils for paints; anthracite;
melting oil; beeswax; firewood; fuel oil; vaporized fuel mixtures; fuel in the form of briquettes; Christmas tree candles;
tallow; wicks for candles; perfumed candles; cofebriquettes; oils for releasing form work [building]; electrical energy;
dust removing preparations; illuminating grease; fish oil, not edible; lubricating graphite; wood briquettes; coal; wood
spills for lighting; carnauba wax; kerosene; candles for lighting; bone oil for industrial purposes; lignite; firelighters;
coke; oil for the preservation of masonry; lamp wicks; wool grease; grease for leather; greases for the preservation of
leather and textiles; disinfectants; motor oil; nightlights [candles]; naphtha; non-chemical fuel additives; industrial lubricants;
textile oil; oleine; oil-gas; ozocerite [ozokerite]; paper spills for lighting; paraffin; petroleum ether; grease for belts; non-
slipping preparations for belts; belting wax; castor oil for technical purposes; rape oil for industrial purposes;
lubricating grease; cutting fluids; grease for footwear; producer gas; soya bean oil preparations for non-stick treatment of cooking
utensils; sunflower oil for industrial purposes; dust controlling compositions; dust binding compositions for sweeping;
stearine; coal naphtha; coal tar oil; peat [fuel]; peat [blocks of -] [fuel]; carburants; petroleum jelly for industrial purposes;
illuminating wax; industrial wax; wax [raw material]; arms [weapons] (grease for -); ceresine; tinder; wax for skis.

Cl.5: Pharmaceutical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and
substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals;
plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying
vermin; fungicides, herbicides; dental impression materials; laxatives; medical preparation for slimming purposes;
slimming pills; adjuvants for medical purposes; acaricides; aconitine; aldehydes for pharmaceutical purposes; alginates;
equilizers for pharmaceutical purposes; alkaloid iodides for pharmaceutical purposes; alkaloids for medical purposes;
alcohol for pharmaceutical purposes; aloevera preparations for pharmaceutical purposes; dental amalgams; amino acids
for medical purposes; amino acids for veterinary purposes; analgesics; anaesthetics; angostura bark for medical
purposes; antibiotics; antiseptics; antiseptic cotton; appetite suppressants for medical purposes; appetite suppressant
pills; medicines for human purposes; medicines for veterinary purposes; medicines for dental purposes; constipation
(medicines for alleviating -); aseptic cotton; asthmatic tea; ethers for pharmaceutical purposes; caustics for
pharmaceutical purposes; caustic pepsin; collyrium; eye patches for medical purposes; acetates for pharmaceutical
purposes; babies' diaper-pants; infant formula; bath salts for medical purposes; bath preparations for medical purposes;
baths for medical purposes; bacteriological preparations for medical and veterinary use; bacteriological preparations for
medical and veterinary use; fibre (dietary -); balms for medical purposes; balsamic preparations for medical purposes;
 sanitary wear; bandages for dressings; bars for pharmaceutical purposes; wadding for medical purposes;
tranquillizers; biological tissue cultures for medical purposes; biological tissue cultures for veterinary purposes;
biological preparations for medical purposes; biological preparations for veterinary purposes; biocides; goulard water;
blood for medical purposes; haematomagen; leeches for medical purposes; blood plasma; lozenges for pharmaceutical
purposes; tanning pills; bromine for pharmaceutical purposes; powder of cantharides; chemical preparations to treat
wheat blight [smut]; phytoxera (chemical preparations for treating -); vine disease treating chemicals; chemicopharmaceutical preparations; contraceptives (chemical -); chemical conductors for
electrocardiograph electrodes; mildew (chemical preparations to treat -); pregnancy (chemical preparations for the
diagnosis of -); chemical preparations for medical purposes; chemical preparations for pharmaceutical purposes;
chemical preparations for veterinary purposes; chemical reagents for medical or veterinary purposes; quinine for medical
purposes; choline for medical purposes; surgical tissues; surgical implants [living tissues]; hydrated chloral for
pharmaceutical purposes; chloroform; condurango bark for medical purposes; curare; sanitary towels; decoctions for
pharmaceutical purposes; dental cement; deodorants, other than for human beings or for animals; deodorants for
clinical purposes; disinfectants; disinfectants for chemical purposes; disinfectants for hygiene purposes; disinfectants for
medical purposes; diabetic bread adapted for medical use; diagnostic preparations; diastase for medical purposes; dietetic
substances adapted for medical use; dietetic foods adapted for medical use; digitalin; dill oil for medical purposes; drugs
for medical purposes; alloys of precious metals for dental purposes; albumin preparations for medical purposes;
elixirs [pharmaceutical preparations]; gentian for pharmaceutical purposes; enzymes for medical purposes; enzymes for
veterinary purposes; enzyme preparations for medical purposes; enzyme preparations for veterinary purposes;
aluminium acetate for pharmaceutical purposes; esters for pharmaceutical purposes; eucalyptol for pharmaceutical
purposes; eucalyptus for pharmaceutical purposes; fennel for medical purposes; ferments for pharmaceutical purposes;
gases for medical purposes; gelatine for medical purposes; royal jelly for pharmaceutical purposes; poisons; glycine
for medical purposes; glycerophosphates; gold (dental amalgams of -); guaiacol for pharmaceutical purposes; gum for
medical purposes; gamboge for medical purposes; gurjun [gurjun, gurjan] balsam for medical purposes; belts for sanitary
napkins [towels]; haemostatic pencils; adhesives for dentures; haemoglobin; hemorrhoid preparations; dry rot fungus
(preparations for destroying -); yeast for pharmaceutical purposes; remedies for foot perspiration; remedies for
perspiration; charcoal for pharmaceutical purposes; hops (extracts of -) for pharmaceutical purposes; hormones for
medical purposes; cement for animal hooves; corn remedies; corn rings for the feet; repellents for dogs; dog lotions for
veterinary purposes; dog washes; hydrastine; hydrastinine; vaccines; pants, absorbent, for incontinents; insecticides;
insect repellents; personal sexual lubricants; irish moss for medical purposes; isotopes for medical purposes; jaalap;
iodine for pharmaceutical purposes; iodides for pharmaceutical purposes; iodform; tincture of iodine; jujube, medicated;
potassium salts for medical purposes; preparations of lime for pharmaceutical purposes; calomel [fungicide]; cooling
sprays for medical purposes; camphor for medical purposes; camphor oil for medical purposes; candy for medical
metal; alloys of metal; brazing alloys; containers of metal for industrial purposes; metallic containers; structures of metal; building structures of metal; bridges [structures of metal]; bins [metal structures]; prefabricated metal buildings; containers of metal for compressed gas or liquid air; gas storage tanks of metal; packaging containers of metal; housing units of metal; fittings of metal for pipes; prefabricated metal bridges; storage tanks; turntables.

Cl.7: Machines of all kinds, and parts therefor, other than steam turbines, parts and accessories therefor, in particular surface capacitors, heat exchanger units and feedwater heaters, turbo alternators and electricity generators; machine tools and power tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements, other than hand-operated hand tools; incubators for eggs; automatic vending machines; machines and equipment for the rolling of metal; rolling mills, apparatus for the handling and transport of rolled products, cooling beds, winders, coilers and unwinders, equipment for the treatment of rolls, scissors, saws, wrappers; machines and equipment for mines, hoisting equipment, hoist cable reels, hoist cages, brake machinery, pit equipment and pit head towers, collision and vehicle circulation equipment, transport equipment for mines, skip stations; machinery and equipment for treating coal and ores, washing coal and ores, sorting plants for coal and ores; filters for industrial furnaces, and equipment for the treatment of coal and the production of steel, crushers, grinders, granulators, molecular, separators, mixing machines, sorters, conveyors; high-pressure machinery and equipment; hydraulic presses, hydro-pneumatic accumulators, pressure intensifiers, pipe expanders, jacks, lifting platforms and tables, high-pressure and specialised fittings, high-pressure vessels, piston expansion heaters, boilers; steam engine boilers for power generation, other than for land vehicles; machinery and equipment for the chemical and foodstuff industries, sugar refineries, breweries, distilleries, gasworks, oxygen plants, extractors, paper-working machines and apparatus, rolling mills, detachable pipe links, blenders, thickening drums, filters, knotters, grit chambers, fortraps, hydrorefiners, high-pressure infowag agitators, cylinders, converters, automatic regulators, wet presses, mangles, cutters, winders and rewinders; glass machinery, automated machinery for the manufacture of bottles, automated machinery for the production of light bulbs, automated machinery for light bulbs, automated machinery for the manufacture of beads of glass, presses for objects of glass, machinery for the manufacture of sheet glass, machinery for the production of cast glass; tobacco and cigarette machines; printing machines and apparatus, rotary printing presses, stereotyping equipment; measuring machines; packing machines; sizing machines; machine tools, lathes, turret lathes, horizontal borers, milling machines; woodworking machines; drilling machines, bores, die chasers, thread-cutting heads and apparatus, reamers, broaches, reamers, shaped drill bits, drilling bits, forming apparatus; clamping devices, machine tools, tensioning and lifting devices, bushings, rings, feeders, cutting machines, cutting tools, cutting dies and bolts [parts of machines], drill sockets and inserts, drill bushings, separators, tables and stands, grinding and sharpening apparatus, drilling lever presses; general machine parts and equipment, crankshafts, gear casings, springs; cranes [lifting and hoisting apparatus], traversers, drop tables; compressors (turbo compressors), blowing machines, superchargers; aerated water making apparatus; mineral water making machines; bottle washing machines; machines for the rubber and plastics industries, tyre vulcanisation presses, electric machinery, engines of all kinds, other than electric engines for means of transport; parts of machines, namely fittings, taps (faucets), slide valves, couplings for machine, chains, gear wheels and similar parts; machinery and apparatus for the manufacture of glass and ceramics, machines for the manufacture of bottles, cast and sheet glass, presses, casting machines, grinding machines, rolling mills, vibrators, machines, separators, loading and unloading installations, drying machines, painting equipment, equipment for applying glazes (spraying equipment); earth moving machines; grinding machines; road construction machines; road sweeping machines [self-propelled]; mine borers; machinery and equipment for treating coal and ores, washing coal and ores, sorting plants for coal and ores; oil refining machines; ore treating machines; construction machines; concrete mixers [machines]; roller bridges; diggers [machines]; belt conveyors; machines for the energy sector, other than steam turbines, parts and accessories therefor, in particular surface capacitors, heat exchanger units and feedwater heaters, turbines and electric generators, other than for land transport; machines included in this class, namely energy producing apparatus and machinery (except for land vehicles); electrocatalytic converters; separators; sewage pulverizers; drainage machines; separators for liquids; filtering machines, separators and centrifuges; clutch starter transmissions, other than for cars or lorries; engine starters, other than for cars or lorries; anti-friction pads for machines; transmission chains, other than for cars or lorries; transmission shafts, other than for cars or lorries; exhaust manifold for engines, other than for cars or lorries; exhausts for motors and engines, other than for cars or lorries; silencers for motors and engines, other than for cars or lorries; brakes (parts), other than for cars or lorries; self-regulating fuel pumps, other than for cars or lorries; fuel conversion apparatus for internal combustion engines, other than for cars or lorries; torque converters, other than for land vehicles; speed regulators for motors and engines, other than for cars or lorries; printing machines; printing plates; printing cylinders; industrial printing machines; pneumatic transporters; compressors [machines]; compressed air engines; compressed air pumps, other than for cars or lorries; compressed air guns for the extrusion of masts; jet engines, other than for cars or lorries; dynamo brushes; dynamo belts; dynamos, other than for cars or lorries; bicycle dynamos; brushes, electrically operated [parts of machines]; electropneumatic machines; elevator hammers; elevator chains; machines with elevating apparatus [parts of machines]; painting machines; dyeing machines; paint spray guns, filters, parts of machines or engines, other than for cars or lorries; filtering machines; finishing machines; galvanizing machines; blowing machines for the compression, exhaustion and transport of gases; blowing engines; crank cases for machines, motors and engines, other than for cars or lorries; railroad constructing machines; glow plugs for diesel engines, other than for cars or lorries; hand-held tools, other than hand-operated; reeling apparatus, mechanical; elevating apparatus; jacks [machines]; stitching machines; raking machines; high pressure washers; woodworking machines; lifts; tilt hammers; hydraulic controls for machines, motors and engines, other than for cars or lorries; hydraulic door openers and closers [parts of machines]; universal joints [cardan joints]; card clothing [parts of carding machines]; carding machines; notchers [machine tools]; tubes (boiler -) [parts of machines]; machine boiler scale collectors; chain saws; valves (clack -) [parts of machines]; glue guns, electric; blades [parts of machines]; kneading machines; carbon brushes [electricity]; pistons for engines, other than for cars or lorries; pistons [parts of machines or engines], other than for cars or lorries; piston rings, other than for cars or lorries; compressors for refrigerators; condensing installations (not for turbines); basket presses; fuel dispensing pumps for service stations; fuel economisers for engines and motors, other than for cars or lorries; ball-bearings; ball rings for
bearings; condensers for motors and engines, other than for cars or lorries; motorized cultivators; cranks [parts of machines]; crankshafts, other than for cars or lorries; handling apparatus for loading and unloading; derricks; loading ramps; superchargers; bearings [parts of machines]; bearing brackets for machines; journals [parts of machines]; moving pavements [sidewalks]; leather-working machines; leather paring machines; electric arc cutting apparatus; electric arc welders; type-setting machines [photocomposition]; punches for punching machines; punching machines; electric welding apparatus; electric soldering irons; soldering irons, gas-operated; soldering lamps; soldering blow pipes, gas-operated; filters for cleaning cooling air, for engines; air condensers, other than for cars or lorries; aerocoondensers; magnetics; rocket stringing machines; bicycle assembling machines; textile production machines; face making machines; housings [parts of machines]; steam engine boilers; machine wheels; stands for machines; tables for machines; axles for machines; materials handling elevators; matrices for use in printing; boxes for matrices [printing]; agricultural machines; mechanized livestock feeders; scissors, electric; chisels for machines; paring machines; milking machines; cream/milk separators; reapers and binders; knives for mowing machines; feeders [parts of machines]; dairy machines; flour mill machines; domestic crushers/grinders, electric; agitators; mills [machines]; millstones; electric flour mills; waste disposals; sewing machines; riveting machines; pneumatic door openers and closers [parts of machines]; electric polishing machines and apparatus; die-stamping machines; tympons [parts of printing presses]; presses [machines for industrial purposes]; filter presses; pneumatic hammers; road rollers; puddling machines; pumps [machines], other than for cars or lorries; pumps (parts of machines and engines), other than for cars or lorries; pump diaphragms, other than for cars or lorries; gears, other than for cars or lorries; rams [machines]; lawn mowers; turf removing ploughs; frizing machines; regulators [parts of machines]; steam traps; electric cleaning machines and apparatus; trimming machines; belts for machines; diggers [machines]; roller bearings; moving staircases [escalators]; rotary printing presses; beaters, electric; agitators; saw blades [parts of machines]; saw benches [parts of machines]; saws; satining machines; air suction machines; suction machines for industrial purposes; hemming machines; silencers for motors and engines, other than for cars or lorries; peeling machines; shovels, mechanical; electric shearing machines; chisels for machines; rail-laying machines; cutting machines [machines]; reels, mechanical; files [hand tools]; files, mechanical; trueing machines; grindstones [parts of machines]; carriages for knitting machines; slide rests [parts of machines]; grease boxes [parts of machines]; lubricating pumps; rings [grease -] [parts of machines]; grease boxes [parts of machines]; snowplows; machine guides [parts of machines]; kitchen machines [electric utensils]; metalworking machines; broaches; feeders; fuel economisers; road rollers; aircraft engines; components of aircraft engines.

CI.8:Hand tools and implements (hand-operated); cutlery; side arms; razors; wire strippers [hand tools]; priming irons [hand tools]; leather straps; awls; oyster openers; axes; hatchets; bayonets; beard clippers; tree pruners; pruning shears; fireplace bellows [hand tools]; bow saws; bits [parts of hand tools]; perforating tools [hand tools]; gimlets [hand tools]; drill holders [hand tools]; ratchets [hand tools]; extension pieces for braces for screwtaps; bits [hand tools]; cutter bars; breast drills; crow bars; holing axes; branding irons; flat irons; caulking irons; daggers; can openers, non-electric; drills; pin punches; egg slicers, non-electric; irons [non-electric hand tools]; ice picks; manicure sets, electric; tableware [knives, forks and spoons]; razor cases; palette knives; penknives; tweezers; files [tools]; nail buffers, electric or non-electric; nail nippers; nail extractors; nail punches; riveting hammers [hand tools]; riveters [hand tools]; numbering punches; fruit perforating tools [hand tools]; punch pliers [hand tools]; spoons; matchets; manicure sets; masons' tools; pitchforks; pruning knives; scapateurs; garden tools, hand-operated; goffering irons; mitre [miter (Am.)]; boxes [hand tools]; nail drawers [hand tools]; vegetable slicers; instruments and tools for skinning animals; apparatus and instruments for skinning butcher's animals; slaughtering butchers' animals (apparatus and instruments for -); plant parasite killing apparatus; frames for handsaws; taps [hand tools]; dies [hand tools]; foundry ladies [hand tools]; glazing" diamonds [parts of hand tools]; glazing irons; sand trap rakes; engraving needles; curling tongs; depilation appliances, electric and non-electric; hair clippers for personal use, electric and non-electric; ditches [hand tools]; cleavers; hammers [hand tools]; borers; decanting liquids [implements for -] [hand tools]; hand pumps; rams [hand tools]; hand tools, hand-operated; rakes [hand tools]; harpoons; harpoons for fishing; levers; handles [hand tools]; duster; sickles; bill-hooks; planes; plane irons; hollowing bits [parts of hand tools]; gouges [hand tools]; sledges; catchers [hand tools]; knifes" knives; sharpening instruments; hunting knives; hoes [hand tools]; draw wires [hand tools]; instruments for punching tickets; cheese slicers, non-electric; moulding irons; ladles [hand tools]; scraping tools [hand tools]; mortise chisels; bushhammers; agricultural implements, hand-operated; hand-operated jigsaws; wick trimmers [scissors]; perforating tools [hand tools]; punch pliers [hand tools]; spoons; machetes; manicure sets; masons" tools; graveling tools [hand tools]; knives; blades for planes; blades [hand tools]; blades [weapons]; scaling knives; cutlery; mortars for pounding [hand tools]; money scoops; needle files; emery files; nail files; electric; nail clippers; electric or non-electric; nail nippers; nail extractors; nail punches; riveting hammers [hand tools]; riveters [hand tools]; numbering punches; fruit pickers [hand tools]; ear piercing apparatus; budding knives; pedicure sets; trowels [gardening]; rammers (earth -) [hand tools]; grafting tools [hand tools]; hoes; hair-removing tweezers; guns [hand tools]; guns, hand-operated, for the extrusion of mastic; pizza cutters, non-electric; punches [hand tools]; braidiers [hand tools]; lawn clippers [hand instruments]; razor blades; razors; electric or non-electric; leather straps; shaving cases; reamers; reamer sockets; rasps [hand tools]; hoop cutters [hand tools]; annular screw plates; diggers [hand tools]; tube cutters [hand tools]; tube cutting instruments; sabres; sword scabbards; saw blades [parts of hand tools]; saws [hand tools]; saw holders; scrapers [hand tools]; shovels; beautiful hand tools; screw-thread cutters; holding devices (a part of hand tools for metalworking); file cutters; buckle dusters; police batons; masons" hammers; blade sharpening instruments; abrading instruments [hand instruments]; wheels (sharpening -) [hand tools]; whetstones; wrenches (hand tools); emery files; emery grinding wheels; cutters; cutting tools [hand tools]; edge tools [hand tools]; cutting tools; cutters, screwdrivers; vices; clamps for carpenters or coopers; lasts [shoemakers" hand tools]; paring knives; swords; scythes; scythe rings; whetstones; fullers [hand tools]; sickles; rabbeting planes; spathulas [hand tools]; expanders [hand tools]; metal wire stretchers [hand tools]; spades; picks [hand tools]; centre punches [hand tools]; marline spikes; syringes for spraying insecticides; insecticide sprayers [hand tools]; awnings; hand tools; embossers [hand tools]; shell blades [hand tools]; stone hammers; chisels; fire irons; holing axes; paring irons [hand tools]; trowels; silver plate [knives, forks and spoons]; apparatus for tattooing; hair clippers for animals [hand instruments]; weeding forks [hand tools]; thistle extirpators [hand tools]; stunning apparatus (cattle -); livestock marking tools; cattle sheavers; lifting jacks, hand-operated; crimping irons; fulling tools [hand tools]; tool belts [holders]; sharpening steels; whetstone holders; sharpening steels; shopers [knives]; vegetable cutters; eyelash curlers; tap wrenches; squares [hand tools]; pliers; drawing knives; carpenters" augers; turning tools for lathes, milling cutters [hand tools]; screw-thread cutters; holding devices (a part of hand tools for metalworking); cutters, blades
(metalworking), screw-thread cutters, bolt die, thread cutting die heads and apparatus, reamers, hollowing bits [parts of hand tools], reamers, shaped drill bits; gripping tools, sheaths, ring hooks, vices, inserts, centring inserts and bolts, drill sockets and inserts, drill bushings, separators, tables, stands, grinding and sharpening apparatus, drilling lever presses (assembly); hand tools and implements, hand-operated; adjustable bevels, limit rings, thread plug gauges; cutters, blades (metalworking), vices; knife handles of metal; scythe handles of metal; tool handles of metal; scrapers for skis.

**Cl.9:** Scientific, nautical, surveying, photographic, cinematographic, optical, other than for passenger vehicles or lorries, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus, other than for passenger vehicles or lorries; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images, other than for cars or lorries; magnetic data carriers, recording discs; compact discs, dvds and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software, other than for cars or lorries; fire-extinguishing apparatus, other than for cars or lorries; telecommunications apparatus, other than for cars or lorries; portable telecommunications apparatus; mobile telecommunications handsets; digital displays and other flat panel equipment; cars or lorries; digital tablets, other than for cars or lorries; drinks machines; vending machines; computers, other than for cars or lorries; computer hardware, other than for cars or lorries; computer application software, other than for cars or lorries; software downloadable from the internet; recorded computer programs, other than for cars or lorries; mobile software applications, other than for cars or lorries; downloadable applications for multimedia devices, other than for cars or lorries; games software; personal digital assistants; pocket PCs; cell phones; selfie sticks [hand-held monopods]; smart rings; smartphones; smartwatches; laptop computers; telecommunications network apparatus; PC drivers for telecommunications networks and for telecommunication; protective clothing; head protection; television apparatus; headphones; navigation equipment; global positioning systems (GPS), other than for cars or lorries; satellite navigational apparatus, other than for cars or lorries; software recorded on CD-ROMs, other than for cars or lorries; sd-cards (secure digital cards); spectacles [optics]; spectacle lenses; sunglasses; protective glasses and cases therefor; contact lenses; cameras; photographic lenses; MP3 players; audio tapes and audio cassettes; audio discs; audio-video tapes; audio-video cassettes; (audio-video) discs; video cassettes; videodiscs; cds, dvds; downloadable electronic publications, other than for cars or lorries; downloadable image files; downloadable music files; mouse pads; magnetic coils; cell phone covers; cases adapted for mobile phones; hands-free kits for telephones, other than for cars or lorries; magnetic card; encoded cards; application software for the purposes of telecommunications; software for mobile telecommunications; software for the purposes of financial transactions; electronic notice boards; batteries, electric; battery chargers, other than for cars or lorries; security alarms, other than for cars or lorries; security cameras, other than for cars or lorries; security warning devices, other than for cars or lorries; security checking apparatus, other than for cars or lorries; security surveillance apparatus; computer software for security purposes; computer software for insurance purposes; sim cards; interactive touch screen terminals; antennas; alarms, other than for cars or lorries; electric cables; chemistry apparatus and instruments; chips; computer operating programs, recorded; peripherals adapted for use with computers; data processing apparatus; diagnostic apparatus, not for medical purposes; measuring apparatus; distance recording apparatus; distance measuring apparatus; distance recording apparatus; distance measuring apparatus; electronic tags for goods; eyepieces; sports glasses; identity cards, magnetic; intercommunication apparatus; loudspeakers; magnetic data media; mathematical instruments; modems; monitoring apparatus, electric; television apparatus; testing apparatus not for medical purposes; transmitting sets [telecommunication]; mobile device management apparatus; software for mobile device management; middleware for management of software functions on electronic devices; anti-virus software; computer antivirus software privacy protection software; parts and fittings for all the aforesaid goods; bar code readers; electronic book readers; baby monitors; monitors; navigational apparatus, other than for cars or lorries; USB flash drives; electrical equipment for land vehicles, particularly electrical equipment for the movement of electric vehicles; electronic instruction, control and diagnostic equipment for land vehicles and urban vehicles, other than for cars and lorries, namely electrical and electronic equipment for land vehicles and metro cars, other than for cars or lorries, namely sockets, plugs and other electrical connections (electrical connectors) for recharging; electronic connections for use in electric vehicles, namely plugs, sockets and other contacts for fast charging; manual or semi-automatic collectors being parts of vehicle engines and electrical equipment for the movement of electric vehicles; braking resistors, electronic measuring and control equipment, in particular electronic and electrical diagnostic systems, consisting principally of hardware and software based on microprocessors, used for monitoring the operational reliability of vehicles and the costs of operating and maintaining vehicles, other than cars or lorries; electrical and electronic current surge protection systems, consisting principally of sensors, imaging units, signal processors, communication and memory modules and fuses, used for the protection of electrical equipment from the damage caused by surges; information and control units for monitoring the consumption of electricity and promoting lower energy consumption; electrical and electronic automatic testing systems consisting principally of principally of sensors, imaging units, signal processors, communication and memory modules, used to diagnose problems with vehicles, for the easier and quicker maintenance thereof, other than cars or lorries; electrical and electronic insulating protective systems consisting principally of sensors, imaging units, signal processors, control modules and fuses, used to monitor the status of electrical components, other than for cars or lorries; electrical and electronic control systems for traction and tilting traction systems, consisting principally of sensors, imaging units, signal processors, memory and communication modules, used to prevent the sliding and displacement of wheels, in the event of sudden braking or braking on slippery surfaces, for land vehicles and metro vehicles, other than for cars or lorries; electrical traction equipment, namely traction inverters, traction converters, static inverters, converters for main and auxiliary drives and voltage converters, traction collectors and pantographs, being parts of trams, auxiliary power units, auxiliary power supplies (aps), bms battery management systems, battery chargers and accumulator monitors for land vehicles and metro vehicles, other than for cars or lorries; diesel-electric aggregates (generators), super-capacitors, traction batteries, electronic ticketing systems for transport systems; traction batteries for land, rail and electric metro railways; electro-dynamic apparatus for the remote control of railway points; railway traffic safety appliances; measuring, detecting and monitoring apparatus, indicators and control apparatus for public means of transport, other than cars or lorries; electrical control circuits; electric and electronic security apparatus and instruments; electrical control devices for energy management (electrical control circuits); levelling instruments; measuring, detecting and monitoring apparatus, indicators and regulators, other than for cars or lorries.
lorries; weighing machines; electrical equipment for means of transport by land or underground, other than for cars or lorries, electrical traction equipment, being converters for main and auxiliary drives and voltage inverters, electrical and electronic information, control, checking and diagnostic equipment for means of transport by land or underground, other than for cars or lorries, batteries and battery chargers for land vehicles and underground vehicles, other than for cars or lorries; chargers for electric batteries; accelerometers; ammeters; automatic steering apparatus for vehicles, other than cars or lorries; autonomous driving control systems for vehicles; automatic ticket dispensing machines; milage recorders for vehicles; power distribution apparatus (electricity generating equipment); electric power distribution apparatus; electricity mains apparatus; apparatus and instruments for controlling electricity; apparatus and instruments for accumulating and storing electricity; electricity storage apparatus; switchgear [electric]; electricity conduits; electric power controllers; process controlling apparatus [electronic]; switchboards; power distributing boxes; regulating apparatus, electric; relays; transformers of all kinds, reactors, contact breakers, switches, telerupters, electric converters, switches, electric, isolating switches, splitters; electrical machinery, electrical apparatus; endurance testing machines; central processing units; voltage surge protectors; radiology screens for industrial purposes; detectors; dosimeters; electrolysers; galvanometers; electric loss indicators; printed circuit boards; integrated circuits; circuit breakers, mains chargers, fuses; connectors [electricity]; connections for electric lines; protective masks; bullet-proof clothing; radar apparatus; X-ray apparatus not for medical purposes; illuminated signs; coils, electric; galvanic cells, solar batteries; decompression chambers; life saving apparatus and equipment; batteries, electric; photovoltaic installations for generating electricity [photovoltaic power plants]; gauges, measuring rulers, go/no-go gauges, tooling plates, tooling prisms, vibrating plates, scribing apparatus, scribing apparatus, measuring and testing apparatus, levels [instruments for determining the horizontal]; fire-extinguishing apparatus; weighing machines; electrolysers; testing machines; sensors.

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopedic articles; suture materials; aerosol dispensers for medical purposes; acupuncture needles; apparatus for use in medical analysis; apparatus for artificial respiration; apparatus and installations for the production of x-rays, for medical purposes; apparatus, devices and articles for nursing infants; apparatus for the treatment of deafness; rehabilitation apparatus (body -) for medical purposes; microdermabrasion apparatus; instrument cases for use by surgeons and doctors; respirators for artificial respiration; basins for medical purposes; receptacles for applying medicines; teething rings; blood testing apparatus; sphygmomanometers; hernia bandages; artificial breasts; incubators for medical purposes; surgical apparatus and instruments; thread, surgical; surgical implants [artificial materials]; surgical cutlery; surgical dressing instruments (surgical instruments); diagnostics equipment; apparatus for medical purposes; dialyzers; drainage tubes for medical use; insufflators; ice bags for medical purposes; bandages, elastic; electric acupuncture instruments; electrodes for medical use; electrocardiographs; tips for crutches for invalids; finger guards for medical purposes; feeding bottle teats; dental baskets; galvanic belts for medical purposes; galvanic therapeutic appliances; gastroscopes; uterine syringes; cattle (obstetric apparatus for -); obstetric apparatus; forceps; hearing protectors; physiotherapy apparatus; body cavities (appliances for washing -); plaster bandages for orthopedic purposes; belts, electric; for medical purposes; belts for medical purposes; belts for orthopaedic purposes; hair prostheses; hematimeters; gloves for medical purposes; urinals [vessels]; urethral probes; urethral syringes; invalids' hoists; blankets, electric, for medical purposes; pads (heating -), electric, for medical purposes; hot air vibrators for medical purposes; heart pacemakers; hearing aids for the deaf; hearing aids; corsets for medical purposes; corn knives; injection syringes; inhalers; medical syringes; incubators for babies; douche bags; enema apparatus for medical purposes; cannulae; castrating pincers; catgut; catheters; cushions for medical purposes; pads [pouches] for preventing pressure sores on patient bodies; cases fitted for use by surgeons and doctors; compressors [surgical]; soporific pillows for insomnia; stockings for varices; ambulance stretchers; draw-sheets for sick beds; crutches; artificial eyes; artificial skin for surgical purposes; artificial jaws; lenses [intracocular prostheses] for surgical implantation; artificial teeth; lamps for medical purposes; lancets; lasers for medical purposes; abdominal belts; abdominal corsets; air pillows for medical purposes; air pillows for medical purposes; air mattresses, for medical purposes; masks for use by medical personnel; massage apparatus; aesthetic massage apparatus; gloves for massage; childbirth mattresses; medical apparatus and instruments; medical guidewires; physical exercise apparatus, for medical purposes; spoons for administering medicine; surgical knives; breast pumps; umbilical belts; commune chairs; needles for medical purposes; anaesthetic apparatus; anaesthetic masks; contraceptive devices; ear picks; ear plugs [ear protection devices]; clothing especially for operating rooms; operating tables; surgical drapes; ophthalmoscopes; arch supports for footwear; bandages for joints, anatomical; knee bandages, orthopedic; orthotic footwear; orthotic inserts for footwear; pessaries; balling guns; condoms; artificial limbs; pulse meters; pumps for medical purposes; quartz lamps for medical purposes; radiological apparatus for medical purposes; fumigation apparatus for medical purposes; x-ray apparatus for medical purposes; x-ray tubes for medical purposes; radiology screens for medical purposes; radiator tubes for medical purposes; saws for surgical purposes; feeding bottle receptacles; feeding bottle valves; scissors for surgery; surgical splints; slings [supporting bandages]; teats; cupping glasses; supports for flat feet; protection devices against x-rays, for medical purposes; armchairs for medical or dental purposes; love dolls [sex dolls]; scalpels; probes for medical purposes; containers especially made for medical waste; beds, specially made for medical purposes; cases fitted for medical instruments; furnitures especially made [medical apparatus]; abdominal belts; abdominal corsets; air pillows for medical purposes; plasters for medical purposes; spittoons for medical purposes; bed pans; stools; trolley sheets, surgical; stethoscopes; boots for medical purposes; radiotherapy apparatus; traction apparatus for medical purposes; elastic stockings for surgical purposes; hypodermic syringes; suspensory bandages; hot air therapeutic apparatus; thermal packs for first aid purposes; thermometers for medical purposes; stretchers, wheeled; trocars; dropper bottles for medical purposes; drop counting phials for medical purposes; filters for ultraviolet rays, for medical purposes; ultraviolet ray lamps for medical purposes; maternity belts; incontinence sheets; hypogastric belts; abdominal pads; urological apparatus and instruments; vaginal syringes; sphygmomanometers; [medical apparatus]; vaginal apparatus and instruments; bed vibrators; vibracamas for apparatus; compresses (thermo-electric -) [surgery]; hydrostatic [water] beds for medical purposes; water bags for medical purposes; resuscitation apparatus; brushes for washing body cavities; surgical staples; dental apparatus and instruments; bedstead apparatus, electric; mirrors for dentists; dental examination chairs; dentures; dental braces; pins for artificial teeth; tongue scrapers; strait jackets; anti-rheumatism bracelets; anti-rheumatism rings; bracelets for medical purposes.
Cl.11; Apparatus for lighting, heating (other than for cars or lorries), steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; flare stacks for use in the oil industry; air valves for steam heating installations; sinks; sewage purification installations; exhaust hoods for kitchens; brackets for gas burners; igniters; hot air bath fittings; hydromassage bath apparatus; apparatus for the dehydration of foodstuffs; furnace ash boxes; ash conveyor installations, automatic; expansion tanks for central heating installations; watering installations, automatic; acetylene burners; acetylene generators; acetylene flares; heaters, electric, for feeding bottles; baking ovens; bath fittings; heaters for baths; bathtubs; bath linings; bath installations; barbecues; aquarium lights; lighting installations for air vehicles; lighting apparatus and installations, other than for cars or lorries; lighting equipment for means of transport, other than cars or lorries; leds (lighting), other than for cars or lorries; lamps, other than for cars or lorries; ventilation hoods; ventilation hoods for laboratories; warming pans; warming pans; watering machines for agricultural purposes; bilge pumps for vessel devices for vessels, other than for cars or lorries; searchlights; arc lamps; tanning apparatus [sun beds]; burners; germicidal burners; valves, other than for large-scale installations; furnaces; bread-making machines; toasters; swimming pool chlorinating apparatus; electric lights for Christmas trees; chromatography apparatus for industrial purposes; pressure cookers [autoclaves], electric; steam generating installations; steam boilers, other than for industrial purposes; steamers; steam accumulators; ceiling lights; dental ovens; disinfectant apparatus; disinfectant dispensers for toilets; deodorising apparatus, not for personal use; distillation apparatus; distillation columns; distillation apparatus; fruit roasters; roasting jacks; pressure water tanks; showers; shower stalls; heaters for heating irons; ice machines and apparatus; refrigerators; electrically heated carpets; heating filaments, electric; fans (electric-) for personal use; kettles, electric; discharge tubes, electric, for lighting; flares; bicycle lights; sockets for electric lights; forges, portable; flues for heating boilers; filters [parts of household or industrial installations]; aquarium filtration apparatus; curling lamps; deep fryers, electric; klin furniture [supports]; filling equipment for industrial furnaces; forage drying apparatus; footmuffs, electrically heated; footwarmers, electric or non-electric; friction lights for igniting gas; gas lighters; gas burners; gas boilers; gas condensers, other than parts of machines; gas lamps; gas scrubbing apparatus; gas scrubbers [parts of gas installations]; freezers; steam facial apparatus [saunas]; beverage cooling apparatus; electric light bulbs, other than for cars or lorries; filaments for electric lamps; roasting devices; barbecues; roasting spits; miners’ lamps; hair driers; taps [faucets]; hand drying apparatus for washrooms; luminous tubes; lamps; lamps, incandescent; lamps; lamps, electric; light bulbs, not for medical purposes; heating apparatus, electric; aquarium heaters; heating apparatus, electric, not for medical purposes; heating elements, other than for cars or lorries; radiator caps; hot air ovens; heating plates; radiators [heating]; apparatus for heating, heating equipment, other than for cars or lorries; hydrants; ionization apparatus for the treatment of air or water; electric appliances for making yogurt; electric coffee filters; electric coffeeepots; electric coffee percolators; coffee roasters; nuclear reactors; air conditioning installations; air-conditioning installations for vehicles, other than for cars or lorries; oxyhydrogen burners; cooking apparatus and instal.; incinerators; klin; cookers; cookers; lamps; chandeliers; kitchen ranges; cooking installations for liquids; cooling installations for tobacco; cooling installations and machines; refrigerating cabinets; refrigerating appliances and installations; refrigerating containers; coolers for furnaces; cold storage rooms; refrigerating display cabinets [display cases]; laboratory burners; laboratory lamps; electric lamps; light bulbs for directional signals for vehicles, other than for cars or lorries; burners for lamps; lamp casings; lamp casings; lamp globes; lamp chimneys; lamp shades; lampshade holders; chinese lanterns; lanterns for lighting; lava rocks for use in barbecue grills; glue-heating appliances; water-pipes for sanitary installations; luminous tubes for lighting; light diffusers; humidifiers for central heating radiators; air deodorising apparatus; air heating apparatus; filters for air conditioning; air filtering installations; air cooling apparatus; air purifying apparatus and machines; germicidal lamps for purifying air; spa baths [vessels]; air sterilisers; air driers; ventilation [air-conditioning] installations and apparatus; magnesium filaments for lighting; malt roasters; sea water desalination plants; microwave ovens; microwave ovens for industrial purposes; milk cooling installations; mixer taps for water pipes; anti-splash tap nozzles; level controlling valves in tanks; stoves [heating apparatus]; framework of metal for ovens; fittings, shaped, for ovens; oven fittings made of fireclay; fire bars; oil burners; oil lamps; oil-scrubbing apparatus; pasteurisers; gas burners; polymerisation installations; projector lamps; radiators, electric; refining towers for distillation; fumigation apparatus, not for medical purposes; dampers [heating]; chimney flues; lamp reflectors, other than for cars or lorries; gas apparatus and pipes; heating apparatus and safety accessories for gas apparatus; regulating and safety accessories for water apparatus; regulating accessories for water or gas apparatus and pipes; clean chambers [sanitary installations]; boiler pipes [tubes] for heating installations; taps [cocks, spigots] [faucets (am.)] for pipes; coils [parts of distilling, heating or cooling installations]; roasters; sanitary apparatus and installations; sauna bath installations; heating equipment for defrosting vehicle windows, other than for cars or lorries; electric pressure cooking saucepans; chimney blowers; safety lamps; safety accessories for water or gas apparatus and pipes; bath tubs for sitz baths; solar furnaces; feeding apparatus for heating boilers; alcohol burners; fountains; street lamps; sterilisers; stoves [heating apparatus]; tobacco roasters; electric torches; pocket warmers; diving light; immersion heaters; hotplates; solar thermal collectors [heating]; valves [thermostatic -] [parts of heating installations]; refrigerating appliances and installations; refrigerating apparatus; water closets; toilet bowls; toilet seats; flushing apparatus; Turkish bath cabinets, portable; toilets, portable; filters for drinking water; drying installations; drying apparatus and installations; drying apparatus; drip irrigation emitters [irrigation fittings]; ultraviolet ray lamps, not for medical purposes; washers for water taps; urinals [sanitary fixtures]; fans, other than for cars or lorries; heat pumps; heat regenerators; heat accumulators; hot water bottles; hot plates; water heaters [apparatus]; hot water heating installations; bathroom sinks; laundry room boilers; laundry dryers, electric; water softening installations; water filtering installations; flushing tanks; water treatment installations; water coagulating installations; water purification installations; water pumping apparatus and machines; water sterilizers; water supply installations; water distribution installations; water intake apparatus; whirlpool-jet apparatus; central heating radiators; decorative water fountains; fireplaces, domestic; bicycle lights; spirit stoves; alcohol burners, petroleum stoves, petrol stoves; industrial furnaces; purification installations for sewage (wastewater); refuse incineration plant; air cleaning apparatus; air circulators; nuclear power plant installations; nuclear cogeneration plants; processing installations for fuel and nuclear moderating material; processing installations for fuel and nuclear moderating material; nuclear reactors; nuclear generators; pressure water tanks; safety accessories for water or gas apparatus and pipes; water cooling installations; heat exchangers, other than parts of machines; catalytic oxidation machinery and equipment for checking atmospheric pollution in industrial environments; thermal oxidizers for industrial
Cl.12; Apparatus for locomotion by land, water or air, other than passenger vehicles or lorries, apparatus for locomotion below ground, parts, accessories and components of all kinds thereof; means of transport of all kinds, other than cars or lorries, parts, accessories and components thereof, other than for cars or lorries; streetcars, in particular trams, buses, trolley buses and carriages for underground railways; rail vehicles, in particular trains, locomotives, train passenger cars, wagons, engine components and accessories therefor; traction engines and accessories therefor, other than cars or lorries; aeroplanes; ships, boat and ship engines and components thereof, bridges; electrically powered vehicles, other than cars or lorries, and accessories and components thereof, being trolley buses, electric buses; electrically powered special vehicles / utility vehicles, other than cars or lorries; battery powered buses; zero-emission vehicles, being buses with fuel cells (zero-emission buses), electrically powered mining vehicles, hybrid vehicles, other than cars or lorries, parts, components and accessories therefor; traction engines of all kinds and electrical traction equipment for means of transport by land, underground or rail; electrical traction equipment for electric means of transport of all kinds, namely traction inverters for means of transport; traction converters for main and auxiliary drives and voltage converters for land vehicles, metro carriages, trolleybuses and railway rolling stock of all kinds; transport traction engines of all kinds; traction inverters for means of transport; converters for main and auxiliary drives and voltage converters for land vehicles, metro carriages and railway rolling stock of all kinds; electric motors for means of transport of all kinds; pedal bicycles; structural parts of bicycles; frames for bicycles, cycles; fork crown covers [bicycle parts]; brakes for bicycles, cycles; wheels for bicycles, cycles; disc brakes for land vehicles, other than cars or lorries; forks [bicycle parts]; handle bars for bicycles, cycles; brake segments for vehicles; brake cables for bicycles; bells for bicycles, cycles; tubeless tires [tyres] for bicycles, cycles; inner tubes for bicycles, cycles; casings for pneumatic tires [tyres]; tyre repair outfits; patches for inner tubes of tyres; pumps for bicycles, cycles; rims for wheels of bicycles, cycles; wheel hubs; spoke clips for wheels; pedals for cycles; chains for bicycles, cycles; bicycle gears; lever speed transmissions for land vehicles, other than cars or lorries; motorcycle engines; bicycle stands; bicycle stabilisers; side view mirrors for vehicles, other than cars or lorries; trailers for transporting bicycles; child carrying seats for use in vehicles; anti-theft devices for vehicles; bicycle carriers; luggage nets for vehicles; baskets adapted for bicycles; saddlebags adapted for bicycles; water bottle cages for bicycles; cycle saddles; covers for bicycle saddles; drive trains [bicycle parts]; handle bar stems [bicycle parts]; special vehicles, being fork lift trucks or loading trucks, lift trucks, sprinkling vehicles, hose carts, refrigerated vehicles, vehicles adapted for military purposes, other than cars or lorries, filling-carts, snowmobiles (snow vehicles), remote control vehicles, other than toys, other than passenger vehicles or lorries, axles for vehicles, other than passenger vehicles or lorries; sleeping cars, gear boxes for land vehicles, other than cars or lorries; bodies for vehicles, other than passenger vehicles or lorries; torque converters for land vehicles, other than passenger vehicles or lorries, tankers, cable car cabins, cleaning trolleys, water vehicles, air cushion vehicles, wheels for land vehicles, other than cars or lorries, vehicle chassis, other than for cars or lorries; doors for means of transport, other than cars or lorries; vehicle seats, other than cars or lorries; upholstery for vehicles other than cars or lorries; wheels, axles, bands for wheel hubs, brake bands, other than for cars or lorries, for cars, other than for cars or lorries, disc brakes, other than for cars or lorries; electrical equipment for vehicles, in particular railway rolling stock; armoured vehicles.

Cl.13; Firearms; ammunition and projectiles; explosives; fireworks; nitrate of ammonia explosives; apparatus for filling cartridge belts; cannons; acetyl nitrocelloulose; ballistic missiles; bengal lights; lead shot for hunting; dynamite; side arms [firearms]; gun carriages [artillery]; trigger guards for rifles; gun cases; hammers for guns; rifle barrels; gunstocks; shells [projectiles]; hand grenades; guns [harpoon -] [weapons]; cannons; rifles; firecrackers; trunnions for heavy weapons; air pistols [weapons]; fuses for explosives; machine guns; mines [explosives]; mortars [firearms]; ammunition; firearms (ammunition for -); automatic firearm ammunition belts; belts adapted for ammunition; fog signals, explosive; tanks [weapons]; cartridge belts; cartridges; cartridge loading apparatus; cartridge pouches; pistols [arms]; projectiles [weapons]; powder horns; pyrophoric substances; pyrotechnic products; rockets [projectiles]; rocket launchers; revolvers; cleaning brushes for firearms; silencers for guns; gun cotton; firing platforms; gunpowder; bandoliers for weapons; hunting firearms; sprays for personal defence purposes; signal rockets; detonating plugs; explosive cartridges; torpedoes; tear gas weapons; breeches of firearms; firearm sights; motorized weapons; prims [fuses]; guns (sighting mirrors for -); sights, other than telescopic sights, for guns [artillery]; sights, other than telescopic sights, for firearms; detonating caps; other than toys; prims [fuses]; fuses for explosives, for use in mines; firing lanyards for explosives.

Cl.14; Precious metals and imitations thereof; jewellery, precious stones; horological and chronometric instruments; badges of precious metal; agates; amulets [jewellery, jewelry (Am.)]; anchors [clock- and watchmaking]; pins being jewellery; bracelets [jewellery, jewelry (Am.)]; wristwatches; atomic clocks; ingots of precious metals; jewelry of yellow amber; brooches [jewellery]; busts of precious metal; chronographs [watches]; chronoscopes; chronometers; cloisonné jewellery; diamonds; threads of precious metals; precious metals, unwrought or semi-wrought; precious stones; clocks and watches, electric; ivory [jewellery, jewelry (Am.)]; barrels [clock- and watchmaking]; figurines of precious metal; jet, unwrought or semi-wrought; ornaments of jet; gold, unwrought or beaten; gold thread [jewellery]; semi-precious stones; necklaces [jewellery]; hat jewellery; iridium; boxes of precious metal; chains [jewellery]; tie bars; tie pins; works of art of precious metal; copper tokens; alloys of precious metal; cuff links; medals; lockets [jewellery]; coins; earrings; olivine [gem]; osmium; palladium; pearls made of ambroid [pressed amber]; beads for making jewelry; pearls [jewellery]; platinum [metal]; rhodium; rings [jewellery, jewelry (Am.)]; ruthenium; key rings [trinkets or fobs]; jewel cases; ornamental pins; ornaments [jewellery, jewelry (Am.)]; jewels; shoe jewellery; silver, unwrought or beaten; silver thread; spun silver [silver wire]; sundials; spinel [precious stones]; statues of precious metal; stopwatches; paste jewellery [costume jewellery (Am.)]; watches; clocks; watch bands; cases for clock- and watchmaking; clock cases; watch cases; pendulums [clock- and watchmaking]; cases for watches [presentation]; watch springs; watch glasses; watch fobs; pendants; movements for clocks and watches; clock hands; alarm clocks; clockworks; time instruments; control clocks [master clocks]; dials (clock and watchmaking); chaplets.

Cl.15; Musical instruments; accordions; bamboo flutes; bandonions; basses [musical instruments]; cymbals; bellows for musical instruments; bows for musical instruments; bow nuts for musical instruments; horsehair for bows for musical instruments;
instruments; sticks for bows for musical instruments; buccins [trumpets]; clarions; dampers for musical instruments; catgut for musical instruments; barrel organs; bagpipes; electronic musical instruments; flutes; cases for musical instruments; violins; guitars; chimes [musical instruments]; gongs; harps; harp strings; harmonicas; harmoniums; horns [musical instruments]; huqin [chinese violins]; castanets; chin rests for violins; clarionets; piano keyboards; keyboards for musical instruments; piano strings; piano keys; pianos; double basses; concertinas; lyres; perforated music rolls; mandolins; jews' harps [musical instruments]; mouthpieces for musical instruments; music synthesizers; music rolls [piano]; stands for musical instruments; turning apparatus for sheet music; music stands; oboes; ocarinas; organs; kettledrum frames; pedals for musical instruments; piano; pipa [chinese guitars]; horns [musical instruments]; guitar picks; trombones; reeds; strings for musical instruments; stringed musical instruments; saxophones; handbells [musical instruments]; hats with bells [musical instruments]; sheng [chinese musical wind instruments]; musical boxes; bridges for musical instruments; tuning forks; tuning hammers; suona [chinese trumpets]; conductors' batons; tom-toms; tambourines; keys for musical instruments; intensity regulators for mechanical pianos; triangles [musical instruments]; drums; drums [musical instruments]; kettledrums; drumsticks; trumpets; valves for musical instruments; violas; wind pipes for organs; pegs for musical instruments; xylophones; zithers.

Cl.16: Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites (except furniture); adhesives for stationery or household purposes; artists' and drawing materials; paint brushes; teaching materials [except apparatus]; plastic sheets, film and bags for wrapping and packaging; printers' type printing blocks; stationery; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks; garbage bags of paper or of plastics; napkins of paper for removing make-up; rub down transfers; address plates for addressing machines; address stamps; addressing machines; folders for papers; document files [stationery]; scrapbooks; almanacs; moisteners [office requisites]; announcement cards [stationery]; document laminators for office use; aquarelles; architectural models; calculating tables; wristbands for the retention of writing instruments; atlases; stickers [stationery]; money clips; moisteners [office requisites]; stationery (cabinets for -) [office requisites]; mats for beer glasses; paintings; paintings [pictures], framed or unframed; biological samples for use in microscopy [teaching materials]; blueprints; pencils; pencil holders; pencil leads; pencil sharpeners; pencil sharpening machines; electric or non-electric; pads [stationery]; pamphlets; paperweights; letter trays; stamps; notepaper; bookbinding material; bookbinding cords; bookbinding apparatus and machines [office equipment]; cloth for bookbinding; fabrics for bookbinding; bookends; office hole punchers; perforated card boxes; cardboard boxes; stationery [office requisites]; letter holders; letter cards; letter folders; letter boxes; diaries; printers' reglets; recognizers; printing blocks; inking sheets for document reproducing machines; inking sheets for duplicators; printers' blankets, not of textile; printing type; printers' type; covers [stationery]; tickets; labels of paper or cardboard; stencil cases; flags of paper; folders [stationery]; binding strips [bookbinding]; ink ribbons; inking ribbons for computer printers; typewriter ribbons; spools for inking ribbons; chromos; watercolor saucers [artists' -]; paint boxes [articles for use in school]; paint trays; penholders; pen clips; pencil cases; pens [office requisites]; pen wipers; humidity control sheets of paper or plastic for foodstuff packaging; figurines [statuettes] of paper mâché; filter paper; finger-stalls [office requisites]; isinglass for stationery or household purposes; handmade paper or paper; bottle wrappers of cardboard or paper; correcting fluids [office requisites]; newsletters; plastic film for wrapping; sheets of reclaimed cellulose for wrapping; modelling clays (moulds for -) [artists' materials]; forms; printed; photographs [printed]; photo-engravings; postage meters for office use; fountain pens; trays for sorting and counting money; geographical maps; song books; terrestrial globes; greeting cards; graphic prints; graphic reproductions; etching needles; engraving plates; engravings; pastes and other adhesives for stationery or household purposes; elastic bands for offices; gummed tape [stationery]; gummed cloth for stationery purposes; stands for pens and pencils; manuals [handbooks]; hand labelling appliances; hand- rests for painters; stapling presses [office requisites]; hectographs; histological sections for teaching purposes; wood pulp; water-based ink [stationery]; end papers; cardboards; heavy papers [stationery]; paper cloth; filters [stationery]; end papers of cardboard; paper cloth; filter papers; rubber mats of paper; file cards; maps; tags for index cards; cardboard tubes; catalogues; self-adhesive tapes for stationery or household purposes; apparatus for mounting photographs; pastes and other adhesives for stationery or household purposes; adhesives for stationery or household purposes; dispensers (adhesive tape -) [office requisites]; clipboards; bags for microwave cooking; carbon paper; copying paper [stationery]; correcting tapes [office requisites]; correcting ink [heliography]; credit card imprints; non-electric; chalk for lithography; chalk holders; balls for ball-point pens; french curves; bibs of paper; teaching materials [except apparatus]; pastes and other adhesives for stationery or household purposes; bookbinders; steel letters; luminous paper; lithographs; lithographic works of art; lithographic stones; office hole punchers; perforated cards for jaccard looms; punches [office requisites]; blotting paper; loose-leaf binders; plastic bubble packs for wrapping or packaging; artists' brushes; canvas for painting; palettes for painters; house painters' rollers; painters' easels; marking chalk; highlighting markers; graining combs; stencils; pencil lead holders; modelling paste; modelling materials; plastics for modelling; modelling clay; modelling wax, not for dental purposes; musical greeting cards; sketch pads; numbering apparatus; oleographs; file sorters [office requisites]; pantographs [drawing instruments]; paper; electrocardiograph paper; paper for recording machines; stationery; paper tapes and cards for the recordal of computer programmes; paper tapes; paper sheets [stationery]; filtering materials [paper]; felt; towels of paper; tower-pot covers of paper; paper mâché; flower-pot covers of paper; letter press paper; paper in 1-pound boxes; paper towels; handkerchiefs of paper; conical paper bags; paperboard; painting pencils; tracing paper; tracing cloth; tracing paper; parchment paper; seals [stamps]; posters; placards of paper or cardboard; advertisement boards of paper or cardboard; plastic cling film, extensible, for pellatization; paper doilies; portraits; postcards; prospectuses; erasing products; rubber erasers; scrapers [erasers] for offices; erasing shields; etchings; paper for radiograms; ledgers [books]; passport cases; drawing boards; tracing pens; tracing needles for drawing purposes; push pins; t-squares for drawing; newsletters; indexes; cream containers of paper; trading cards other than for games; absorbent sheets of paper or plastic for foodstuff packaging; pentographs [stationery]; boxes of cardboard or paper; checkbooks; loose-leaf books; sheets of absorbent paper; writing slates; signboards of paper or cardboard; shields [paper seals]; tailors' chalk [stationery]; patterns for dressmaking; patterns for making clothes; drawer liners of paper, perfumed or not; nibs; nibs of gold; pen sets; writing instruments; writing or drawing books; writing chalk; writing portfolios; typewriters, electric or non-electric; typewriter keys; rollers for typewriters; writing cases [sets]; writing brushes; blotters; printed publications; stencil plates; handwriting specimens for copying; school supplies [stationery]; self-adhesive tapes for stationery or household purposes; composing frames [printing]; galley racks [printing]; sealing wax; sealing machines for offices; sealing
compounds for stationery purposes; sealing wafers; stamps [seals]; silver paper; steel pens; photograph stands; starch paste [adhesive] for stationery or household purposes; steatite [tailor’s chalk]; holders for stamps [seals]; cases for stamps [seals]; stamp pads; stamp pads; stamp stands; prints [engravings]; embroidery designs [patterns]; ink; inkwells; inkstones; ink sticks; tablecloths of paper; table linen of paper; toilet paper; printing sets, portable [office requisites]; transparencies [stationery]; indian inks; envelope sealing machines, for offices; place mats of paper; bags [envelopes, pouches] of paper or plastics, for packaging; cardboard articles; packaging material made of starches; wrapping paper; duplicators; mimeograph apparatus and machines; rulers; vignetting apparatus; viscosse sheets for wrapping; waxed paper; blackboards; composing sticks; writing board erasers; drawing materials; sketchbooks; drawing sets; drawing instruments; charcoal pencils; squares for drawing; drawing squares; chart pointes, non-electronic; printed tables; paper shredders for office use; staples for offices; numbers [type]; cigar bands; compasses for drawing; disposable sterilization pouches.

Cl.17: Unprocessed and semi-processed rubber, gutta-percha, gum, mica and substitutes for all these materials; plastics and resins in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, tubes and hoses; rubber, gutta-percha, mica and goods made from these materials, not included in other classes, other than passenger vehicles or lorries; plastics in extruded form for use in manufacture, other than for cars or lorries; packing, stopping and insulating materials, other than for cars or lorries; flexible pipes, not of metal; acrylic resins [semi-finished products]; high pressure pipe fittings not of metal, other than for cars or lorries; balata; bark coverings for sound insulation; cotton wool for packing [caulking]; anti-dazzle films for windows (tinted films), other than for cars or lorries; flower arrangements (foam supports for -) [semi-finished products]; packing, other than for cars or lorries; expansion joint fillers, other than for cars or lorries; packing materials, other than for cars or lorries; sealing rings, other than for cars or lorries; door or window seals, other than for cars or lorries; insulating varnish; insulating foils of metal, other than for cars or lorries; insulating materials, other than for cars or lorries; insulating paints, other than for cars or lorries; insulating tapes, other than for cars or lorries; insulating felt, other than for cars or lorries; insulating varnish; insulating foils of metal, other than for cars or lorries; insulating materials; insulating gloves; insulators; insulators for cables; transformers (insulating oil for -); insulating oils, other than for cars or lorries; insulating paper; insulating plaster; liquid rubber; adhesive bands, other than for stationery and not for medical or household purposes; asbestos safety curtains; synthetic rubber, other than for cars or lorries; washers of rubber or vulcanised fibres, other than for cars or lorries; coats of vulcanised fibre, other than for cars or lorries; semi-processed plastic substances, other than for cars or lorries; threads of plastic materials, not for textile use, other than for cars or lorries; plastic sheet, other than for wrapping, other than for cars or lorries; plastic sheeting for agricultural purposes; threads of plastic materials, not for textile use; clutch linings, other than for cars or lorries; latex [rubber]; chemical compositions for repairing leaks; canvas hose pipes, other than for cars or lorries; reinforcing materials for pipes, other than for cars or lorries; joint packings for pipes, other than for cars or lorries; mineral wool [insulator], other than for cars or lorries; compositions to prevent the radiation of heat; boiler composition to prevent the radiation of heat; paper for electrical capacitors, other than for cars or lorries; stuffing of rubber or plastic; sealing materials or plastics, other than for cars or lorries; rubber hose, other than for cars or lorries; synthetic rubber, other than for cars or lorries; junctions, not of metal, for pipes, other than for cars or lorries; sound insulation materials, other than for cars or lorries; wool (slag -) [insulator]; hoses of textile material; flexible hoses, not of metal, other than for cars or lorries; soldering threads of plastic, other than for cars or lorries; floating anti-pollution barriers, other than for cars or lorries; self-adhesive tapes, other than stationery and not for medical or household purposes; asbestos safety curtains; synthetic rubber, other than for cars or lorries; washers of rubber or vulcanised fibres, other than for cars or lorries; valves of india rubber or vulcanised fibre, other than for cars or lorries; bags [envelopes, pouches] of rubber, for packaging; viscosse sheets, other than for wrapping, other than for cars or lorries; vulcanized fiber [fibre]; materials for retaining heat, other than for cars or lorries; seals, other than for cars or lorries; cellulose acetate, semi-processed; cylinder gaskets, other than for cars or lorries; adhesive tape for industrial purposes.

Cl.18: Leather and imitations of leather, and goods made of these materials, not included in other classes, other than for cars or lorries; animal skins, hides, other than for cars or lorries; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; diplomatic bags; použch baby carriers; slings for carrying infants; beach bags; clothing for pets; alpenstocks; harness fittings; wallets; bags for campers; kid (leather), other than for cars or lorries; collars for animals; suitcases; small suitcases; suitcase handles, other than for cars or lorries; handbags; handbag frames; skins of slaughtered animals, other than for cars or lorries; curried skins, other than for cars or lorries; horsehoes; hats boxes of leather; game bags [hunting accessories]; card cases [notecases]; cases, of leather or leatherboard; cases, of leather; garment bags for travel; cigarette cases; nine tails; knee-pads for horses; vanity cases, not fitted; leather, unworn or semi-worked, other than for cars or lorries; leather leads; straps (leather -) imitation leather, other than for cars or lorries; dog leashes; leatherboard; straps of leather [saddlery]; leather straps; leather laces; valves of leather; straps for soldiers’ equipment; muzzles; leather trimmings for furniture; furniture coverings of leather; moleskin (imitation of leather), other than for cars or lorries; music cases; whips; fur (animal skins), other than for cars or lorries; horse blankets; head-stalls; horse collars; umbrellas; umbrella handles; travel cases; travelling sets [leatherware]; travelling bags; butts [parts of hides]; backpacks; bags for climbers; riding saddles; saddle trees; covers for horse-saddles; fastenings for saddles; saddlebags; blinners [harness];
umbrella covers; frames for umbrellas or parasols; umbrella rings; umbrella sticks; straps for skates; key cases; book bags; leather shoulder belts; walking stick seats; parasols; duffel bags; stirrups; leathers (stirrup —); walking sticks; cane handles; trolley duffels; leather, other than for cars or lorries; haversacks; bridoons; covers for horse saddles; pouches, of leather, for packaging; tool bags, empty; harness straps; reins; horse bridles; traces [harness]; rucksacks, chest pouches, travelling bags, money belts, kitbags.

Cl.19: Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal; gutter pipes, not of metal; bicycle parking installations, not of metal; branching pipes, not of metal; alabaster; alabaster glass; aquaria [structures]; aquarium gravel; aquarium sand; reinforcing materials, not of metal, for building; asbestos mortar; asbestos cement; asphalt; asphalt paving; blinds [outdoor], not of metal and not of textile; canabans not of metal; beacons, not of metal, non-luminous; non-metal beams; huts; felt for building; building glass; building timber; building materials, not of metal; building panels, not of metal; building stone; buildings, not of metal; tanks of masonry; quartz; concrete; concrete building elements; shuttering, not of metal, for concrete; binding agents for making stones; bitumen; bituminous products for building; bituminous coatings for roofs; rods, also for electric conductors, for building; wood for building; ivory, unworked or semi-worked; busts of stone, concrete or marble; non-metal roof coverings; roofing, not of metal; roofing, not of metal, incorporating solar cells; non-metal roofing tiles; roof gutters, not of metal; scantlings [carpentry]; roofing slates; roofing shingles; mooring bollards, not of metal; stave wood; monuments, not of metal; safety glass; drain pipes, not of metal; penstock pipes, not of metal; railroad ties, not of metal; paint spraying booths, not of metal; non-metal windows; lintels, not of metal; shutters, not of metal; non-metal window frames; window glass, for building; prefabricated houses [kits]; refractory construction materials, not of metal; statuettes of stone, concrete or marble; flyscreens (non-metallic); folding doors, not of metal; bagasses of cane (agglomerated —); building material; veneer wood; floors, not of metal; memorial plaques, not of metal; perches; balustrading; geotextiles; scaffolding, not of metal; framework for building; not of metal; non-metal cornices; greenhouses, transportable, not of metal; horticultural frames, not of metal; foundry molds [moulds], not of metal; plaster; gypsum; latticework, not of metal; window glass; glass granules for road marking; plate glass [windows] for building; tombs [monuments], not of metal; grave or tomb enclosures, not of metal; tombs, not of metal; grave slabs, not of metal; tombstones; tombstone stelae, not of metal; granite; blast furnaces (cement for —); manufactured timber; moldable wood; wood, semi-worked; wood for making household utensils; yew; veneers; furrings of wood; wood pulp board for building; wood paving; wood panelling; chicken-houses, not of metal; insulating glass [building]; jailouses, not of metal; tiles, not of metal, for building; platforms, prefabricated, not of metal; lime; calcareous marl; calcareous sand; chimney pots, not of metal; chimney cows, not of metal; flashing, not of metal, for building; angle irons, not of metal; roof flashing, not of metal; potters” clay [raw material]; gravel; stained-glass windows; drain traps [valves], not of metal or plastic; water-pipe valves, not of metal or plastic; cork [compressed]; skating rinks [structures, not of metal]; works of art of stone, concrete or marble; artificial stone; laths, not of metal; arbours [structures not of metal]; duckboards, not of metal; crash barriers, not of metal, for roads; ducts, not of metal, for ventilating and air-conditioning installations; lighting slabs; magnesia cement; macadam; porches, not of metal, for building; fair huts; marble; masts [poles], not of metal; wall claddings, not of metal, for building; masonry, not of metal; mosaics for building; cement for furnaces; olivine for building; building paper; building cardboard; parquet floor boards; parquet floor boards; pitch; palisading, not of metal; paving blocks, not of metal; cement posts, not of metal; advertising columns, not of metal; cement slabs; paving slabs, not of metal; tile floorings, not of metal; porphyry [stone]; coatings [building materials]; rocket launching platforms, not of metal; moldings, not of metal, for cornices; raw chalk; sandstone tubes; rigid pipes, not of metal [building]; sand, except foundry sand; silver sand; sandstone for building; manhole covers, not of metal; fireclay; slate; slate powder; reeds for building; slag [building material]; cinder stone; sawn timber; chimneys, not of metal; mantlepieces; chimney shafts, not of metal; pigsties; sills, not of metal; swimming pools [structures, not of metal]; floating docks, not of metal, for mooring boats; casings for construction work; casings and underrailings; signs, non-luminous and non-mechanical, not of metal; silos, not of metal; hips for roofing; plywood; diving boards, not of metal; pilings, not of metal; stables, not of metal; statues of stone, concrete or marble; stone; fire burns; coal tar; stonemasonry (works of —); street gutters, not of metal; binding material for road repair; materials for making and coating roads; signs, non-luminous and non-mechanical, not of metal, for roads; road coating materials; road marking sheets and strips of synthetic material; poles, not of metal, for electric power lines; props, not of metal; wall claddings, not of metal, for building; tar; tarred strips, for building; building cardboard [asphalted]; telephone booths, not of metal; telephone poles, not of metal; terra cotta [building material]; clay; potters” clay; non-metal gates; non-metal beams; non-metallic transportable structures; partitions, not of metal; staircases, not of metal; stair-treads [steps], not of metal; stringers [parts of staircases], not of metal; tufa; non-metal doors; door panels, not of metal; door casings, not of metal; building sheets (non-metallic —); vinyl siding; bird baths [structures, not of metal]; aviaries, not of metal [structures]; wall claddings, not of metal, for building; water-pipes, not of metal; fences, not of metal; cement; fireproof cement coatings; fire burns; earth for bricks; ceilings, not of metal; mastics, other than for cars or lorries.

Cl.20: Furniture, mirrors, picture frames; containers, not of metal, for storage or transport; unworked or semi-worked bone, horn, whalebone or mother-of-pearl; tortoiseshell; meerschaum; yellow amber; furniture shelves; index cabinets; amboit plates; ambroid bars; mooring buoys, not of metal; dinner wagons; display boards; trestles [furniture]; stuffed animals; stuffed birds; oyster shells; bamboo; bamboo curtains; benches [furniture]; cable or pipe clips of plastics; reservoirs, not of metal nor of masonry; closures, not of metal, for containers; funerary urns; bed fittings, not of metal; beds; bed frames; bed casters, not of metal; bedding, except linen; beehives; picture frames; flower-stands [furniture]; bolts, not of metal; vats, not of metal; letter boxes, not of metal or masonry; book rests [furniture]; library shelves; sideboards; dinner wagons; office furniture; brush mountings; busts of wood, wax, plaster or plastic; containers, not of metal [storage, transport]; decorations of plastic for foodstuffs; boxes of wood or plastic; dowels, not of metal; wall plugs, not of metal; ivory, unworked or semi-worked; furniture shelves; hand fans; hand-held flagpoles, not of metal; locks, not of metal, for vehicles; staves of wood; barrels, not of metal; casks, not of metal; taps for casks, not of metal; furniture fittings, not of metal; statuettes of wood, wax, plaster or plastic; whalebone, unworked or semi-worked; fishing baskets; non-metal bottle caps; bottle racks; cork plugs for bottles; bottle casings of wood; non-metal bottle caps; handling pallets, not of metal; hairdressers” chairs; fodder racks; coathooks, not of metal; huts; felt for building; huts; felt for building; chicken-houses, not of metal; earth for bricks; ceilings, not of metal; mastics, other than for cars or lorries; tree forms, prefabricated; flying docks, not of metal, for mooring boats; casings for construction work; casings and underrailings; signs, non-luminous and non-mechanical, not of metal; silos, not of metal; hips for roofing; plywood; diving boards, not of metal; pilings, not of metal; stables, not of metal; statues of stone, concrete or marble; stone; fire burns; coal tar; stonemasonry (works of —); street gutters, not of metal; binding material for road repair; materials for making and coating roads; signs, non-luminous and non-mechanical, not of metal, for roads; road coating materials; road marking sheets and strips of synthetic material; poles, not of metal, for electric power lines; props, not of metal; wall claddings, not of metal, for building; tar; tarred strips, for building; building cardboard [asphalted]; telephone booths, not of metal; telephone poles, not of metal; terra cotta [building material]; clay; potters” clay; non-metal gates; non-metal beams; non-metallic transportable structures; partitions, not of metal; staircases, not of metal; stair-treads [steps], not of metal; stringers [parts of staircases], not of metal; tufa; non-metal doors; door panels, not of metal; door casings, not of metal; building sheets (non-metallic —); vinyl siding; bird baths [structures, not of metal]; aviaries, not of metal [structures]; wall claddings, not of metal, for building; water-pipes, not of metal; fences, not of metal; cement; fireproof cement coatings; fire burns; earth for bricks; ceilings, not of metal; mastics, other than for cars or lorries.
electric, for household purposes; furniture dressers; mops; mills for household purposes, hand-operated; water apparatus for cleaning teeth and gums; chamber pots; nail brushes; nest eggs, artificial; noodle machines, hand-operated; fruit bowls;opal glass; opaline glass; cups of paper or plastic; paper towel dispensers; waste paper baskets; paper plates; perfume vaporizers; apparatus for wax-polishing, non-electric; pepper mills, hand-operated; pepper pots; horse brushes; picnic baskets (fitted -), including dishes; plates to prevent milk boiling over; cookie [biscuit] cutters; polishing apparatus and machines, for household purposes, non-electric; polishing gloves; polishing leather; polishing materials for making shiny, except preparations, paper and stone; porcelain ware; lunch boxes; cosmetic powder compacts; powder puffs; cleaning instruments, hand-operated; pads for cleaning; cleaning rags; cleaning tow; vitreous silica fibers [fibres], not for textile use; sprinklers; shaving brushes; shaving brush stands; rat traps; perfume burners; smoke absorbers; household purposes; graters; beaters, non-electric; mixing spoons [kitchen utensils]; cocktail stirrers; salad bowls; salt shakers; spatulas [kitchen utensils]; brushes for cleaning tanks and containers; basins [bowls]; scoops [tableware]; saucepan scourers of metal; abrasive pads for kitchen purposes; signboards of porcelain or glass; whisks, non-electric, for household purposes; cutting boards for the kitchen; autoclaves, non-electric, for cooking; basting spoons [cooking utensils]; shoe horns; boot brushes; wax-polishing appliances, non-electric, for shoes; shoe trees; dish covers; dishes; trivets [table utensils]; sponges for household purposes; sponge holders; pig bristles for brush-making; earthenware saucepans; soap boxes; soap dishes; soap dispensers; sieves [household utensils]; lazy susans; napkin rings; strainers; sifters [household utensils]; siphon bottles for carbonated water; piggy banks; vessels of metal for making ices and iced drinks; menu card holders; plate glass [raw material]; confectioners" decorating bags [pastry bags]; nozzles for watering hose; dishwashing brushes; steel wool for cleaning; towel rails and rings; figurines [statuettes] of porcelain, ceramic, earthenware or glass; dusters; feather-dusters; crockery; boot jacks; fabrics (buckets made of woven -); litter trays for pets; currycombs; soup bowls; trays for domestic purposes, of paper; trays for household purposes; epergnes; tableware, other than glass, porcelain, and china; sponges; dishes [dishes]; cups; tea balls; tea caddies; teapots; tea cosies; tea services [tableware]; tea strainers; pastry cutters; rolling pins, domestic; plates; carpet sweepers; carpet beaters [hand instruments (animal -) [brushware]; combs for animals; crumb trays; toilet utensils; toilet cases; toilet roll dispensers; toilet roll dispensers; toilet sponge; pot lids; pots; pottery; pie servers; portable cool boxes, non-electric; drinking troughs; cages for household pets; funnels; drinking vessels; beverage glassware; straws for drinking; horns (drinking -); feeding troughs; ironing board covers, shaped; saucers; urns; vases; bird baths; birdcages; rings for birds; waffle irons, non-electric; washing boards; clothes-pegs; laundry drying racks; clothes drying racks; washtubs; kettles, non-electric; disposable table plates; pipettes [wine-tasters]; mop wringers; wool waste for cleaning; toothbrushes; toothbrushes, electric; floss for dental purposes; toothpicks; toothpick holders; kitchen grinders, non-electric; indoor aquaria; terrariums (indoor -) [plant cultivation]; indoor terrariums [vivariums]; sugar bowls; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes (except paintbrushes); brush-making materials; articles for cleaning purposes; unworn or semi-worked glass (except building glass); glassware, porcelain and earthenware; nutcrackers; ladies for wine; sugar tongs.

Cl.22 Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes); padding and stuffing materials, not of rubber, plastics, paper or cardboard; raw fibrous textile materials; cords for hanging pictures; strips for tying-up vines; wrapping or binding bands, not of metal; bands, not of metal, for wrapping or binding; liber; cotton waste [flock] for padding and stuffing; raw cotton; cotton tow; fibrous gaskets for ships; thread, not of metal, for wrapping or binding; binding thread, not of metal, for agricultural purposes; string; packaging string; down feathers; eiderdown; vehicle covers, not fitted; feathers for stuffing upholstery; feathers for bedding; wadding for filtering; fishing nets; bottle envelopes of straw; silk flock; sheaf-binding yarns; raw fibrous textile; glass fibers [fibres] for textile use; grasses for upholstery; hemp; hemp bands; hammocks; slings, not of metal, for handling loads; wood shavings; wood wool; ladder tapes for venetian blinds; jute; cables, other than of metal, other than for cars or lorries; camel hair; combed wool; knitted ribbons; knitted ribbons [fibres] [textile use]; felt, not of metal, for handling loads; body bags; linters; awnings of synthetic materials; awnings of textile; nets; twine for nets; network; twine made of paper; waxed; whisper; tarpaulins; flock [stuffing]; stuffing materials, not of rubber or plastic; stuffing materials, other than of rubber or plastics, other than for cars or lorries; mail bags; vitreous silica fibers [fibres] for textile use; ramie fibre; raffia; raw linen [flax]; raw silk; horsehair; bags [sacks] for the transport and storage of materials in bulk; sawdust; fleece wool; silk waste; sails; snares [nets]; sash cords; harness, not of metal, for handling loads; shock wool; sea wrack; sails for ski sailing; ropes; sisal; esparto grass; carded wool; rope ladders; straw for stuffing upholstery; camouflage (nets for -); camouflage (covers for -); ropes, not of metal; textile fibers; cattle hair; bags [envelopes, pouches] of textile, for packaging; packing rope; bags for washing hosiery; wadding for padding and stuffing upholstery; tow; tarred brattice cloth; upholstery wool [stuffing]; raw or treated wool; wool flock; tents; angling nets.

Cl.23 Yarns and threads for textile use; spun cotton; cotton yarn; chenille yarn; elastic thread and yarn for textile use; yarn; fiberglass thread for textile use; thread of metal for embroidery; rubber thread for textile use; hemp thread and yarn; jute thread and yarn; coir thread and yarn; rayon thread and yarn; threads of plastic materials for textile use; linen thread and yarn; sewing thread and yarn; spun silk; silk yarn; embroidery thread and yarn; darning thread and yarn; spun thread and yarn; worsted; wool yarn.

Cl.24 Textiles and substances for textiles; furnishing fabrics; curtains of textile or plastic, other than for cars or lorries; textiles and textile goods, not included in other classes, other than for cars or lorries; bed covers; table covers; cloths for removing make-up; bath linen, except clothing; fabric, impervious to gases, for aeronautical balloons; banners; dimity; bed covers of paper; bed linen; bed linen; pillowcases; billiard cloth; brocades; chenille fabric; cheviots [cloth]; cotton fabrics, textiles, other than for cars or lorries; crepon; damask; tick [linen]; drugget; printers" blankets of textile; shower curtains of textile or plastic; bunting of textile or plastic; bolting cloth; flags of textile or plastic; eiderdowns [down coverlets]; filtering materials of textile, other than for cars or lorries; felt, other than for cars or lorries; linen cloth; flannel [fabric]; frieze (cloth), other than for cars or lorries; linings [textile]; lining fabric for footwear; curtains of textile or plastic, other than for cars or lorries; curtain holders of textile material; gauze [cloth]; sanitary flannel; fabrics for textile use; fiberglass fabrics for textile use; haircloth [sackcloth]; gummed cloth, other than for stationery; trellis [cloth]; hemp cloth, other than for cars or lorries; jute fabric, other than for cars or lorries; linens; hat linings, of textile, in the piece; calico;
tacks [mattress covers]; jersey [fabric]; jute cloth; canvas for tapestry or embroidery; textile coasters; cheese cloth; calico; shams; pillowcases; crepe [fabric]; rayon fabric; fabric of imitation animal skins, other than for cars or lorries; shrouds; marabouts [cloth]; mattress covers; furniture coverings of plastic; upholstery fabrics; furniture coverings of textile; moleskin [fabric]; mosquito nets; table mats of textile; door curtains; ramie fabric; glass cloths [towels]; velvet, other than for cars or lorries; net curtains, other than for cars or lorries; sleeping bags; loose covers for furniture; silk cloth; silk fabrics for printing patterns; esparto fabric; buckram; bed throws; textile material; labels of cloth; knitted fabric; taffeta [cloth]; plastic material (substitute for fabrics), other than for cars or lorries; face towels [made of textile]; towels of textile; fabric for footwear; cloth; textile tissues; tablemats, not of paper; table runners; serviettes of textile; tablecloths, not of paper; table linen, not of paper; fitted toilet lid covers of fabric; cloth; bed sheets; tulle; non-woven textile fabrics; oilcloth for use as tablecloths; wall hangings of textile; lingerie fabric; diapered linen; washing mitts; elastic woven material; adhesive fabric for application by heat; traced cloth for embroidery; woollen cloth; zephyr [cloth]; sleeping bags; sleeping bags for camping.

Cl.25: Clothing, footwear, headgear; heels; heelpieces for footwear; babies’ pants [clothing]; layettes [clothing]; swimming costumes; bathing drawers; bathrobes; bathing caps; bath sandals; bath slippers; bandanas [neckerchiefs]; berets; leg warmers; clothing of imitations of leather; motorists’ clothing, other than for cars or lorries; clothing; paper clothing; boas [necklets]; teddies [underclothing]; chasubles; shower caps; insoles; pocket squares; mittens; fishing vests; football boots; footmuffs, not electrically heated; gabardines [clothing]; goloshes; gaiters; belts (money) - [cloth]; non-slipping devices for footwear; belts [clothing]; clothing for gymnastics; gymnastic shoes; half-boots; scarves; gloves [clothing]; slips [underclothing]; shirt yokes; skirts; shirt fronts; wooden shoes; trousers; knee-high stockings; garters; girdles; hats; frames (hat -) [skeletons]; jackets [clothing]; jumpers; stuff jackets [clothing]; skull caps; hats [clothing]; linings (ready-made clothing); parts of clothing; ready-made clothing; dummies; shoulder wraps; detachable collars; short-sleeve shirts; bibs, not of paper; leather clothing; leggins [trowsers]; underwear; lilies; coats; pelisses; mantillas; miters [hats]; muffs [clothing]; caps [headwear]; cap peaks; outerclothing; ear muffs [clothing]; combinations [clothing]; slippers; hats (paper -) [clothing]; parkas; pelerines; furs [clothing]; ponchos; sweaters; cyclists' clothing [clothing]; velts for footmuff; makintoshes; skirts; sandals; saris; sarongs; neck scarves [mufflers]; sashes for wear; sleep masks; veils [clothing]; wimples; knickers; lace boots; fittings of metal for footwear; footwear; insoles; footwear upperparts; tips for footwear; overalls; aprons [clothing]; dress shields; ski gloves; ski boots; skorts; briefs; socks; sock suspenders; athletics shoes; sneakers; boots; footwear upperparts; headbands [clothing]; espadrilles; stores; fur stores; studs for football boots; beachwear; beach shoes; stockings; sweat-absorbent stockings; heelpieces for stockings; tights; tee-shirts; togas; pinafore dresses; knitwear [clothing]; singlets; turbans; topcoats; uniforms; sweat-absorbent underwear; pants; wetsuits for water-skiing; gilets; hosiery; top hats; clothing, including clothing of leather, imitations of leather, or of fur, and gloves; caps [headwear], scarves, underwear including boots, shoes and slippers.

Cl.26: Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers; badges for wear, not of precious metal; badges [buttons] (ornamental novelty -); brassards; expanding bands for holding sleeves; elastic ribbons; ribbons [haberdashery]; cords for clothing; lace for edgings; trimmings for clothing; brooches [clothing accessories]; chenille [passementerie]; heat adhesive patches for decoration of textile articles; snap fasteners; false beards; false moustaches; tapes for curtain headings; feathers for clothing accessories; festoons [embroidery]; sewing thimbles; corset buckles; heat adhesive patches for decoration of textile articles; orsedew [trimmings for clothing]; fringes; artificial garlands; mica spangles; gold embroidery; belt clasps; hair bands; hair coloring caps; barrettes; hair pins; hair nets; bows for the hair; hair ornaments; bobby pins; false hair; tresses of hair; hooks [haberdashery]; binding needles; trouser clips for cyclists; fastenings for braces; hat ornaments, not of precious metal; frills [lacework]; edgings for clothing; eyelets for clothing; frills for clothing; clasps for clothing; skirt flounces; hook and pile fastening tapes; buttons; rug hooks; collar stays; artificial flower wreaths; artificial fruit; haberdashery, except thread; hair curlers; curlpapers; human hair; needle cases; needle cases; needle cushions; needles; needles for wool combing machines; sewing boxes; sewing needles; false hems; curling pins; spangles for clothing; beads, other than for making jewelry; wigs; false hair; picot [lace]; passementerie; prize ribbons; top-knots [pompoms]; zippers; zippers for bags; rosettes [haberdashery]; saddlers’ needles; braids; shuttles for making fishing nets; hooks for corsets; blouse fasteners; buckles [clothing accessories]; bobdinks; shoe laces; shoe hooks; shoemakers’ needles; shoe eyelets; shoe buckles; shoe buckles; shoe trimmings; shoulder pads for clothing; silver embroidery; bobbins for retaining embroidery floss or wool [not parts of machines]; competitors’ numbers; needle cushions; pins, other than jewellery [jewellery (am.)]; embroidery; embroidering crochet hooks; darning last; darning needles; ostrich feathers [clothing accessories]; knitting needles; toupees; braids; tassels [haberdashery]; birds’ feathers [clothing accessories]; numerals for marking linen; woollen laces; needle-threaders.

Cl.27: Carpets, rugs, matting, linoleum and other materials for covering existing floors, other than for cars or lorries; wall hangings (non-textile); bath mats; vinyl floor coverings; floor coverings; door mats; non-slip mats; artificial turf; linoleum; door mats; mats of woven rope for ski slopes; wallpaper; reed mats; carpet underlay; textile wallpaper; gymnasium mats.

Cl.28: Toys and games; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees; games and playthings, in the form of games or scale models, other than for cars or lorries; gymnastic and sporting articles not included in other classes; fishing equipment; fish hooks; gut for fishing; reels for fishing; rods for fishing; rackets [playthings]; baseball gloves; building games; building blocks [toys]; billiard table coverings; bowling pins; billiard cue chalk; billiard balls; billiard cues; billiard tables; coin-operated billiard tables; bingo cards; bite sensors [fishing tackle]; bob-sleighs; body boards; body-training apparatus; bows for archery; archery implements; boxing gloves; board games; ornaments for Christmas trees, except illumination articles and confectionery; Christmas tree stands; checkers [games]; checkerboards; gut for rackets; divot repair tools [golf accessories]; dominoes; kites; scent lures for hunting or fishing; stationery exercise bicycles; guns [paintball -] [sports apparatus]; carnival masks; fencing gauntlets; fencing masks; fencing weapons; shuttlecocks; amusement machines, automatic and coin-operated; gaming machines for gambling;
fitness exercise machines; games (apparatus for -); conjuring apparatus; parlour games; weight lifting belts [sports articles]; paragliders; bells for Christmas trees; golf gloves; golf clubs; golf bags, with or without wheels; gymnastic articles; gloves for games; hang gliders; bar-bells; guns [harpoon -] [sports articles]; rosin used by athletes; kite reels; hockey sticks; horseshoe games; chips for gambling; counters for games; kaleidoscopes; card games; fairground ride apparatus; candle holders for Christmas trees; climbers" harness; explosive bonbons [Christmas crackers]; knee guards [sports articles]; decoys for hunting or fishing; confetti; spinnings tops [toys]; cricket bags; bait [artificial]; billiard cue tips; hunting game calls; balloons; bladders of balls for games; air pistols [toys]; mah-jong; puppets; bowling apparatus and machinery; masts for sailboards; mobiles [toys]; paintballs [ammunition for paintball guns] [sports apparatus]; nets for sports; pachinkos; paper party hats; pitahas; toy pistols; stuffed toys; quilts; punching bags; billiard markers; dolls; dolls" beds; dolls" feeding bottles; doll houses; dolls" clothes; doll rooms; jigsaw puzzles; creels [fishing traps]; surfboard leashes; ring games; slides [playthings]; rollers for stationary exercise bicycles; scooters [toys]; roller skates; in-line roller skates; roulette wheels; scratch cards for playing lottery games; strings for rackets; chessboards; chess games; rocking horses; party favors; practical jokes [novelties]; shin guards [sports articles]; targets; batting gloves [accessories for games]; sleds [sports articles]; ice skates; butterfly nets; snow for Christmas trees [artificial -]; snow globes; snows; puddings (protective -) [parts of sports suits]; pools (swimming -) [play articles]; swimming kick boards; floats for fishing; bite indicators [fishing tackle]; flipppers for swimming; water wings; swimming belts; swimming jackets; seal skins [coverings for skis]; soap bubbles [toys]; skateboards; sole coverings for skis; ski bindings; skis; edges of skis; snowboards; bags especially designed for skis and surfboards; slot machines [gaming machines]; balls for games; games; playing balls; marbles; indoor football tables; dice; toys for domestic pets; rackets; poles for pole vaulting; starting blocks for sports; ascenders [mountaineering equipment]; sling shots [sports articles]; balls for games; games; playing balls; marbles; indoor football tables; dice; toys for domestic pets; rackets; poles for pole vaulting; starting blocks for sports; ascenders [mountaineering equipment]; sling shots [sports articles]; balls for games; games; playing balls; marbles; indoor football tables; dice; toys for domestic pets; rackets; poles for pole vaulting; starting blocks for sports; ascenders [mountaineering equipment]; sling shots [sports articles]; balls for games; games; playing balls; marbles; indoor football tables; dice; toys for domestic pets; rackets; poles for pole vaulting; starting blocks for sports; ascenders [mountaineering equipment]; sling shots [sports articles]; balls for games; games; playing balls; marbles; indoor football tables; dice; toys for domestic pets; rackets; poles for pole vaulting; starting blocks for sports; ascenders [mountaineering equipment]; sling shots [sports articles]; balls for games; games; playing balls; marbles; indoor football tables; dice; toys for domestic pets; rackets; poles for pole vaulting; starting blocks for sports; ascenders [mountaineering equipment]; sling shots [sports articles];
almond paste; mayonnaise; sea water for cooking; flour; farinaceous foods; golden syrup; gruel, with a milk base, for food; coffee beverages with milk; cocoa beverages with milk; chocolate beverages with milk; ham glaze; farinaceous products; nutmeg; museli; oat-based food; noodle-based prepared meals; breadcrumbs; pâtes en croûte; moon cakes; lozenges [confectionery]; pesto [sauce]; petits fours [cakes]; pancakes; pepper; gingerbread; mint for confectionery; peppermint candy; peppers [seasonings]; pizza; bee glue; high-protein cereal bars; popcorn; quiches; ravioli; rice cakes; rice-based snack food; relish [condiment]; ice, natural or artificial; coffee (unroasted -); saffron [seasoning]; sago; whipped cream (preparations for stiffening -); dressings for salad; lemon; chocolate; drinking chocolate; mousses (chocolate -); allspice; celery salt; bread rolls; mustard meal; soya bean paste [condiment]; soya flour; soya sauce; sherberts [ices]; sauces [condiments]; spaghetti; powders for ice cream; baking soda [bicarbonate of soda for cooking purposes]; starch for food; star aniseed; sushi; sweeteners (natural -); tabbouleh; tacos; tapioca; tapioca flour; tea; ferments for pastes; farinaceous food pastes; tomato sauce; cakes; tortillas; vanilla flavourings for culinary purposes; vanillin [vanilla substitute]; waffles; cream of tartar for culinary purposes; wheat germ for human consumption; sausage binding materials; aromatic preparations for food; chicory [coffee substitute]; cinnamon [spice]; gluten prepared as foodstuff; sugar; pralines; confectionery for decorating christmas trees; rusks.

Cl.31: Raw and unprocessed agricultural and aquacultural crops, horticulture and aquaculture products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt; agricultural, horticultural and forestry products and grains and cereals not included in other classes; fresh pulses; seeds.

Cl.32: Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; non-alcoholic beverages; concentrates, syrups and powder for making soft drinks; mineral waters and aerated waters; non-alcoholic drinks; energy drinks, isotonic drinks, hypertonic drinks, hypotonic drinks; fruit and vegetable drinks and juices; frozen fruit drinks, non-carbonated, non-alcoholic frozen flavoured beverages; beverages enriched with added vitamins (not for medical purposes) beers; ales; non-alcoholic beer.

Cl.33: Alcoholic beverages (except beer).

Cl.34: Tobacco; tobacco products; tobacco substitutes not for medical purposes; cigarettes; cigarillos; cigars; pocket machines for rolling cigarettes; cigarette tubes; cigarette filters; cigarette paper; electronic cigarettes; liquid solutions for use in electronic cigarettes; matches and smokersitious articles.

Cl.35: Advertising, advertising, other than for cars or lorries; business management; business administration; import-export agency services; organisation, operation and supervision of loyalty schemes and incentive schemes; retail services and online retail services connected with the sale of scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments, apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity, apparatus for recording, transmission or reproduction of sound or images; retailing and online retailing relating to the sale of goods, being magnetic data carriers, recording discs, compact discs, television receivers, dvds and other digital recording media, mechanisms for coin-operated apparatus, cash registers, calculating machines, data processing equipment, computers, computer software, fire-extinguishing apparatus, apparatus for the transmission of sound or images, telecommunications apparatus, mobile telecommunications apparatus, mobile telecommunications handsets; retail services and online retail services connected with the sale of digital telecommunications apparatus and instruments, digital tablets, computer hardware, computer application software, computer software downloadable from the internet, recorded computer software, software applications, mobile software applications, downloadable applications for multimedia devices, computer games, computer game software, devices, pdas (personal digital assistants); retailing and online retailing relating to the sale of goods, being personal digital assistants, mobile phones, lap top computers, telecommunications network apparatus, software controllers for telecommunications networks and for telecommunications apparatus, garments for protecting clothing, crash helmets, telescions, headphones, global positioning system (GPS) devices, satellite navigational apparatus, other than for passenger vehicles or lorries, computer software recorded on cd-roms, other than for cars or lorries, sd cards (secure digital cards), eyeglass, spectacle (optics), sun glasses; retail services and online retail services connected with the sale of protective glasses and cases therefor, contact lenses, cameras, camera lenses, MP3 players, audio tapes, audio cassettes, audio discs, audio-video tapes, audio-video cassettes, audio-video discs, video tapes, video cassettes, video discs, cds, dvds, downloadable electronic publications, downloadable image files, downloadable music files, mouse mats, magnets, mobile telephone covers, mobile telephone cases; retailing and online retailing relating to the sale of goods, being hands-free kits for telephones, encoded magnetic cards, coded cards, application software for mobile telephones, software for telecommunications, software for the processing of financial transactions, computer bulletin and message boards, electric batteries, other than for cars or lorries, battery chargers, other than for cars or lorries, security alarms, security cameras, security warning apparatus, security checking apparatus, security surveillance apparatus, computer software for security purposes; retailing and online retailing relating to the sale of goods, being computer software for security purposes, sim cards, antennae, alarms, electric cables, chemistry apparatus and instruments, recorded computer operating programs, computer peripheral devices, data processing equipment, diagnostic apparatus, not for medical purposes, distance meters, distance recording apparatus, downloadable ring tones for mobile phones; electronic tags to identify goods; retail services and online retail services connected with the sale of electronic tags for goods, eyepieces, goggles for sports, magnetic identity cards, intercommunication apparatus, loudspeakers, magnetic data media, mathematical instruments, modems, electric monitoring apparatus, television apparatus, testing apparatus not for medical purposes, telecommunication transmitters, television equipment, printed matter, photograps, stationery; retail services and online retail services connected with the sale of office requisites, instructional and teaching material, packaging material, educational equipment, writing implements, writing instruments, writing materials, books, catalogues, cards, instruction manuals, magazines, mail order catalogues, newspapers, pamphlets, periodical publications, calendars, diaries, labels, maps, printed publications, postcards, posters, printed tariffs, printed forms; retailing and online retailing relating to the following: clothing, footwear, headgear, household or kitchen utensils and containers, tableware, utensils, cooking
equipment, cutlery, articles for cleaning purposes, horticultural articles, jewellery, horological and chronometric instruments, musical instruments, apparatus for lighting, other than for passenger vehicles or lorries, textiles, other than for passenger vehicles or lorries, household textiles, furniture and furnishings, luggage and carrying bags, toilets, cosmetics, pharmaceutical products, cleaning preparations; retailing and online retailing relating to the sale of the following: land vehicles, other than cars or lorries, fuels, building materials, ironmongery, electronic components; business management of retail outlets; arranging subscriptions to telecommunications services (for others); compilation and systemization of information into computer databases; compilation of statistics; cost price analysis; arranging of competitions for advertising purposes; employment consultancy; employment agencies; providing employment information; providing employment information in connection with youth programme schemes; commercial administration of the licensing of the goods and services of others; commercial information and advice for consumers (consumer advice shop), other than services relating to cars or lorries; opinion polling; personnel recruitment; price comparison services; procurement services for others [purchasing goods and services for other businesses]; rental of advertising space, other than services relating to cars or lorries; rental of advertising time on communications media, other than services relating to cars or lorries; sales support for others, other than services relating to cars or lorries; sponsorship search; negotiation of business contracts for others; information and consultancy in all the aforesaid fields, other than services relating to cars or lorries; information and consultancy relating to the aforesaid services, provided online from a computer database or the Internet, other than services relating to cars or lorries; information and advisory services in relation to all the aforesaid services, provided via telecommunications networks, other than services relating to cars or lorries; updating and maintaining, by means of data in computer databases, procurement services for others [purchasing goods and services for other businesses], invoicing, economic forecasting, business information, commercial administration of the licensing of the goods and services of others, marketing studies, business management and organization consultancy, business investigation; business information, business appraisal, organisation of exhibitions for commercial or advertising purposes, other than services relating to passenger vehicles or lorries; compilation of information into computer databases, other than services relating to passenger vehicles or lorries, organisation of trade fairs for commercial and advertising purposes, other than services relating to passenger vehicles and lorries, business auditing, market research and opinion polling, payroll preparation; management of business affairs or commercial functions of an industrial or commercial enterprise; economic consultancy services; economic research services.

Cl.36 Insurance, other than services relating to cars and lorries; financial services, other than services relating to cars and lorries; monetary affairs; real estate affairs; financial analysis, banking, credit bureaux, fiscal assessments, mutual funds, establishing and management of investment funds and unit trusts and management of financial transactions relating thereto, sale or purchase, sale or purchase of real estate for investment funds or unit trusts; takeover of and mergers of businesses of real estate for investment, funds or unit trusts, namely hire-purchase financing, provision of finance for credit sales, brokerage for hire-purchase; procurement in the field of managing residential and commercial premises, management and development of equity funds, other than investment funds, unit trusts and privatisation funds; capital investments, electronic transfer of capital, financial information, financial evaluation [insurance, banking, real estate], financial advice, financial guarantees, financial management, financial services, other than services relating to cars or lorries, financial sponsorship, guarantees, mortgage banking, insurance information, fund investments, real estate agency, consultancy services relating to insurance; hire purchase (financing), other than services relating to cars or lorries; hire purchase financing, used car hire-purchase; credit card services; hire purchase services, other than services relating to cars or lorries, stockbroking, real estate affairs, real estate management and brokerage, fiscal assessments, real-estate valuations, online banking, foreign exchange transactions, pension funds; insurance and insurance underwriting services; life insurance underwriting, insurance brokerage, insurance consultancy, providing financial information via a web site, arranging letting of real estate, rental of offices [real estate], rent collection, rental of residential apartment buildings, rental of apartments, loans [financing], lending against security, real estate agencies, exchanging money, trusteeships, real estate administration, accident insurance underwriting, issuing of negotiable instruments, securities trading services; acquisition and issuance of securities and providing services relating thereto; temporary safekeeping of securities (documents), acquisition and redemption of securities and payment of dividends thereon, consultancy regarding securities, trading, being the buying and selling of securities, brokering the trading of securities, issuance of credit cards, arranging finance for construction projects, clearing, financial, consultancy relating to financial services; debt collection agencies (factoring), home banking, clearing, charitable fund raising, organisation of collections, business liquidation services (financial affairs), retirement payment services, safe deposit services, safe deposit storage; agency services for bonds; agency services for securities; money exchange agency services; agencies or brokerage for leasing or renting of land; debt recovery; agencies in the field of bonds and other securities; electronic banking services; electronic processing of payments via a global computer network; philanthropic services concerning monetary donations; information in the fields of banking and insurance; information and consultancy provided via telecommunications networks, in the fields of banking and insurance; economic research services (financial).

Cl.37 Building construction; repairs, other than services relating to cars or lorries; installation services; Delivery, assembly, putting into operation, service, maintenance and revision, repair and overhaul of machines and equipment for power plants, heating plants, chemical and petrochemical plants, water treatment plants, plants and plants for treatment and/or disposal of various kinds of wastes, assembly, putting into operation, service, maintenance, repair, reconstruction and modernization of land and subway vehicles (excluding automobiles) and transport equipment, their parts, components and accessories; machinery retrofit and conversion services; machinery installation, maintenance and repair; building construction supervision, building consultancy, maintenance and repair of computer equipment (hardware), construction information, building construction, civil engineering construction; construction services, brokerage in the field of investment construction; locksmithery, repair of security locks, joinery services, restoration and maintenance of furniture, heating, plumbing, heating equipment installation and repair, repair, inspection and testing of dedicated electrical
equipment, electric appliance installation and repair; mining for precious metals; mining extraction; quarrying services; mining for precious stones; assembly, commissioning, servicing, maintenance, repair, restoration and refurbishment of means of transport by land or underground and transport equipment, parts, components and accessories therefor, other than cars or lorries; servicing, repair, maintenance, restoration of motorised and non-motorised passenger rail vehicles; servicing, repair, maintenance, restoration and refurbishment of machinery and equipment in the field of nuclear energy, installation of machinery and equipment in the field of nuclear energy; maintenance and revision, repair and overhaul of machines and equipment for nuclear power plants, nuclear plants installation and maintenance; repair or maintenance of power distribution or control machines and apparatus; installation of access control systems; construction, alteration and removal of buildings; maintenance of property, engineering activities for investment construction, in particular procuring and providing professional assistance, assessments, advice, recommendations and opinions regarding the security preparation and construction of building projects and providing technical supervision; wiring of buildings for telecommunication transmission; maintenance and repair of electronic installations; installation of telephone lines; antenna installation and repair; installation and maintenance of photovoltaic installations; installation and repair of telecommunications networks; installation and repair of computer hardware; alarm, lock and safe installation, maintenance and repair; installation, maintenance and repair of electrical machinery and generators; installation of communication equipment; installation, repair and maintenance of computers and computer peripherals; installation, repair and maintenance of industrial installations; installation of solar powered systems; installation, maintenance and repair of broadcasting apparatus; building consultancy; information in the field of construction, installation and servicing; information and consultancy provided via telecommunications networks in the field of construction, installation and servicing.

CL.38; Communications by telephones, rental of message sending apparatus, broadcasting included in this class: wire service, information and news agencies, video text services, communications included in this class, satellite transmission, electronic transmission of data, other than for passenger vehicles or lorries, news agencies; chat-room services; voice over IP services; communications via computers, mobile and all other electronic equipment, other than for cars or lorries; providing online forums; providing on-line communications links which transfer the web site user to other local and global web pages; mobile telecommunication network services; fixed line telecommunication services; provision of broadband telecommunications access; broadband services; wireless communications services; digital communications services; broadcasting services; television broadcasting; broadcasting services relating to Internet protocol TV; provision of on-line services; email and text messaging services; electronic bulletin board services; providing access to weblogs; providing access to computer databases and other computer services.

CL.39; Transport, other than cars or lorries; packaging and storage of goods, other than cars or lorries; travel arrangement, other than for cars or lorries; transport and storage, other than for cars or lorries; towing, other than for cars or lorries; vehicle breakdown assistance [towing]; parcel delivery; delivery of goods; newspaper delivery; boat chartering; salvage of ships; ice-breaking; flower delivery; freight forwarding; carting; transport brokerage, other than for cars or lorries; removal services; boat storage; storage of goods; packaging of goods; unloading cargo; storage information; bottling services; freight brokerage; franking of mail; porterage; ambulance transport; courier services [messages or merchandise]; piloting; aircraft rental; transport by air; transport of furniture; messenger courier services; physical storage of electronically-stored data or documents; transport by pipeline; escorting of travellers; motor coach rental; travel reservation; transport reservation and booking, other than for cars or lorries; salvaging; rescue operations [transport]; shipbrokerage; operating canal locks; marine transport; stevedoring; tram transport; river transport; railway transport; transport by ferry; barge transport; boat transport; transport and storage of waste; transport of valuables; transport logistics, other than for cars or lorries; underwater salvage; sightseeing [tourism]; freight [shipping of goods]; traffic information; boat rental; garage rental; rental of freezers; truck (railway-) rental; rental of frozen food lockers; rental of storage containers; rental of warehouses; parking place rental; horse rental; rental of wheelchairs; rental of deep water diving suits; rental of diving bells; electricity distribution; distribution of electricity to households; distribution of energy; water distribution; railway coach rental; lightering services; water supply; ship refloating; delivery of goods by mail order; vehicle inspection services.
Cl.40; Treatment of materials, in particular of metals and plastics; energy production; treatment of oil and gas; decontamination of hazardous materials, destruction of waste, recycling of waste, waste incineration, treatment of waste; sorting of waste; leasing of energy generating equipment; generation of electricity from solar energy; surface energy production of thermal energy, heat and steam; generation and treatment of gas; generation and treatment of water; metal coating [not painting]; application of wear-resistant coatings on metals and plastics; application of wear resistant coatings to engineering components; application of protective surface coatings to machines and tools; bookbinding; cloth cutting; clothing alteration; custom tailoring; dressmaking; dyeing services; engraving; cloth waterproofing; food and drink preservation; framing of works of art; galvanizing; grinding; key cutting; laminating; leather working; material treatment information; paper finishing; photographic printing; printing; processing of oil; rental of air-conditioning apparatus; soldering; cloth treating; treatment of noise; welding services; woodworking; information and advice relating to the aforesaid services; information and advisory services relating to the aforesaid services provided on-line from a computer database or the internet; information and advisory services in relation to the aforesaid services provided over a telecommunications network; information in the field of custom manufacturing; information and consultancy provided via telecommunications networks in the field of custom manufacturing.

Cl.41; Education, providing of training, entertainment and sporting activities, other than services relating to passenger vehicles or lorries; boarding schools, club services (entertainment or education); museum services, organisation of exhibitions for cultural or educational purposes, other than relating to cars or lorries, arranging and conducting of workshops [training], operating of lotteries, rental of sports grounds, educational services provided by schools, training, organization of shows [impressario services], movie studios, production of cinematographic films, reporting included in this class, amusement park services, photography, golf facilities (providing -); translation and interpretation; training and educational activities, education, providing of training, and entertainment, sporting and cultural activities, other than relating to cars or lorries; professional training services, other than relating to cars or lorries; videotaping; education information; information on educational guidance [educational guidance]; educational guidance, vocational guidance [training], training of pupils, providing of training, educational services, providing of training, educational services; education, vocational guidance, training services, educational guidance services, educational training; educational services; night clubs; sport camp services; lending libraries; recreational services; disc jockey services; language interpreter services; health club services, fitness club services; personal trainer services [fitness training]; zoological garden services; sign language interpretation; conducting fitness classes; photographic reporting; gymnastic instruction; calligraphy services; music composition services; layout services, other than for advertising purposes; microfilming; modelling for artists; videotape editing; orchestra services; organization of fashion shows for entertainment purposes; religious education; dubbing; animal training; organization of balls; scriptwriting services; writing of texts, other than than publicity texts; rental of audio equipment; rental of lighting apparatus for theatrical sets or television studios; rental of show scenery; rental of movie projectors and accessories; rental of motion pictures; rental of radio and television sets; games equipment rental; toy rental; rental of sports equipment, except vehicles; rental of sports grounds; rental of skin diving equipment; rental of tennis courts; rental of theatre scenery; rental of sound recordings; rental of video cameras; videotape production; rental of videotapes; rental of video cassette recorders; circuses.

Cl.42; Scientific and technological services and research and design relating thereto, other than relating to cars or lorries; industrial analysis and research services; design and development of computer hardware and software; updating of computer programs, architectural consultation, bacteriological research, biological research, electronic storage of data, installation of computer software, clinical studies (clinical research), chemical research, chemical analysis, engineering, clinical trials, computer software consultancy, information technology [IT] consultancy, scientific laboratory services, recovery of computer data, computer programming and maintenance of computer programs; construction drafting; designing; conducting technical project studies; rental of computer software; computer system design, computer software design, scientific research, product research and development for others; technical engineering for investigation construction; computer technology consultancy, scientific and technological services and research and design services relating thereto; industrial analysis and research; creation and development of computer software and hardware, with the express exclusion of cartography services; forensic services relating to databases, data, electronic apparatus and/or computer software; mathematical modelling services; road surveying services; weather forecasting; disaster recovery services; providing weather information; creation of maps; encryption and decryption services for communication purposes; disaster recovery services (computer -); design and development of computer software relating to credit or risk management, credit institutions, banking, debt collection, vehicles, call centres, data cleansing, fraud prevention, identity verification, geodemographic analysis, providing information regarding businesses or consumers or payment processing, analysis of computer systems, construction project planning, creation and maintenance of websites for others; technical project studies (surveying); updating of computer software; graphic design; hosting web sites; scientific and technological services and research and design relating thereto; design and development of computer hardware and software for industrial applications; calibration [measuring]; cloud seeding; computer rental; construction drafting; consultancy in the field of energy-saving; conversion of data or documents from physical to electronic media; conversion of computer programs and data, other than physical conversion; digitization of documents [scanning]; duplicating computer programs; industrial design; installation of software; laboratory (scientific-) services; land surveying; material testing; mechanical research; monitoring of computer systems by remote access; packaging design; providing search engines for the internet; providing scientific information and consultancy in the field of mechanical engineering; quality control; rental of web servers; research and development for others; surveying; technical research; it programming services; programming of data processing equipment; application service provider services; creating and maintaining blogs for others; expert advice and expert opinion relating to technology; rental services relating to data processing equipment and computers; technical services relating to projection and planning of equipment for telecommunications; research relating to telecommunication techniques; monitoring of network systems in the field of telecommunications; technical support services relating to telecommunications and apparatus; data security services; data security services [firewalls]; research relating to security; computer security system monitoring services; maintenance of computer software relating to computer security and prevention of computer risks; updating of computer software relating to computer security and prevention of computer risks; it security services in the nature of protection and recovery of computer data; internet security consultancy; programming of internet security programs; professional
consultancy relating to computer security; consultancy in the field of security software; computer security threat analysis for protecting data; design and development of electronic data security systems; design and development of internet data security systems; computer virus protection services; unlocking of mobile phones; information, advisory and consultancy relating to the aforesaid services; information and advisory services relating to the aforesaid services provided on-line from a computer database or the internet; information and advisory services relating to the aforesaid services provided over a telecommunications network; consultancy and engineering activities and services in the field of transport engineering, research, development, project planning and construction of means of transport by land or underground, other than cars or lorries and of transport equipment, components, parts and accessories therefor; testing, measuring and analysis relating to land vehicles and underground vehicles, other than cars or lorries, and parts, components and accessories therefor; creation of computer software of all kinds in the field of industry; civil engineering services; technical consultancy in the field of heavy industry, public transport vehicles, excluding automobiles; engineering project studies; testing, authentication and quality control; consultancy and engineering in the field of information technology; design services; consultancy and engineering in the field of nuclear engineering, research, development, design, construction and installation of machinery and equipment and facilities in the field of nuclear engineering; information in the field of research, development and design; information and consultancy provided via telecommunications networks in the field of research, development and design; architectural design; engineering relating to capital construction; technological engineering analysis in the field of nuclear energy; analysis of materials in the field of nuclear energy; technological advisory services relating to machine engineering analysis in the field of nuclear energy; environmental testing and inspection services analysis in the field of nuclear energy; inspection of apparatus analysis in the field of nuclear energy; quality control services analysis in the field of nuclear energy; engineering services for investment construction.

Cl.43; Services for providing food and drink; temporary accommodation; bar services; providing campground facilities; holiday camp services [lodging]; hotel services; motels; animal boarding; catering for the provision of food and beverages; day-nurseries [crèches]; retirement homes; guesthouses; tourist homes; providing temporary housing accommodations; rental of cooking apparatus; rental of chairs, tables, table linen, glassware; rental of portable buildings; rental of drinking water dispensers; rental of meeting rooms; rental of tents; café services; cafeterias; restaurants; snack-bars; self-service restaurant services; temporary accommodation reservations; hotel reservations; boarding house bookings; accommodation bureaux [hotels, boarding houses].

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; pharmaceutical services, sanatoriums, health spa services, hospitals, rental of medical equipment, medical services, advisory services relating to health, medical clinic services; dentistry, convalescent home services; advisory services relating to health; consulting services relating to health care; providing information relating to medical services; providing health information.

Cl.45; Legal services; legal assistance for legal and natural persons in matters relating to their business activities; security services for the physical protection of tangible property and individuals; intellectual property consultancy services, licensing of intellectual property, monitoring of intellectual property rights for legal consultancy purposes, domain names [registration of -] [legal services], licensing of computer software [legal services], intellectual property consultancy, litigation services, copyright management; personal and social services rendered by others to meet the needs of individuals, namely adoption agencies; dating services; baby sitting; bereavement support; burial services; cat feeding services [in owners absence]; chaperoning; rental of clothing; companionship services for the elderly and disabled; consulting in the field of personal relationships; crime prevention consultancy services; detective agency services; dog walking services; escort services; providing information relating to personal wardrobe styling; genealogical services; guardianship services; rental of jewellery; house sitting; on-line social networking services; lobbying services, other than for commercial purposes; lost and found bureau services; maintaining lists of wedding presents for selection by others; mediation services for marital disputes; mentoring [spiritual]; online social networking services accessible by means of downloadable mobile applications; personal fashion consulting services; personal shopper services; pet sitting; social escort agency services; planning and arranging of wedding ceremonies; security services for the protection of property and individuals; information and advisory services relating to the aforesaid services; information and advisory services relating to the aforesaid services provided on-line from a computer database or the internet; information and advisory services provided over a telecommunications network; leasing of internet domain names; political lobbying services.
CARLSQUARE GMBH
Finnlandhaus, Explanade 41 20354 Hamburg Germany

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
IR DIVISION

Cl.35; Business management; business administration; business consultancy; business merger services; business merger consultation; business acquisitions consultation; business split-up consultation; providing business management start-up support for other business; conducting of business appraisals; business appraisals.

Cl.36; Financial services; financial analysis; corporate financing; equity financing; equity capital investment; arranging of loans; debt advisory services; capital investment; capital management; financial analysis and consultation; financial analysis and research services; equity research; financing in relation to the buying and selling of businesses; financial valuations.
HILMOR

4339763   05/04/2019
[International Registration No. : 1494171]
DIVERSITECH CORPORATION
6650 SUGARLOAF PARKWAY, 100 DULUTH GA 30097 United States of America

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Proposed to be Used

IR DIVISION

Cl.7; Vacuum pumps; refrigerant recovery pumps; refrigerant recovery machines.

Cl.8; Hand tools, namely, tube cutters, tube benders; tube expanders; swage block; swaging punch; screwdrivers; nut
setters; nut drivers; wrenches; punch wrenches; clamps; fin comb straightening tools; sheet metal cutters; aviation
snips; offset snips; tin snips; hammers; valve core removers; flaring tool kits comprising flare yoke and block and flare
attachment heads; flaring tool kits comprising flare yoke and block and flare attachment head and tube cutter and tube
reamer; flaring tool kits comprising flare yoke and block and swaging punch attachment; tube expander kits comprising
tube expander and expander handle head attachments; cross bow bender kits comprising cross bow tube bender and
mandrel head attachments.

Cl.9; Refrigeration gauges; micron vacuum gauges; thermometers; infrared thermometer; infrared thermometer; clamp on
meters for measuring electrical voltage; anemometers; scales; refrigerant leak detectors; airflow meters namely, electric
meters for measuring air flow; thermocouples; inspecting mirrors with telescopic handles for inspecting hard to see areas
within air-conditioners, heat pumps, refrigerators and structural parts therefor.

Cl.11; Refrigeration manifolds; flashlights.

Cl.18; Carry all bags, namely, soft sided tool storage bags sold empty.
Trade Marks Journal No: 1937, 20/01/2020 Class 99

BAPPER ENTERTAINMENT, INC.
2029 Century Park East, Suite 2600, c/o S. Grode, Katten Muchin Rosenman LLP Los Angeles CA 90067 United States of America

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MEENU SHARMA GOSWAMI
ANUATION 4th & 5th Floor, WZ 113/4, Meenakshi Garden, Tilak Nagar, New Delhi - 110018, INDIA

Proposed to be Used

IR DIVISION

Cl.9; Downloadable electronic books in the field of entertainment, namely, text and illustrations, with and without audio; downloadable electronic publications, namely, comic books, books and magazines featuring entertainment, namely, illustrations with text, with and without audio; downloadable computer software for use in authoring, downloading, transmitting, receiving, editing, extracting, encoding, decoding, playing, storing and organizing text, data, images, audio files, video files and electronic games; downloadable computer software to enable users to program and distribute audio, video, text and other multimedia content via communications networks; motion picture films and films for television featuring animated entertainment; motion picture films featuring animated entertainment, for exhibition on portable devices; computer game programs; computer game software; electronic game programs; interactive game programs; interactive game software; video game programs; downloadable video game programs, computer game programs, electronic computer game programs and interactive game programs, via the internet; electronic game software; video game software; downloadable ring tones, ringback ring tones, wallpaper software, computer game programs, and images, via the internet and wireless devices, all in the field of an animated television series, videos in the field of an animated television series; downloadable multimedia files containing artwork, text, audio, video, games and internet web links relating to entertainment in the field of an animated television series; downloadable multimedia files containing artwork, text, audio, video, games and internet web links relating to entertainment in the field of an animated television series; digital media, namely, pre-recorded DVDs, downloadable audio and video recordings, and pre-recorded CDs featuring and promoting entertainment in the field of an animated television series; video game cartridges and discs; decorative magnets; eyeglasses; mobile phone cases.

Cl.16; Paper goods and printed matter, namely, comic books and comic strips relating to a television series; a series of fiction books featuring stories and characters in illustrated forms or in text; graphic novels; novels; posters, printed postcards; picture postcards; comic postcards; postcards; collectible trading cards and printed collectors cards made primarily of paper, all featuring comic book, comic strip, cartoon and action characters; notebooks; binders; decals; stickers; photograph and scrapbook albums; coloring books, calendars; folders; desk pads; writing pads; stationery folders, diaries, day planners, greeting cards, paper gift wrap and stationery.

Cl.25; Shirts; Polo shirts; T-shirts; clothing relating to an animated series, namely, sweatshirts, sweaters, vests, caps, warm-up suits, robes, pants, shorts, cloth belts, dresses, overalls, infantwear, play suits, cloth baby bibs, headwear, footwear, boots, shoes, socks, tights, beachwear, swimsuits, swimwear, bathing caps, tennis wear, rainwear, jackets, coats, gloves, mufflers as neck scarves, hats, sun visors being headwear, neckwear, cummerbunds, bandanas, scarves, pajamas, nightshirts, nightgowns, undergarments, aprons, masquerade costumes, and masquerade costumes with masks sold in connection therewith.

Cl.28; Toys relating to an animated television series, namely, target games, kites, toy action figures, board games, card games, disc toss toys, archery equipment in the nature of bows and arrows, baseballs, basketballs, beach balls, bowling balls, golf balls, playground balls, punching balls, racquet balls, soccer balls, tennis balls, squash balls, stress relief balls for hand exercise, volley balls, dolls, playsets for dolls, plush toys, toy vehicles, toy bucket and shovel sets, roller skates, scale model kits for hobby use, toy rockets, toy guns, toy holsters, musical toys, jigsaw puzzles, badminton sets, bubble-making wands and solutions sets, toy figures, toy banks, puppets, toy balloons, yo-yos, skateboards, toy scooters, costume masks.
Cl.41; Entertainment services in the nature of an animated television series; entertainment services, namely, providing information concerning an animated television via a website.
THE BARD'S TALE

Priority claimed from 29/10/2018; Application No. : 2018 01129 ;Azerbaijan
4340016   26/04/2019
[International Registration No. : 1494140]
INXILE ENTERTAINMENT, INC.
251 Little Falls Drive Wilmington DE 19808 United States of America

Address for service in India/Attorney address:
DODD & CO.
113, UDAY PARK NEW DELHI- 110049

Proposed to be Used

IR DIVISION

Cl.9;Computer programs, namely, game software for use on computers and video game players.

Cl.41;Providing information in the field of computer games, games and home entertainment, via a web site; providing information on-line relating to computer games and computer enhancements for games; and entertainment services, namely, providing an on-line computer game.

Cl.42;Non-downloadable computer game software; providing technology that enables users to create, upload, and share user-generated videos based on computer game play, via a web site.
WABCO Mobilizing Vehicle Intelligence

Priority claimed from 15/06/2018; Application No.: 017917839; European Union
4342316  14/12/2018

[International Registration No.: 1496876]
WABCO EUROPE BVBA
Chaussée de la Hulpe 166 B-1170 Brussels

Address for service in India/Attorney address:
P S DAVAR
N-220 Greater Kailash-1, New Delhi 110048 India

Proposed to be Used
IR DIVISION

Cl.7: Pneumatically or electrically operated door closing and opening systems for land vehicles.

Cl.9: Diagnostic systems and components thereof for land vehicles; measuring and control devices for electrically or pressure medium operated systems and components thereof for land vehicles; sensors for measuring vehicle relevant signals; apparatus and electronic control units for the processing of and the evaluation of signals generated by sensors for measuring land vehicle relevant signals; pressure operated switches; solenoid valves and components thereof in this class; apparatus and control systems and components thereof for heating, ventilating and air conditioning in land vehicles in this class; electronic control apparatus including software, sensors, in particular for pressure medium operated breaking systems for land vehicles; reversing switches; systems and components for the control of the movement stability of land vehicles including but not restricted to sensors for vehicle signal, electronic control units and software in this class, but not included in other classes; electronic control units and software for pneumatically or electrically operated door closing and opening system for land vehicles; position sensors; levelling apparatus for land vehicles namely apparatus for the electrical regulation of the height of vehicles and electrical components thereof, including but not restricted to air springs, height sensors, electronic control units and software, valves, remote control apparatus, air bellows.

Cl.12: Pressure medium operated braking systems for land vehicles, including but not limited to compressors, pumps, air dryers, anti-freeze apparatus, anti-freeze fluids, pressure medium reservoirs, pressure medium pipes, fittings, brake valves, combined unloader, pressure regulators, circuit protection valves, relay valves, solenoid valves, way valves, control valves, brake cylinders, operating cylinders, coupling heads, slack adjusters, pipe fittings; pressure medium operated braking systems for land vehicles, including but not limited to antiskid systems (ABS) and parts thereof, antislip systems (ASR) and parts thereof, servo brake units; wheel brakes for land vehicles, including but not restricted to drum brakes, disk brakes and components thereof, including but not restricted to sensors for measuring the wear of brake pads; pressure medium operated gear systems and components thereof for land vehicles, including but not restricted to working cylinders, valves, controlled by electronic control units and software; speed change gears for decelerating land vehicles, including but not restricted to retarding apparatus with electronic control units and software; air suspension apparatus and leveling apparatus for land vehicles, namely apparatus for the pneumatic or hydraulic regulation of the height of vehicles, and components thereof for land vehicles, including but not restricted to air springs, height sensors, electronic control units and software, valves, remote control apparatus, air bellows; control apparatus and components thereof for land vehicle motors; systems and components thereof for the control of the movement stability of land vehicles, including but not restricted to sensors for vehicle signals, electronic control units and software in this class, but not included in other classes.
Ammeraal Beltech Holding B.V.
Comeniusstraat 8 NL-1817 MS Alkmaar Netherlands

Alpha ABMD Holdco B.V.
Comeniusstraat 8 NL-1817 MS Alkmaar Netherlands

Proposed to be Used

IR DIVISION

Cl.6; Reinforcing materials of metal for machine belts; straps of metal for handling mass; metal chains; steel belts for loading and unloading; metal connection for use in conjunction with chains.

Cl.7; Transporters [machines] and parts thereof; conveyor belts; roller conveyors; chain conveyors; hydraulic conveyors; pneumatic conveyors; screw conveyors; belt conveyors; belts for conveyor belts; mesh conveyor belts; belts for machines, in particular drive belts, process belts, timing belts, traction belts, tension belts, cable pull cords, take-off belts; drive belts; timing belts for machines; v-belts for machines; covered belts and lift belts for machines; belts for engines; pulleys; cam chains; transmission chains, other than for vehicles; lift gears; gears for motors for conveyor belts [machines]; punching machines; cutting machines; sanders; press machines; machine tools for cutting; bending machines.

Cl.9; Hardware and software for conveyor belts, belts for conveyor belts, motors for conveyor belts and belts for
machines; software for calculating the selection or dimensioning of drive belts or conveyor belts.

**Cl.12:** Air carriers; belts for transferring land vehicles; treads for vehicles (belts).

**Cl.37:** Repair and maintenance of conveyor belts, belts for conveyor belts, motors for conveyor belts and belts for machines.

**Cl.42:** Technical consultancy in the field of construction and use of conveyor belts, belts for conveyor belts and belts for machines.
CAUDALIE

4356194  07/11/2019
[International Registration No. : 1281857]
Tomcat International Limited
1st Floor 26 Eastcastle Street London W1W 8DQ United Kingdom

Proposed to be Used

IR DIVISION

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, degreasing and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices.

Cl.5; Pharmaceutical, veterinary and sanitary products for medical purposes; dietetic foodstuffs and substances for medical use, food supplements for human beings; food for babies; plasters, materials for dressings (excluding instruments); material for dental fillings and dental impressions; disinfectants for medical or sanitary use (other than soaps); products for destroying vermin; fungicides, herbicides.

Cl.44; Medical services; veterinary services; health and beauty treatments for human beings or animals; beauty salons.
Proposed to be Used
IR DIVISION

Cl.3; Aromatics [essential oils]; air fragrancing preparations; scented water; fumigation preparations [perfumes];
potpourris [fragrances]; essential oils of lemon; ethereal essences; essential oils of citron.
Cl.4; Perfumed candles; nightlights [candles].
BACHA COFFEE PTE. LTD.
390 Havelock Road, 08-06 King's Centre Singapore 169662 Singapore

Proposed to be Used

IR DIVISION

Cl.21; Coffee pots not of precious metal; coffee cups; saucers; milk jugs; sugar bowls; bowls; plates; containers for food; canister sets; coffee services [tableware]; coffee services of precious metal; bone china tableware; cups; porcelain ware.

Cl.30; Coffee; cocoa; tea; sugar; rice; tapioca; sago; artificial coffee; preparations made from cereals; pastry; confectionery; cakes; biscuits; macaroons [pastry]; chocolates; ice-cream; ices; honey; treacle; sauces (condiments); spices; roasted coffee beans; coffee-based beverages.

Cl.35; Retail services; wholesale services; business management; logistics services consisting of business management and organization of facilities and resources; business organization advice; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods from a retail outlet; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods from a wholesale outlet; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods from a distributor outlet; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods from a general merchandise web site in the global communications network; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods from a general merchandise catalogue by mail order; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods from a general merchandise catalogue by means of telecommunications; online promotion on a computer network; retail store services; business management advice; consultancy and advisory services in the field of business strategy; assistance, advisory services and consultancy with regard to business management; business advisory services relating to the establishment of franchises; business advisory services relating to the operation of franchises.

Cl.43; Services for providing food and drink; cafe services; restaurant services; coffee shops; coffee shop services; snack-bar services; restaurant information services; providing information, including online, about services for providing food and drink, and temporary accommodation.
Proposed to be Used

IR DIVISION

Cl.1; Diagnostic preparations for laboratories and for research; chemical products for diagnostic use [scientific]; diagnostic substances, other than for medical use; diagnostic testing materials, other than for medical use; control preparations and calibrating fluids for medical diagnostic instruments; reagents for laboratory use; DNA primers; substances used to extract nucleic acid from biological specimens; polymerase and buffers for use in the biotechnology field; DNA extraction controls; RNA extraction controls; negative controls; calibrating solutions.

Cl.5; Chemical preparations for medical use; diagnostic preparations for medical use; diagnostic testing materials for medical use; diagnostic substances for medical use; pharmaceutical preparations; medical reagents; medical test strips; diagnostic reagents; medical diagnostic reagents; diagnostic preparations for medical purposes; diagnostic kits comprising diagnostic agents, preparations and substances for medical use; reagents for medical purposes; medical sample preparation kits comprising specimen samplers, tubes and analyzers for medical use; chemical reagents for medical diagnosis and/or analysis; cartridges containing reagents for use in portable blood analyzers.

Cl.10; Diagnostic apparatus for medical and veterinary purposes; medical apparatus and instruments; electronic apparatus for medical diagnosis; medical apparatus and instruments for testing bodily fluids; tools for medical diagnostics; medical devices; medical diagnostic instruments for in vitro diagnostic testing and/or analysis; laboratory equipment for use in the field of medical diagnostics; medical instruments and apparatus for diagnostic purposes; sequencers for medical purposes; medical diagnostic device and system, including a hand-held meter, lancets, test strips and control solution; parts and fittings for all the aforesaid goods.

Cl.37; Installation, repair and maintenance of medical apparatus and instruments; installation, repair and maintenance of diagnostic apparatus and instruments; providing information and consultation relating to the installation, repair and maintenance of medical apparatus and instruments; providing information and consultation relating to the installation, repair and maintenance of diagnostic apparatus and instruments.
4366236  01/11/2019
[International Registration No. : 1500215]
CHENGDU SHIGOO SYMBOLE INDUSTRIAL CO., LTD
FLOOR 1, NO.198 (NO.1574), SHIJICHENG ROAD, HIGH-TECH ZONE, CHENGDU CITY 610000 SICHUAN PROVINCE China

Proposed to be Used

IR DIVISION

Cl.41; Teaching; organization of competitions [education or entertainment]; organization of shows [impresario services]; club services [entertainment or education]; entertainment services; production of shows; health club services [health and fitness training]; modelling for artists; layout services, other than for advertising purposes; conducting guided tours.

Cl.43; Café services; canteen services; bar services; food and drink catering; accommodation bureau services [hotels, boarding houses]; teahouse; self-service restaurant services; hotel reservations; rental of meeting rooms; hotel services.
WehoPanel

4366518  14/11/2019
[International Registration No. : 1394292]
Uponor Infra Oy
Äyritie 20 FI-01511 Vantaa Finland

Proposed to be Used

IR DIVISION

Cl.17; Finished or semi-finished goods, of materials included in the class, namely extruded plastic profiles for use in construction; plastics in extruded form used in production; plastic material in extruded form for use in production.

Cl.19; Building and construction materials and elements, not of metal; structures and transportable buildings, not of metal.

Cl.20; Plastic tanks, not of metal nor of masonry; plastic reservoirs, not of metal nor of masonry; packaging containers of plastic.
Liftup A/S
Hagensvej 21 DK-9530 Støvring Denmark
Proposed to be Used
IR DIVISION
Cl.7; Lifting apparatus, elevating apparatus, lifting installations for the transport of persons, remotely operated lifting apparatus, stands for lifting tasks.
Cl.9; Batteries, remote controls for lifting operating apparatus, chargers for electrical batteries.
Cl.10; Invalid's hoists, lifting chairs, lifting devices for invalids.
renggli

4368452  16/11/2019
[International Registration No. : 1226192]
Renggli AG
Birkenstrasse 31 CH-6343 Rotkreuz Switzerland

Proposed to be Used

IR DIVISION

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; laboratory apparatus and instruments; furniture especially made for laboratories; laboratory benches; laboratory pipette holders; laminar flow hoods for laboratories; furnaces for laboratory use; furnaces for laboratory experiments; vacuum distillation apparatus for laboratories; biological safety cabinets for laboratories; gas mixers for laboratories; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic recording media, sound recording disks; compact disks, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; software; extinguishers.

Cl.11; Lighting, heating, steam generating, cooking, refrigerating, drying, ventilating and water supply apparatus and sanitary installations; ventilation hoods for laboratories; steam sterilizers for laboratories; laboratory lamps; laboratory burners.
4368491  21/11/2019

[International Registration No. : 1373224]

Birkenstock Sales GmbH
Rheinstrasse 10 53560 Vettelschoß Germany

Proposed to be Used

IR DIVISION

Cl.3: Soaps; perfumery, essential oils, cosmetics; deodorants and antiperspirants for personal use; hair lotions; dentifrices; breath freshening sprays; skin cleanser, skin care and decorative cosmetics; sunscreen preparations; tissues impregnated with cosmetic lotions.

Cl.5: Pharmaceutical preparations, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use; food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants.

Cl.44: Medical services; veterinary services; health and beauty care for human beings or animals; hygienic and beauty care for human beings; consultancy and information services in relation to the aforesaid services, included in this class.
4369109  06/11/2019
[International Registration No. : 1501157]
BEI'AN YEEPER DAIRY CO., LTD
Industrial Park, Tiexi District, Be’An City, Heihe City Heilongjiang Province China

Proposed to be Used
IR DIVISION
CI.5; Powdered milk for babies; food for babies; lacteal flour for babies; depuratives.
CI.29; Milk; yogurt; powdered milk; milk products; soya milk; milk beverages, milk predominating; fruit jellies.
Priority claimed from 30/05/2019; Application No. : 018074100 ;European Union
4369375  06/11/2019
[International Registration No. : 1502270]
Francisco José Sánchez, Fernandez Francisco José
San Andres, 4 E-04270 Sorbas (Almeria) Spain

Proposed to be Used

IR DIVISION

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruit and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other dairy products; oils and fats for food; processed, prepared and canned nuts; canned vegetables; pickles.

Cl.30; Coffee substitutes; cocoa; coffee; tea; rice; pasta; noodles; tapioca; sago; flours; cereal-based preparations; bread; pastry products; confectionery products; chocolate; ice cream; sorbet; edible ices; sugar, honey, golden syrup; yeast; baking powder; salt; seasonings; spices; preserved herbs; vinegar, sauces; condiments; ice; capers.
TENDIGO

4377377  25/11/2019  [International Registration No.: 1217129]
Fujirebio Europe NV
Technologiepark 6 B-9052 Gent

Proposed to be Used
IR DIVISION

Cl.1; Diagnostic reagents for laboratory use, research, or scientific use, other than for medical or veterinary purposes; chemical and scientific diagnostic reagents for non-medical purposes; chemical products for scientific purposes.

Cl.5; Diagnostic products and reagents for clinical and medical purposes; parts for all the aforesaid goods.

Cl.10; Medical apparatus, including diagnostic apparatus and instruments; diagnostic test sets regarding preparations and reagents for clinical and medical purposes; parts for all the aforesaid goods.
4377395  21/11/2019
[International Registration No. : 1373770]
Little Kickers Holdings Limited
Blewbury Ranch Bessels Way Blewbury, Oxfordshire OX11 9NH United Kingdom

Proposed to be Used

IR DIVISION

Cl.16; Educational materials for use in teaching, printed matter for educational purposes; stationery for educational activities; printed software relating to education; printed matter; printed publications; periodicals; magazines; books; calendars; stationery; diaries; paper; notebooks; activity fun books; newsletters; colouring books; instructional and teaching materials; all of the aforementioned relating to sporting activities for children.

Cl.41; Education; entertainment; provision of entertainment, educational and sporting activities and services; providing facilities for educational, entertainment and sporting activities; provision of children's educational, entertainment and sporting activities; organisation of educational and sporting activity parties; organisation and presentation of shows, competitions, games, concerts and entertainment events; production of audio tapes and video tapes for entertainment, educational and sporting activities; information services relating to entertainment, educational and sporting activities; information relating to sports education, provided online from a computer database or the Internet; sporting services; organisation of sporting events and activities; organisation of sporting competitions; advisory services relating to entertainment, educational and sporting activities; publication of printed matter relating to entertainment, educational and sporting activities.
4377396  22/11/2019
[International Registration No. : 1379405]
Valio Ltd
Meijeritie 6 FI-00370 Helsinki Finland

Proposed to be Used
IR DIVISION

Cl.5; Dietary foods for medical use; food for babies; lactic bacterium, lactobacillus.

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products, dietetic yoghurts; edible oils and fats; protein milk for human consumption; rennet; soup (preparations for making-); soups.

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice; ice cream (binding agents for -); ices (binding agents for edible -); ices (powder for edible -); powders for ice cream; puddings; sandwiches.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4379160  15/11/2019
[International Registration No. : 1503058]
BEI’AN YEEPER DAIRY CO., LTD
Industrial Park, Tiexi District, Bei’An City, Heihe City 164000 Heilongjiang Province China

Proposed to be Used

IR DIVISION

Cl.5; Infant formula; powdered milk for babies; food for babies; lacteal flour for babies.

Cl.29; Meat; fish-based foodstuffs; vegetables, tinned; milk products; powdered milk; fruit jellies; milk beverages, milk predominating; soya milk.
4379801   07/11/2019
[International Registration No. : 1502512]
Bichamp Cutting Technology (Hunan) Co., Ltd
No. 68 Taijia Road, Economic and Technological Development Zone, Wangcheng Changsha City, Hunan China

Proposed to be Used

IR DIVISION

Cl.6; Steel strip; steel wire; braces of metal for handling loads; barbed wire; hoop iron; stretchers for iron bands [tension links]; iron wire; hoop steel; wire cloth; bands of metal for tying-up purposes.

Cl.7; Saw benches [parts of machines]; saw blades [parts of machines]; saws [machines]; chain saws; cutting machines; band saws; chain saws; cutting saw (machine parts); machine tools; reciprocating saw.

Cl.8; Saw holders; saw blades [parts of hand tools]; shearsers [hand instruments]; cutting tools [hand tools]; scraping tools [hand tools]; crosscut saw blades; abrading instruments [hand instruments]; garden tools, hand-operated; scrapers [hand tools]; tube cutters [hand tools].

Cl.35; Advertising; presentation of goods on communication media, for retail purposes; business management consultancy; business organization consultancy; commercial administration of the licensing of the goods and services of others; import-export agency services; sales promotion for others; business auditing; sponsorship search; television advertising.

Cl.40; Metal treating; material treatment information; metal casting; abrasion; flour milling; grinding; burnishing by abrasion; woodworking; sawmill services; stripping finishes.
Proposed to be Used

IR DIVISION

Cl.7; Presses [machines for industrial purposes]; trueing machines; metalworking machines; guides for machines; machines and apparatus for cleaning, electric; clutches, other than for land vehicles; gears, other than for land vehicles; handling machines, automatic [manipulators]; waste disposal units; feeders [parts of machines].

Cl.35; Import-export agency services; sales promotion for others; advertising; business auditing; systemization of information into computer databases; presentation of goods on communication media, for retail purposes; business management assistance; provision of an on-line marketplace for buyers and sellers of goods and services; personnel management consultancy; retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies.
Theragun, LLC
2803 Colorado Avenue Santa Monica CA 90404 United States of America

Proposed to be Used
IR DIVISION
Cl.3; Massage oils; massage creams; non-medicated skin creams.
Cl.5; Sports cream for relief of pain; dietary supplements; nutritional supplements.
Priority claimed from 20/05/2019; Application No. : 018070006 ;European Union
4383651  14/11/2019
[International Registration No. : 1503977]
KappAhl Sverige AB
Idrottsvägen 14 SE-431 24 Mölndal Sweden

Proposed to be Used

IR DIVISION

Cl.3;Perfume; cologne; toilet water; essential oils; make-up; bath herbs; bath bombs; moisturising creams; make-up for the face; suntan creams; soap; cosmetic products in the form of aerosols for skincare; essential oils for use in the manufacture of scented products; hair care masks; hair preparations and treatments; nail care products; shampoo; antiperspirants [toiletries]; body lotions; oils for hair conditioning; body oils [for cosmetic use]; bath salts; hair spray; styling gels; body sprays; shaving preparations; after-shave preparations.

Cl.18;Leather; imitations of leather; suitcases; umbrellas; backpacks; attaché cases; handbags; school book bags; shopping bags; textile shopping bags; net bags for shopping; beach bags; wallets; sport bags; shoulder bags; saddlebags; bags for campers; fabric bags; cosmetic purses; bags (game -) [hunting accessories]; toiletry bags; garment bags for travel; purses.

Cl.25;Clothing; hats; footwear.
Priority claimed from 13/08/2019; Application No. : 01400565 ;Benelux
4383664   19/11/2019
[International Registration No. : 1504007]
Muon B.V.
Karel van Gelreweg 22 NL-6961 LB Eerbeek Netherlands
Proposed to be Used
IR DIVISION
Cl.40; Metal treating.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services.
4383665    11/11/2019

[International Registration No. : 1504015]

Joint Stock Company "BIOCAD"
Svyazi street, bld. 34, liter A, Strelna, Petrodvortsoviy district RU-198515 Saint Petersburg Russian Federation

Proposed to be Used

IR DIVISION

Cl.1; Vitamins for the food industry; vitamins for use in the manufacture of food supplements; vitamins for use in the manufacture of pharmaceuticals; biological tissue cultures, other than for medical or veterinary purposes; cultures of microorganisms, other than for medical and veterinary use; bacterial preparations, other than for medical and veterinary use; bacteriological preparations, other than for medical and veterinary use; biological preparations, other than for medical or veterinary purposes; diagnostic preparations, other than for medical or veterinary purposes; preparations of microorganisms, other than for medical and veterinary use; enzyme preparations for the food industry; enzyme preparations for industrial purposes; chemical substances for analyses in laboratories, other than for medical or veterinary purposes; chemical preparations for analyses in laboratories, other than for medical or veterinary purposes; chemical preparations for scientific purposes, other than for medical or veterinary use; chemical reagents, other than for medical or veterinary purposes; salts [chemical preparations].

Cl.5; Amino acids for medical purposes; balms for medical purposes; diagnostic biomarker reagents for medical purposes; vaccines; dietetic substances adapted for medical use; glucose for medical purposes; hormones for medical purposes; mineral food supplements; nutritional supplements; albumin dietary supplements; immunostimulants; capsules for medicines; cachets for pharmaceutical purposes; acids for pharmaceutical purposes; cultures of microorganisms for medical or veterinary use; ointments for pharmaceutical purposes; medicines for human purposes; medicines for dental purposes; tinctures for medical purposes; decoctions for pharmaceutical purposes; pastilles for pharmaceutical purposes; food for babies; bacterial preparations for medical and veterinary use; bacteriological preparations for medical and veterinary use; balsamic preparations for medical purposes; albuminous preparations for medical purposes; biological preparations for veterinary purposes; biological preparations for medical purposes; vitamin preparations; diagnostic preparations for veterinary purposes; diagnostic preparations for medical purposes; preparations of microorganisms for medical or veterinary use; pharmaceutical preparations; enzyme preparations for veterinary purposes; enzyme preparations for medical purposes; chemico-pharmaceutical preparations; chemical preparations for veterinary purposes; chemical preparations for medical purposes; chemical preparations for pharmaceutical purposes; albuminous foodstuffs for medical purposes; dietetic foods adapted for medical purposes; pharmaceuticals; chemical reagents for medical or veterinary purposes; suppositories; salts for medical purposes; adjuvants for medical purposes; digestives for pharmaceutical purposes; media for bacteriological cultures; bouillons for bacteriological cultures; bacteriological culture mediums; biological tissue cultures for veterinary purposes; medicinal herbs; enzymes for medical purposes; milk ferments for pharmaceutical purposes; elixirs [pharmaceutical preparations]; esters for pharmaceutical purposes.

Cl.35; Demonstration of goods; market studies; business information; commercial information and advice for consumers in the choice of products and services; marketing research; business management and organization consultancy; business organization consultancy; business management consultancy; professional business consultancy; layout services for advertising purposes; marketing; targeted marketing; organization of exhibitions for commercial or advertising purposes; providing business information via a web site; direct mail advertising; advertising; publicity; on-line advertising on a computer network; television advertising; compilation of statistics; compilation of information into computer databases; systemization of information into computer databases; advisory services for
business management; wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies; retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies; business project management services for construction projects; market intelligence services.

Cl.41; Physical education; education information; health club services [health and fitness training]; practical training [demonstration]; organization of exhibitions for cultural or educational purposes; arranging and conducting of conferences; arranging and conducting of workshops [training]; arranging and conducting of in-person educational forums; arranging and conducting of seminars; arranging and conducting of symposiums; organization of competitions [education or entertainment]; organization of sports competitions; vocational guidance [education or training advice]; vocational retraining; party planning [entertainment]; teaching; educational services; instruction services.

Cl.42; Chemical analysis; clinical trials; bacteriological research; biological research; chemical research; scientific research; information technology [IT] consultancy; computer software consultancy; chemistry services; outsource service providers in the field of information technology; computer technology consultancy; scientific laboratory services.

Cl.44; Hospital services; medical advice for individuals with disabilities; pharmacy advice; medical assistance; preparation of prescriptions by pharmacists; medical equipment rental; rental of sanitation facilities; health counselling; health counseling; convalescent home services; rest home services; medical clinic services; therapy services; nursing, medical; health centers; health centres.
Limited liability company “IZIBOOK”
Nauchnyi proezd, 17, et. 6, pom. XXXIV, kom. 1 RU-117246 Moscow Russian Federation

Proposed to be Used

IR DIVISION

Cl.9; Interfaces for computers; electronic agendas; computer software, recorded; digital signs; computer software applications, downloadable; computer programs, recorded; computer game software, downloadable; computer programs, downloadable; computer operating programs, recorded; computer screen saver software, recorded or downloadable; electronic publications, downloadable; downloadable image files; downloadable graphics for mobile phones.

Cl.35; Arranging subscriptions to telecommunication services for others; commercial information agency services; advertising agencies; publicity agencies; computerized file management; commercial information and advice for consumers in the choice of products and services; updating and maintenance of information in registries; updating and maintenance of data in computer databases; data search in computer files for others; providing business information via a web site; provision of an online marketplace for buyers and sellers of goods and services; publication of publicity texts; dissemination of advertising matter; direct mail advertising; online advertising on a computer network; compilation of information into computer databases; systemization of information into computer databases; pay per click advertising.

Cl.38; Electronic bulletin board services [telecommunications services]; information about telecommunication; providing access to databases; providing internet chatrooms; message sending; providing online forums; transmission of electronic mail; communications by computer terminals; telecommunications routing and junction services; streaming of data.

Cl.42; Computer system analysis; recovery of computer data; installation of computer software; information technology [IT] consultancy; computer software consultancy; updating of computer software; software as a service [SaaS]; maintenance of computer software; providing information on computer technology and programming via a web site; providing information on computer technology and programming via a website; providing search engines for the internet; platform as a service [PaaS]; rental of web servers; rental of computer software; hosting computer sites [web sites]; computer software design; creating and designing website-based indexes of information for others [information technology services]; creating and maintaining web sites for others; computer programming; computer technology consultancy; telecommunications technology consultancy; electronic data storage.
BOFA INSIGHT

4383713  01/11/2019
[International Registration No. : 1504423]
Bank of America Corporation
100 North Tryon Street Charlotte NC 28255 United States of America

Proposed to be Used
IR DIVISION
Cl.9; Downloadable computer software and mobile applications for financial research, financial information, financial analysis, financial planning, financial management, investment management, banking services, trading of foreign exchange, social networking, providing electronic processing of electronic funds transfer, ACH, electronic check and electronic payments, financial transactions, and electronic funds transfers; downloadable mobile application that provides interactive tools for obtaining financial information, managing accounts, and conducting transactions relating to banking, investment, retirement and savings strategies and goals.

Cl.36; Banking services; banking services provided by mobile telephone connections; providing banking information; providing financial information by electronic means; investment management; financial analysis; providing research in the field of financial investments and finance; providing financial information and investment account financial information by means of the Internet; financial research; brokerage services in the field of financial assets, capital market financial investments, securities, specialty financial assets, and alternative financial investments; money management services; providing personalized financial investment information; providing financial investment account information; providing financial information about fund performances; providing personalized financial investment information by electronic mail; providing information on financial applications and tools.
Priority claimed from 06/11/2019; Application No. : 4020190170108 ;Republic of Korea
4385207  06/11/2019
[International Registration No. : 1503869]
Pearl Abyss Corp.
3-8th floor, 24, Simin-daero 327 beon-gil, Dongan-gu, Anyang-si Gyeonggi-do 14055 Republic of Korea

Proposed to be Used

IR DIVISION

Cl.9; Virtual reality game software; computer programs for pre-recorded games; downloadable mobile game programs; downloadable computer game software; electronic publications, downloadable; recorded game software for mobile phones; video games software; video game programs; video game cartridges; pre-recorded non-musical electronic media (excluding computer software); computer game software; computer game programmes; electronic media featuring computer game program.

Cl.41; Providing of PC gaming facilities; providing amusement facilities; rental of amusement machines; game services provided on-line from a computer network; provision of games via the Internet; gaming services; providing amusement arcade services; provision of game information.

Cl.42; Development of game software; programming of multimedia applications; building and maintaining websites; development of computer game software; maintenance of computer game software; computer game programming; research in the field of computers; computer software development; computer software research; development of computer programmes; maintenance of computer software; advice and development services relating to computer software; computer programming.
D'YOUVILLE

Priority claimed from 17/05/2019; Application No. : 88435582 ;United States of America
4385268  13/11/2019
[International Registration No. : 1504399]

D'Youville College
320 Porter Avenue Buffalo NY 14201 United States of America

Proposed to be Used

IR DIVISION

Cl.25; Clothing, namely, shirts, sweatshirts, sweaters, jackets, bottoms, hats, gloves, and headbands.

Cl.41; Educational services, namely, providing college and graduate level courses of instruction.
Priority claimed from 13/09/2019; Application No. : 88616822 ;United States of America
4385272   06/11/2019
[International Registration No. : 1504431]
Kong Inc.
251 Post Street, 2nd Floor San Francisco CA 94108 United States of America

Proposed to be Used
IR DIVISION

Cl.9; Downloadable computer software for use in securing, managing and extending application programming interfaces (APIs), microservices and software functions; downloadable computer software for use in creating and maintaining technical documents, API documentation, onboarding software, and generating sample code; downloadable computer software for use in monitoring, visualizing and inspecting application API, microservices and software functions traffic and data; downloadable computer software for orchestrating, configuring, securing, monitoring and logging network traffic and data within networks and software architectures; downloadable computer software for use in securing, managing and extending application programming interfaces (APIs) and microservices; downloadable computer software development tools; computer software for use in securing, managing and extending application programming interfaces (APIs) and microservices.

Cl.42; Software as a Service (SaaS) services featuring software for use in securing, managing and extending application programming interfaces (APIs), microservices and software functions; Software as a Service (SaaS) services featuring software for use in creating and maintaining technical documents, API documentation, onboarding software, and generating sample code; Software as a Service (SaaS) services featuring software for use in monitoring, visualizing and inspecting application API, microservices and software functions traffic and data; computer software consulting services; software design and development services; computer network design and development services for others; consulting services in the field of computer network and software applications architectures and software development; Software as a Service (SaaS) services featuring software for orchestrating, configuring, securing, monitoring and logging network traffic and data within networks and software architectures; Software as a Service (SaaS) services featuring software for use in securing, managing and extending application programming interfaces (APIs) and microservices.
MICROSOFT FLUID FRAMEWORK

Priority claimed from 31/05/2019; Application No. : LS/M/2019/146 ;Lesitho
4385303 07/11/2019
[International Registration No. : 1504430]

Microsoft Corporation
One Microsoft Way Redmond WA 980526399 United States of America

Proposed to be Used

IR DIVISION

Cl.9;Downloadable software, namely software for connecting to the cloud to allow for collaboration among users across other software applications; downloadable software, namely software for integrating artificial intelligence and intelligent agents into other software; downloadable software, namely software for allowing real time updates to software applications accessible by multiple parties; downloadable software, namely software for enabling interconnectivity between other software applications and platforms; downloadable software, namely software for transmitting, receiving, accessing, viewing, uploading, downloading, sharing, integrating, encoding, decoding, displaying, formatting, organizing, storing, caching, transferring and streaming of data, text, digital media, images, music, audio, video, movies and animations between multiple users.

Cl.42;Software as a Service (SaaS), namely software for connecting to the cloud to allow for collaboration among users across other software applications; Software as a Service (SaaS), namely software for integrating artificial intelligence and intelligent agents into other software; Software as a Service (SaaS), namely software for allowing real time updates to software applications accessible by multiple parties; Software as a Service (SaaS), namely software for enabling interconnectivity between other software applications and platforms; Software as a Service (SaaS), namely software for transmitting, receiving, accessing, viewing, uploading, downloading, sharing, integrating, encoding, decoding, displaying, formatting, organizing, storing, caching, transferring and streaming of data, text, digital media, images, music, audio, video, movies and animations between multiple users.
Trade Marks Journal No: 1937, 20/01/2020 Class 99

Priority claimed from 03/05/2019; Application No.: 88414572; United States of America
4386175 03/11/2019

[International Registration No.: 1504636]

Avanci, LLC
Suite 1050 1717 McKinney Ave. Dallas TX 75202 United States of America

Proposed to be Used
IR DIVISION

Cl.35; Business management services, namely, commercialization and monetization of intellectual property assets for others; Development of strategies and procedures to maximize return from intellectual property assets through amalgamation of patent assets; Business Management Services, namely, providing tools and resources to evaluate and analyze intellectual property assets across markets and businesses; Business assistance, advisory and consulting services, namely, advising holders of patent rights on monetization of their properties; Business management services, namely, amalgamation of patents into portfolios for licensing.

Cl.36; Investment services, namely, acquisition of intellectual property assets; Aggregation of patents into portfolios for licensing.

Cl.42; Testing, analysis and evaluation of the goods and services of others to determine conformity with certification standards and consultation related thereto.

Cl.45; Licensing of intellectual property.
Trade Marks Journal No: 1937, 20/01/2020

Class 99

4386261 22/11/2019
[International Registration No. : 1504889]
LU THAI TEXTILE CO., LTD.
NO. 11 MINGBO ROAD, HIGH TECH DEVELOPMENT ZONE, ZIBO CITY 255000 SHANDONG PROVINCE China

Proposed to be Used
IR DIVISION

Cl.24; Textile material; cloth; cotton fabrics; wall hangings of textile; bath towels; towels of textile; non-woven textile fabrics; quilt covers; bed linen; bed blankets.

Cl.25; Shirts; trousers; outerclothing; children's clothing; down clothing; shoes; gloves [clothing]; neckties; girdles; clothing.
QD LASER, INC.
Keihin Bldg., 1st Fl., 1-1, Minamiwatarida-cho, Kawasaki-ku, Kawasaki-shi Kanagawa 210-0855 Japan

Proposed to be Used

IR DIVISION

Cl.9: Telecommunications equipment; radiotelephony sets; portable telecommunications equipment; parts and accessories for telecommunications equipment; computer display monitors; computers; mobile computers; portable computers; cellular phones; smartphones; computer peripheral devices; peripheral device for radiotelephony sets; wearable computers; wearable radiotelephony sets; wearable cellular phones; wearable smartphones; wearable peripheral devices for computers; wearable peripheral devices for radiotelephony sets; wearable peripheral devices for cellular phones; wearable peripheral devices for smartphones; visual display units; wearable visual display units; head-mounted displays; visual display units for displaying retinal image; wearable visual display units for displaying retinal image; wearable visual display units for displaying retinal image with camera; 3D spectacles; spectacles.

Cl.10: Medical apparatus and instruments; diagnostic apparatus and instruments; eye testing machines and apparatus; auxiliary medical devices; devices for examination of the visual field; auxiliary medical devices with camera for displaying retinal image; devices for examination of the visual field for displaying retinal image.
COTECNA S.A.
58, rue de la Terrassière CH-1207 Genève Switzerland

Proposed to be Used

IR DIVISION

Cl.9; Scientific apparatus and instruments, software, software packages, data media, recorded or not in the form of tapes, discs, floppy disks or cards, all these goods for quality control, inspection of goods, customs assessment, classification of goods, risk analysis, warehouse management and inventory control, tracking of goods, containers and means of transport.

Cl.42; Design, development and creation of software, updating, modification and maintenance of software; software installation; computer consulting, computer programming, remote updating and maintenance of computer software, computer software rental; services provided by consultants in computer hardware and software design, development and use; hosting of computer sites; rental of web servers.
Priority claimed from 23/10/2019; Application No. : 4020190162070 ;Republic of Korea
4386537  18/11/2019
[International Registration No. : 1505115]
NAROO CEM Co.,Ltd.
101-103,18 Seochojungang-ro, Seocho-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Cl.25; Bathing caps; swimsuits; sports shirts; warming-up sportswear; training wear; sweat-absorbent underwear; beachwear; tee-shirts; bandanas [neckerchiefs]; socks; hats.

Cl.35; Retail store services featuring clothing; wholesale store services featuring clothing; sales agency services for clothing; sales arranging of clothing; retail and wholesale services through a comprehensive shopping mall by internet; retail store services featuring sporting articles (other than golf articles/climbing articles); sales promotion by internet.
Proposed to be Used

IR DIVISION

Cl.35; Advertising and publicity services; advertising; demonstration of goods; advertising by mail order; administrative processing of purchase orders; information services relating to business matters; business investigations; commercial administration of the licensing of the goods and services of others; commercial information and advice for consumers in the choice of products and services; commercial intermediation services; distribution of samples; employment agency services; import-export agency services; marketing services; organization of exhibitions for commercial or advertising purposes; employment recruiting services; personnel recruitment; procurement services for others [purchasing goods and services for other businesses]; compilation of information into computer databases; negotiation and conclusion of commercial transactions for third parties; business consultancy; retail services or wholesale services for clothing; retail services or wholesale services for footwear; retail services or wholesale services for bags and pouches; retail services or wholesale services for personal articles; retail services or wholesale services for food and beverages; retail services or wholesale services for automobiles; retail services or wholesale services for two-wheeled motor vehicles; retail services or wholesale services for bicycles; retail services or wholesale services for furniture; retail services or wholesale services for joinery fittings; retail services or wholesale services for tatami mats; retail services or wholesale services for electrical machinery and apparatus; retail services or wholesale services for bladed or pointed hand tools, hand tools and metal hardware; retail services or wholesale services for kitchen equipment, cleaning tools and washing utensils; retail services
or wholesale services for medical supplies; retail services or wholesale services for cosmetics, toiletries, dentifrices, soaps and detergents; retail services or wholesale services for agricultural machines, implements and supplies; retail services or wholesale services for flowers [natural] and trees; retail services or wholesale services for fuel; retail services or wholesale services for printed matter; retail services or wholesale services for paper and stationery; retail services or wholesale services for sports goods; retail services or wholesale services for toys, dolls, game machines and apparatus; retail services or wholesale services for musical instruments and records; retail services or wholesale services for photographic machines and apparatus and photographic supplies; retail services or wholesale services for clocks, watches and spectacles [eyeglasses and goggles]; retail services or wholesale services for tobaccos and smokers' articles; retail services or wholesale services for building materials; retail services or wholesale services for semi-wrought precious stones and their imitations; retail services or wholesale services for candles.

Cl.36; Accident insurance underwriting; art appraisal; banking; securities brokerage; life insurance agency services; accident insurance brokerage; life insurance underwriting; brokerage services relating to hire-purchase; real estate agency services; capital investment; charitable fund raising; credit bureau services; exchanging money; financial consultancy; financial customs brokerage services; financial evaluation [insurance, banking, real estate]; financial information; financial management; insurance brokerage; insurance consultancy; jewelry appraisal; financing services; marine insurance underwriting; mutual funds; providing financial information via a web site; real estate agency services; real estate management; securities brokerage; stocks and bonds brokerage; organization of collections; issuance of tokens of value.

Cl.41; Arranging and conducting of symposiums; arranging and conducting of seminars; arranging and conducting of workshops [training]; mobile library services; entertainment information; entertainment services; educational services; instruction services; language interpreter services; translation; on-line publication of electronic books and journals; organization of exhibitions for cultural or educational purposes; photography; providing museum facilities [presentation, exhibitions]; providing on-line electronic publications, not downloadable; publication of books; recreation information; rental of artwork; sign language interpretation; teaching; ticket agency services [entertainment]; vocational guidance [education or training advice].
Priority claimed from 03/05/2019; Application No. : 88414603 ;United States of America
4386553    03/11/2019
[International Registration No. : 1504667]
Avanci, LLC
Suite 1050 1717 McKinney Ave. Dallas TX 75202 United States of America

Proposed to be Used

IR DIVISION

Cl.35; Business management services, namely, commercialization and monetization of intellectual property assets for others; Development of strategies and procedures to maximize return from intellectual property assets through amalgamation of patent assets; Business Management Services, namely, providing tools and resources to evaluate and analyze intellectual property assets across markets and businesses; Business assistance, advisory and consulting services, namely, advising holders of patent rights on monetization of their properties; Business management services, namely, amalgamation of patents into portfolios for licensing.

Cl.36; Investment services, namely, acquisition of intellectual property assets; Aggregation of patents into portfolios for licensing.

Cl.42; Testing, analysis and evaluation of the goods and services of others to determine conformity with certification standards and consultation related thereto.

Cl.45; Licensing of intellectual property.
Trade Marks Journal No: 1937, 20/01/2020 Class 99

HUAWEI HoLo

4386592 22/11/2019
[International Registration No.: 1504697]
HUAWEI TECHNOLOGIES CO., LTD.
ADMINISTRATION BUILDING HUAWEI TECHNOLOGIES CO., LTD., BANTIAN, LONGGANG DISTRICT, SHENZHEN CITY GUANGDONG PROVINCE China

Proposed to be Used

IR DIVISION

Cl.9; Hand-held electronic dictionaries; computer screen saver software, recorded or downloadable; computer software, recorded; downloadable graphics for mobile phones; wearable computers; downloadable applications for use with mobile devices; downloadable emoticons for mobile phones; computer operating programs, recorded; large-screen liquid crystal displays; electronic diaries; liquid crystal displays; electronic pens; video printers; computer styluses; computer programs, downloadable; pedometers; scales; weighing scales; scales with body mass analyzers; portable digital electronic scales; smartphones; wearable activity trackers; cases for smartphones; fingerprint identifiers; human face recognition devices; covers for smartphones; protective films adapted for smartphones; transponders; network communication equipment; modems; switchboards; transmitters of electronic signals; transmitting sets [telecommunication]; programme-controlled telephone exchange equipment; radios; telecommunication apparatus in the form of jewelry; selfie sticks for use with smartphones; holders for cell phones; intercoms; wrist-mounted smartphones; digital photo frames; microphones; cabinets for loudspeakers; headphones; headsets; virtual reality headsets; video recorders for cars; set-top boxes; loudspeakers; portable media players; sound transmitting apparatus; camcorders; monitoring apparatus, other than for medical purposes; video monitors; audio interfaces; electric and electronic effects units for musical instruments; equalizers [audio apparatus]; security surveillance robots; wearable video display monitors; television apparatus; car televisions; ultra high definition televisions; liquid crystal display televisions; selfie sticks [hand-held monopods]; cameras [photography]; thermal imaging cameras; selfie lenses; connected bracelets [measuring instruments]; gas testing instruments; digital weather stations; laboratory robots; teaching robots; optical lenses; materials for electricity mains [wires, cables]; USB cables; USB cables for mobile phones; electronic key fobs being remote control apparatus; video screens; integrated circuits; electronic chip cards; biochips; infrared detectors; air analysis apparatus; touch screens; electric plugs; electrical outlets; transducers; digital door locks; central alarm; batteries, electric; chargers for electric batteries; rechargeable batteries; cards encoded with security features for identification purposes; digital signal processors; short range radios; electronic access control systems for interlocking doors; electronic publications, downloadable; electronic sheet music, downloadable; smartglasses; smartwatches; computer hardware; computer memory devices; integrated circuit cards [smart cards]; sleeves for laptops; tablet computers; covers for tablet computers; stands adapted for tablet computers; flat panel displays; flexible flat panel displays for computers; portable computers; notebook computers; bags adapted for laptops; computer keyboards; mouse [computer peripheral]; computer programmes, recorded; computer software applications, downloadable; black boxes [data recorders]; interactive touch screen terminals; humanoid robots with artificial intelligence; smart rings; security tokens [encryption devices]; personal digital assistants [PDAs]; computer software platforms, recorded or downloadable; thin client computers.

Cl.42; Technical research; research and development of new products for others; scientific research; conducting technical project studies; telecommunications technology consultancy; computer programming; computer software design; updating of computer software; consultancy in the design and development of computer hardware; maintenance of computer software; recovery of computer data; conversion of data or documents from physical to electronic media; computer system design; creating and maintaining web sites for others; conversion of computer programs and data, other than physical conversion; computer software consultancy; rental of web servers; providing search engines for the Internet; web site design consultancy; information technology [IT] consultancy; electronic data storage; providing information on computer technology and programming via a web site; cloud computing; computer technology consultancy; computer security consultancy; developing of driver and operating system software.
HYDROMANIL

4390983 20/11/2019
[International Registration No. : 1505769]
PROVITAL, S.A.
Pol. Ind. Can Salvatella - C. Gores Llado, 200 E-08210 Barbera del Valles Spain

Proposed to be Used
IR DIVISION
Cl.1; Chemical products used in the cosmetic industry.
Cl.3; Soaps; perfumery products; essential oils; cosmetics; hair lotions; dentifrices.
LIAPTIS

Priority claimed from 28/05/2019; Application No. : 018073509 ;European Union 4391048  27/11/2019
[International Registration No. : 1505682]
Bayer Aktiengesellschaft
Kaiser-Wilhelm-Allee 51373 Leverkusen Germany

Proposed to be Used
IR DIVISION
Cl.1; Chemicals used in agriculture, horticulture and forestry; seed preserving substances; plant growth regulating preparations; genes of seeds for agricultural production; fertilizers.
Cl.5; Preparations for destroying vermin; fungicides; herbicides.
Priority claimed from 07/05/2019; Application No. : 4549301 ;France
4391157 05/11/2019
[International Registration No. : 1505237]
LOUIS VUITTON MALLETIER
2 rue du Pont-Neuf F-75001 Paris France

Proposed to be Used
IR DIVISION

Cl.18; Leather and imitations of leather; trunks and suitcases; traveling bags, sports bags; handbags, backpacks; beach bags, school bags, satchels, shopping bags; traveling trunks; travel bags for clothing and shoes; attaché cases and document cases, attaché cases for documents, briefcases (leather goods); purses, wallets, card holders (wallets), coin purses not of precious metal, key cases (leather goods); boxes of leather or imitation leather; traveling sets (leatherware); vanity cases, not fitted; pouches of leather, clutch bags (evening handbags); parasols; umbrellas; clothing for animals, bags for carrying animals.

Cl.25; Clothing, pullovers, vests, shirts, tee-shirts, trousers, jackets, suits, coats, raincoats, overcoats, parkas, skirts, dresses, shorts; pajamas, house coats, nightgowns and nightshirts, dressing gowns; hats, caps of all kinds, gloves (clothing), neckties, belts (clothing), leather belts, scarves, pocket squares (clothing), sashes for wear, shawls, stockings, socks, tights, suspenders, stoles; underwear, lingerie; bathing suits; footwear, slippers, boots and half-boots.
VELANCOR

Priority claimed from 29/05/2019; Application No. : 018072787 ;European Union
4391166 27/11/2019
[International Registration No. : 1505887]
Bayer Aktiengesellschaft
Kaiser-Wilhelm-Allee 51373 Leverkusen Germany

Proposed to be Used
IR DIVISION

Cl.1; Chemicals used in agriculture, horticulture and forestry; seed preserving substances; plant growth regulating preparations; genes of seeds for agricultural production; fertilizers.

Cl.5; Preparations for destroying vermin; fungicides; herbicides.
Trade Marks Journal No: 1937 ,  20/01/2020    Class 99

CIRCOLOCO

Priority claimed from 24/10/2019; Application No.: 018142815 ;European Union

4391186    08/11/2019

[International Registration No. : 1505485]

ANTONIO CARBONARO ANTONIO
Via Benedetto Croce, 28 I-84121 SALERNO Italy

ANDREA SANTANELLIO ANDREA
Via Città della Pieve, 88 I-00191 ROMA Italy

Proposed to be Used

IR DIVISION

Cl.9;Sound recording discs; disks, magnetic; optical discs; compact discs [audio-video]; compact discs [read-only memory]; compact disc players; disk drives for computers; cleaning apparatus for sound recording discs.

Cl.14;Agates; jet, unwrought or semi-wrought; amulets [jewelry]; anchors [clock- and watchmaking]; rings [jewelry]; split rings of precious metal for keys; spun silver [silver wire]; silver, unwrought or beaten; shoe jewelry; hat jewelry; bracelets [jewelry]; bracelets made of embroidered textile [jewellery]; watch bands; busts of precious metal; cabochons; watch cases [parts of watches]; watch chains; chains [jewelry]; clasps for jewelry; jewellery charms; charms for key rings; necklaces [jewelry]; crucifixes as jewelry; crucifixes of precious metal, other than jewelry; chronographs [watches]; chronometers; diamonds; tie clips; threads of precious metal [jewelry]; gold thread [jewelry]; silver thread [jewelry]; jewelry findings; cuff links; copper tokens; jewelry; ivory jewelry; cloisonné jewelry; jewelry of yellow amber; badges of precious metal; iridium; alloys of precious metal; ingots of precious metals; medals; lockets [jewelry]; precious metals, unwrought or semi-wrought; watch springs; coins; works of art of precious metal; olivine [gems]; earrings; ornaments of jet; gold, unwrought or beaten; clocks; atomic clocks; wristwatches; watches; clocks and watches, electric; osmium; palladium; pearls made of ambroid [pressed amber]; pearls [jewelry]; beads for making jewelry; semi-precious stones; precious stones; platinum [metal]; key rings [split rings with trinket or decorative fob]; retractable key rings; jewelry rolls; dials [clock- and watchmaking]; sundials; rhodium; clockworks; ruthenium; boxes of precious metal; jewelry boxes; presentation boxes for watches; tie pins; pins [jewelry]; ornamental pins; brooches [jewelry]; jewellery hat pins; spinel [precious stones]; statues of precious metal; figurines of precious metal; paste jewelry [costume jewelry]; alarm clocks; jewelry, precious and semi-precious stones.

Cl.25;Waterproof clothing; clothing of imitations of leather; clothing of leather; motorists' clothing; cyclists' clothing; clothing for gymnastics; embroidered clothing; dresses; bath robes; clothing; bandanas [neckerchiefs]; bibs, not of paper; berets; underwear; boas [necklets]; teddies [underclothing]; braces for clothing [suspenders]; galoshes; skull caps; leotards; footwear; boots for sports; stockings; socks; breeches for wear; bathing trunks; albs; shirts; short-sleeve shirts; bodices [lingerie]; sports singlets; headwear; hats; paper hats [clothing]; coats; hoods [clothing]; belts [clothing]; money belts [clothing]; tights; detachable collars; layettes [clothing]; bathing suits; masquerade costumes; beach clothes; neckties; ascots; bathing caps; shower caps; panties; headbands [clothing]; pocket squares; scarfs; gabardines [clothing]; boot uppers; gaiters; jackets [clothing]; garters; fishing vests; stuff jackets [clothing]; skirts; overalls; mittens; ready-made clothing; paper clothing; knitwear [clothing]; jerseys [clothing]; kimonos; leggings [leg warmers]; liveries; hosiery; sports jerseys; sweaters; muffins [clothing]; pelerines; mantillas; sleep masks; skorts; boxer shorts; wet suits for water-skiing; vests; trousers; slippers; ear muffs [clothing]; parkas; pelisses; pajamas; ponchos; stocking suspenders; sock suspenders; brassières; sandals; bat sandals; saris; sarongs; neck scarfs [mufflers]; footmuffs, not electrically heated; shoes; bath slippers; gymnastic shoes; beach shoes; football boots; sports shoes; ski boots; shaws; sashes for wear; overcoats; outerclothing; half-boots; lace boots; boots; pockets for clothing; tee-shirts; judo uniforms; karate uniforms; combinations [clothing]; uniforms; veils [clothing]; dressing gowns; wooden shoes.

Cl.41;Academies [education]; animal training; rental of cinematographic apparatus; rental of show scenery; rental of stage scenery; rental of sound recordings; rental of motion pictures; entertainment and cultural activities; music composition services; providing casino facilities [gambling]; film distribution; radio entertainment; television entertainment; dubbing; music publishing services; teaching; providing online music, not downloadable; provision of multimedia entertainment programs by television, broadband, wireless and on-line services; providing entertainment services in the form of live musical performances or recorded music; providing online videos, not downloadable; providing online electronic publications, not downloadable; entertainment information; recreation information; videotape editing; rental of motion pictures and sound recordings; rental of lighting apparatus for theatrical sets or television studios; rental of videotapes; organization of cosplay entertainment events; organization of balls; organization of dance events and discos; arranging of beauty contests; organization of live musical performances; organization of exhibitions
for cultural or educational purposes; arranging of film events, musical events, cultural and sporting events and live entertainment events; organization of fashion shows for entertainment purposes; organization of shows [impresario services]; arranging and conducting of concerts; organization and presentation of shows, competitions, games, concerts and entertainment events; organization and arranging of musical events and other cultural and artistic events; organization and conducting of balls; party planning [entertainment]; booking of seats for shows; film production, other than advertising films; production of music; production of shows; presentation of live performances; presentation of variety shows; scriptwriting, other than for advertising purposes; writing of texts; film directing, other than advertising films; videotaping; modelling for artists; entertainer services; club services [entertainment or education]; songwriting; disc jockey services; discotheque services; entertainment services; providing recreation facilities; karaoke services; nightclub services [entertainment]; orchestra services; amusement park services; providing amusement arcade services; recording studio services; video editing services for events.
4391727  21/11/2019
[International Registration No. : 1505427]
Jeffrey Berryman
38, Morella Road, Sydney New South Wales NSW 2107 Australia

Proposed to be Used
IR DIVISION
Cl.25; Sports clothing; sports clothing [other than golf gloves]; articles of sports clothing; clothing for sports; jackets being sports clothing.
Cl.28; Balls being sporting articles; balls for games; balls for play; balls for playing sports; kicking balls; playing balls; rugby balls; soccer balls; footballs; sport balls; sports balls.
Trade Marks Journal No: 1937, 20/01/2020 Class 99

EcoSun Pass

Priority claimed from 09/05/2019; Application No. : 018062143 ;European Union
4391732 07/11/2019
[International Registration No. : 1505317]
BASF SE
Carl-Bosch-Str. 38 67056 Ludwigshafen am Rhein Germany

Proposed to be Used
IR DIVISION
Cl.1; Active chemical sunscreen agents used in the manufacture of cosmetics.
Cl.3; Soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Priority claimed from 29/05/2019; Application No. : 018072782 ;European Union
4391733    27/11/2019
[International Registration No. : 1505819]
Bayer Aktiengesellschaft
Kaiser-Wilhelm-Allee 51373 Leverkusen Germany
Proposed to be Used
IR DIVISION
Cl.1; Chemicals used in agriculture, horticulture and forestry; seed preserving substances; plant growth regulating preparations; genes of seeds for agricultural production; fertilizers.
Cl.5; Preparations for destroying vermin; fungicides; herbicides.
4392577    28/11/2019
[International Registration No. : 1327546]
Y.Y.G.M. SA
Via Motta 44 CH-6900 Lugano Switzerland
Proposed to be Used
IR DIVISION
Cl.16; Paper and cardboard; printing products (printed matter); bookbinding material; photographs; stationery; adhesives (glues) for stationery or household purposes; artists' materials; paintbrushes; typewriters and office requisites (except furniture); instructional or teaching material (except apparatus); plastic materials for packaging; printing type; printing blocks.
Cl.18; Leather and imitation leather, goods made of these materials not included in other classes; animal skins; trunks and suitcases; umbrellas and parasols; walking sticks; whips, harness and saddlery.
Cl.25; Clothing, footwear, headgear.
4392585 22/11/2019

[International Registration No.: 1506205]

Zhejiang VAT Electrical Appliance Co., Ltd.
No.150, Wenlong Road, Yuxin Town, South Lake Zone, Jiaxing Zhejiang China

Proposed to be Used

IR DIVISION

Cl.7; Agricultural machines; harvesting machines; lawnmowers [machines]; reapers; weeding machines; electric lawn trimmers; gasoline lawn mowers; stalk separators [machines]; agricultural implements other than hand-operated; raking machines; cultivators [machines]; saws [machines]; circular saw; scarifiers [machines]; power operated hedge trimmers; cutting machines; grinding machines; machines and apparatus for polishing [electric]; grindstones [parts of machines]; chain saws; electric saws; reciprocating saw; planing machines; sharpening machines; blades [parts of machines]; scissors, electric; hand-held tools, other than hand-operated; screwdrivers, electric; electric hand drills; electric drills; hand-held grinders, electric; power-operated angle grinders; power-driven wrenches; blowing machines; wood crushing machines; snow ploughs; snow blowers; vacuum cleaners; electric drills [hand-held]; industrial robots; robotic lawnmowers; machines and apparatus for cleaning, electric; compressors [machines]; pumps [machines]; high pressure washers; spraying machines; painting machines; paint spray guns; dynamos.

Cl.9; Batteries, electric; accumulators, electric; chargers for electric batteries; rechargeable batteries.
Priority claimed from 29/10/2019; Application No. : 88671943 ;United States of America
4392587    06/11/2019
[International Registration No. : 1506207]
appsFreedom, Inc.
1490 S Price Road Suite 315 Chandler AZ 85286 United States of America

Proposed to be Used
IR DIVISION

Cl.9;Computer application software for personal computers, handheld computers, communication devices, telephones, mobile telephones, personal data assistants, smartphones, Internet TVs and other mobile and wireless devices, namely, software for accessing business computer software applications and conducting business transactions through the Internet and telecommunication devices.

Cl.42;Software as a service (SAAS) featuring software for use in accessing computer software applications and conducting transactions through personal computers, handheld computers, communication devices, telephones, mobile telephones, personal data assistants, smartphones, Internet TVs and other mobile and wireless devices for non-programmers to build mobile and web applications.
Proposed to be Used

IR DIVISION

Cl.7; Filters for casting equipment, namely, green sand mold equipment, air set mold equipment, semi-permanent mold equipment, permanent mold equipment, and investment mold equipment, in the nature of woven filters comprised primarily of fiberglass for use in the filtration and/or flow control of molten metals.

Cl.11; Filtering media, namely, woven filters comprised primarily of fiberglass for use in the filtration and/or flow control of molten metals for casting equipment, namely, green sand mold equipment, air set mold equipment, semi-permanent mold equipment, permanent mold equipment, and investment mold equipment.
Priority claimed from 29/05/2019; Application No. : 018072789 ;European Union 4392598 27/11/2019

[International Registration No. : 1505802]

Bayer Aktiengesellschaft
Kaiser-Wilhelm-Allee 51373 Leverkusen Germany

Proposed to be Used

IR DIVISION

Cl.1; Seed preserving substances; plant growth regulating preparations; genes of seeds for agricultural production; fertilizers; chemicals used in agriculture, horticulture and forestry.

Cl.5; Preparations for destroying vermin; fungicides; herbicides.
Priority claimed from 31/05/2019; Application No. : 4555972 ;France
4392603  04/11/2019
[International Registration No. : 1506006]
CALISTAIR
1 rue Montchavant F-77250 Ecuelles France
Proposed to be Used
IR DIVISION
Cl.11; Air-purifying apparatus and machines.
Cl.40; Air purification.
Cl.42; Scientific research.
Proposed to be Used

IR DIVISION

**Cl.37**: Construction and installation of plants for the chemical and food industries.

**Cl.42**: Engineering services; scientific and technological services, as well as associated research and design services; industrial analysis and research services; design and development of computer equipment and software.
Trade Marks Journal No: 1937 , 20/01/2020 Class 99

GOMEE

Priority claimed from 03/07/2019; Application No. : 018090941 ;European Union
4392665  22/11/2019
[International Registration No. : 1506016]
Fabrice Bensoussan
20 rue des Marronniers F-75016 PARIS France

Proposed to be Used

IR DIVISION

Cl.16; Eraser caps; rubber erasers; pencils with erasers; gummed tape for stationery; refill erasers for pencils; strips of gummed paper for cardboard boxes; erasers to erase a written text; gums [adhesives] for stationery or household purposes.

Cl.28; Figurines [toys]; toy figurines; articulated figurines; figurines [scale models]; cases for figures [toys]; bobble-head dolls; action figures [toys]; modeled plastic figurines [toys]; sets of toy figurines; play sets for action figures; figurines [toys] capable of taking different forms; collectable toy figurines; kits for construction of scale model figures; animal replicas [toys]; toy animals.
ELLAI (TIANJIN) SANITARY WARE CO., LTD. SHANGHAI BRANCH
Room 702, Central of Building 2, No. 299 Longcao Road, Xuhui District 200235 Shanghai China

Proposed to be Used

IR DIVISION

Cl.11: Lighting apparatus and installations; fans [air-conditioning]; bath installations; toilets [water-closets]; pipes [parts of sanitary installations]; water conduits installations; taps; floor drain; disinfectant apparatus; pocket warmers.

Cl.20: Furniture; washstands [furniture]; mirrors [looking glasses]; picture frames; mirror tiles; bamboo and wood crafts; resin handicraft; kennels for household pets; towel dispensers, fixed, not of metal; door handles, not of metal.
Trade Marks Journal No: 1937, 20/01/2020 Class 99

Priority claimed from 06/11/2019; Application No.: 4020190170505; Republic of Korea
4392691 06/11/2019
[International Registration No.: 1505506]

Pearl Abyss Corp.
24, SIMIN-DAERO 327 BEON-GIL, DONGAN-GU, ANYANG-SI GYEONGGI-DO 14055 Republic of Korea

Proposed to be Used

IR DIVISION

Cl.9; Virtual reality game software; computer programs for pre-recorded games; downloadable mobile game programs; downloadable computer game software; electronic publications, downloadable; recorded game software for mobile phones; video games software; video game programs; video game cartridges; blank discs for video games; pre-recorded non-musical electronic media, excluding computer software; computer game software; computer game programmes; electronic media featuring computer game program; downloadable computer game software via a global computer network and wireless devices; computer game software, recorded; computer programs for video and computer games, recorded on data carriers; computer programs for video and computer games; video and computer game programs; consumer video game programs; computer game software for use on mobile and cellular phones; interactive game programs; interactive video game programs; interactive computer game programs.

Cl.41; Providing of PC gaming facilities; providing and operating of amusement facilities; rental of amusement machines; game services provided on-line from a computer network; provision of games via the Internet; gaming services; providing amusement arcade services; provision of game information.

Cl.42; Development of game software; programming of multimedia applications; building and maintaining websites; development of computer game software; maintenance of computer game software; computer game programming; research in the field of computers; computer software development; computer software research; development of computer programmes; maintenance of computer software; advice and development services relating to computer software; computer programming.
VELNEXA

Priority claimed from 28/05/2019; Application No. : 018073506 ;European Union
4392750   27/11/2019
[International Registration No. : 1505640]

Bayer Aktiengesellschaft
Kaiser-Wilhelm-Allee 51373 Leverkusen Germany

Proposed to be Used

IR DIVISION

Cl.1; Chemicals used in agriculture, horticulture and forestry; seed preserving substances; plant growth regulating preparations; genes of seeds for agricultural production; fertilizers.

Cl.5; Preparations for destroying vermin; fungicides; herbicides.
Priority claimed from 17/05/2019; Application No. : 88435499 ;United States of America
4392755 01/11/2019

[International Registration No. : 1505329]

Theragun, LLC
2803 Colorado Avenue Santa Monica CA 90404 United States of America

Proposed to be Used

IR DIVISION

Cl.10; Massage apparatus; massage apparatus and instruments; massage apparatus for massaging injured muscles; massaging apparatus for personal use; vibrating apparatus used to stimulate muscles and increase strength and physical performance for health and medical purposes; electric massage appliances, namely, electric vibrating massager; foot massage apparatus.

Cl.25; Hats; t-shirts; athletic apparel, namely, shirts, pants, jackets, footwear, hats and caps, athletic uniforms; baseball caps and hats; short-sleeved or long-sleeved t-shirts.
4392880  27/11/2019
[International Registration No. : 1506060]
Achronix Semiconductor Corporation
2903 Bunker Hill Lane, Suite 200 Santa Clara CA United States of America
Proposed to be Used
IR DIVISION
Cl.40; Custom manufacture of semiconductor chips and field programmable gate arrays.
Cl.42; Product development, namely, development, and design of semiconductor chips and field programmable gate arrays.
Priority claimed from 15/11/2019; Application No. : 40201925012S ;Singapore 4392902 15/11/2019

[International Registration No. : 1505224]

GSTOCK PTE. LTD.
63 HILLVIEW AVENUE, 03-07 LAM SOON INDUSTRIAL BUILDING Singapore 669569 Singapore

Proposed to be Used

IR DIVISION

Cl.35: Presentation of goods on communication media, for retail purposes; provision of an online marketplace for buyers and sellers of goods and services; sales promotion for others; commercial information and advice for consumers in the choice of products and services; providing business information via a web site; search engine optimisation for sales promotion; administration of consumer loyalty programs; procurement services for others [purchasing goods and services for other businesses]; demonstration of goods; auctioneering; marketing; targeted marketing; dissemination of advertising matter; online advertising on a computer network; rental of advertising time on communication media; pay per click advertising; price comparison services; search engine optimization for sales promotion.

Cl.39: Delivery of goods; delivery of goods by mail order; parcel delivery; transportation logistics; packaging of goods; storage of goods; travel reservation; transport reservation; warehousing; freight [shipping of goods]; wrapping of goods; transport; storage; rental of storage containers; courier services [messages or merchandise].
DEOLEO, S.A.
Carretera N-IV, kilómetro 388 E-14610 Alcolea (Córdoba) Spain

Proposed to be Used
IR DIVISION
Cl.29; Edible oils and fats; processed olives; stuffed olives; canned olives.
Cl.30; Sauces; vinegar.
JELLI REZ

Priority claimed from 15/11/2019; Application No.: 2050105; Australia
4392964 18/11/2019

[International Registration No.: 1505382]
MOOSE CREATIVE MANAGEMENT PTY LTD
29 Grange Rd Cheltenham VIC 3192 Australia

Proposed to be Used

IR DIVISION

Cl.14; Beads for making jewellery; jewellery cases, namely, caskets or boxes; jewellery chain; jewellery coated with precious metal alloys; jewellery coated with precious metals; jewellery made of plastics; jewellery made of precious stones; jewellery made of semi-precious materials; necklaces, namely, jewellery; rings, namely, jewellery; wrist watch bands, charity bracelets, jewellery; bracelets, namely, jewellery; watches; horological instruments; chronometric instruments; clocks; semi-precious stones; key rings with fobs or trinkets attached; charms for jewellery; jewellery made of precious metals; precious stones; costume jewellery; craft kits for jewellery construction; decorative articles, namely, trinkets or jewellery for personal use; imitation jewellery; imitation jewellery ornaments; jewellery; jewellery articles.

Cl.16; Adhesive stickers; stationery; craft kits for painting and making posters; craft kits for papier mâché model construction; craft paper; craft cardboard; paper articles for use in relation to craft; paper crafts materials; trading cards, namely, printed matter; trading cards, other than for games; stickers, namely, decalcomanias; printed matter for use with board games; rule books for playing games; rules of play for games; children's painting sets; children's paint-boxes; artists' materials; modelling materials; drawing materials; writing materials; modelling clay; stickers, namely, stationery; moulds for modelling clays, namely, artists' materials; art paper; adhesive backed films for use as decalcomanias; adhesive decalcomanias; booklets relating to games; printing blocks; art materials, namely, paint boxes for use in schools; adhesive backed films, namely, stationery for use as decorative trim; adhesive backed films for stationery purposes; erasers, namely, stationery; gums, namely, adhesives for stationery or household purposes; pastes for stationery or household purposes; patterned stationery.

Cl.26; Decorative articles for the hair; synthetic hair.

Cl.28; Action figures, namely, toys or playthings; electronic toys, namely, playthings; figurines being toys; inflatable toys, namely, playthings; plush toys; tactile educational toys, namely, playthings; toy figures; toy models; toy vehicles; toys, namely, playthings; board games; action toys; card games; electronic games; electronic games, other than software; electronic games incorporating their own visual display facilities; games; games apparatus adapted for use with an external display screen or monitor; games apparatus adapted for use with a dot matrix liquid crystal displays; hand held electronic games; tactile educational games, namely, playthings; playing cards; dolls; children's toys; electronic playthings; playthings; trading cards, namely, card games; construction toys; craft toys sold complete; craft toys sold in kit form; educational toys; electronic activity toys; electronic activity toys incorporating a talking mechanism.
4392981    20/11/2019
[International Registration No. : 1505164]

Gensheng Wang
Resident Group 2, Duanbi Village, Qinghe Town, Jishan County, Yuncheng City Shanxi Province China

Proposed to be Used

IR DIVISION

Cl.6; Staircases of metal; buckles of common metal [hardware]; latch bars of metal; hardware of metal, small; spring locks; safety cashboxes; springs [metal hardware]; memorial plaques, of metal.

Cl.8; Abrading instruments [hand instruments]; hand tools, hand-operated; garden tools, hand-operated; instruments and tools for skinning animals; beard clippers; tool belts [holders]; glaziers' diamonds [parts of hand tools]; table cutlery [knives, forks and spoons].
Trade Marks Journal No: 1937,  20/01/2020           Class 99

4393046    19/11/2019
[International Registration No. : 1506254]
Sinovation Ventures (Beijing) Enterprise Management Limited
Room 1001-003, Tower Block 1, No. 3 Haidian Street, Haidian District Beijing China

Proposed to be Used

IR DIVISION

Cl.35; Advertising; online advertising on a computer network; business management consultancy; business management assistance; organizing technical exhibitions for business, trade and economic purposes; organization of exhibitions for commercial or advertising purposes; business information; negotiation and conclusion of commercial transactions for third parties; providing business information via a web site; systemization of information into computer databases.

Cl.41; Instructions services; teaching; arranging and conducting of conferences; educational services; correspondence courses; education information; vocational guidance [education or training advice]; arranging and conducting of workshops [training]; on-line publication of electronic books and journals; game services provided on-line from a computer network.
Guangzhou Shangpin Home Collection Co., Ltd.
Unit 01-05, Room 3501, No.85 Huacheng Avenue, Tianhe District, Guangzhou City, Guangdong Province 510623 China

Proposed to be Used

IR DIVISION

Cl.20; Office furniture; beds; mattresses; furniture; furniture fitting, not of metal; mirrors [looking glasses]; sofas; pillows; industrial packaging containers of bamboo; tables.

Cl.35; Advertising; publicity; demonstration of goods; import-export agency services; personnel management consultancy; business management assistance; providing business information; commercial administration of the licensing of the goods and services of others; sales promotion for others; presentation of goods on communication media, for retail purposes.

Cl.37; Providing construction information; electric appliance installation and repair; installation, repair or maintenance of electric lighting apparatus; installation of doors and windows; kitchen equipment installation; construction; upholstery repair; upholstering.
SHOWA DENKI CO., LTD.
1-25, Shinden Kitamachi, Daito City Osaka 574-0052 Japan

Proposed to be Used

IR DIVISION

**Cl.7:** Chemical processing machines and apparatus; dust collecting machines; mist collecting machines; oil mist collecting machines; steam/oil separators; filtering machines; filtering machines for dust collecting machines; filtering machines for mist collecting machines; filtering machines for oil mist collecting machines; non-electric prime movers, not for land vehicles other than water mills and wind mills; motors and engines except for land vehicles; parts for non-electric prime movers for land vehicles; water mills; windmills; pneumatic or hydraulic machines and instruments; air suction machines; blowing machines; steam engine boilers for non-electric prime movers and engines; filtering machines for chemical processing; dust exhausting installations for cleaning purposes; dust removing installations for cleaning purposes; industrial robots.

**Cl.11:** Freezing machines and apparatus; parts and accessories for freezing machines and apparatus; recuperators for chemical processing; steamers for chemical processing; evaporators; distillation apparatus; heat exchangers for chemical processing; air-conditioning apparatus for industrial purposes; filters for air purifiers; air filters for air conditioning units; air filtering installations for industrial purposes; air purifiers for industrial purposes; fans [parts of air-conditioning installations]; ventilation apparatus; parts and accessories for ventilation apparatus; axial fans for air-conditioning; ventilating fans for industrial purposes; drying apparatus for textile manufacture; drying apparatus for chemical processing.
D-Line

4399055  17/06/2019
[International Registration No. : 1507687]
D-Line (Europe) Limited
Unit A5 Tromso Close, Tyne Tunnel Trading Estate NORTH SHIELDS Tyne and Wear NE29 7XH United Kingdom

Proposed to be Used

IR DIVISION

**Cl.6;** Clips of metal for cables, wiring and pipes; fixings of metal for cables, wiring and pipes; retaining devices of metal for cables, wiring and pipes.

**Cl.9;** Trunking, conduits and ducting for electric and optical cables and wiring, and joining and connection pieces therefor, including connectors, couplings, T-pieces, end pieces, adaptors, interconnecting pieces, elbows, stop-ends, box-adaptors, reducers, bends and junction boxes; containment boxes specially adapted for electric and optical cables and/or wiring and/or electrical and electronic apparatus, including plugs, sockets, power supplies and chargers; electric and optical cable covers, including those for use on floors and those in the nature of tubing; sockets and extension leads; identification markers and tags for wiring, cables, plugs, sockets and for electric, electronic and audio visual apparatus and equipment.

**Cl.20;** Trunking, conduits and ducting for cables, wiring and pipework, and joining and connection pieces therefor, including connectors, couplings, T-pieces, end pieces, adaptors, interconnecting pieces, elbows, stop-ends, box-adaptors, reducers, bends and junction boxes; cable clips; cable ties; all the aforesaid goods either being non-metallic or substantially non-metallic.
Proposed to be Used

IR DIVISION

Cl.6; Pipework of metal; containers of metal; flanges of metal [collars]; containers of metal for use of storage and transport; signboards of metal; rods of metal for welding.

Cl.7; Wind power engine facility; industrial machinery for pharmacy processing; electromechanical machines for chemical industry; reducer (power plant, other than for land vehicles); glass-lined reaction tank (reaction equipment for chemical industry); mixing machines; industrialized machinery equipment for oil exploitation and refining; steam condensers [parts of machines]; food preparation machines, electromechanical; valves [parts of machines].
Proposed to be Used

IR DIVISION

Cl.9; Interactive touch screen terminals; handprints checking machine; scales with body condition analyzer; radio; self-motion advertising machine; thermostats; remote control apparatus; heat regulating apparatus; locks, electric; accumulators, electric.

Cl.11; Electric lamps; kettles electric; air-conditioning apparatus; laundry dryers, electric; fans (air-conditioning); water heaters; thermostatic valves (parts of heating installations); hot water heating installations; showers; bathroom warmers.
Ivorlux

Priority claimed from 02/05/2019; Application No. : 018060016 ;European Union
4399080  31/10/2019
[International Registration No. : 1507205]
Max-Planck-Gesellschaft zur Förderung der Wissenschaften e.V.
Hofgartenstraße 8  80539 München Germany

Proposed to be Used
IR DIVISION
Cl.1; Chemicals.
Cl.12; Vehicles, for land, air and sea.
Cl.14; Costume jewellery and jewellery.
Cl.15; Musical instruments.
Cl.20; Ivory; furniture.
Ivortec

4399082  31/10/2019
[International Registration No. : 1507212]
Max-Planck-Gesellschaft zur Förderung der Wissenschaften e.V.
Hofgartenstraße 8 80539 München Germany
Proposed to be Used
IR DIVISION
Cl.1; Chemicals.
Cl.12; Vehicles, for land, air and sea.
Cl.14; Costume jewellery and jewellery.
Cl.15; Musical instruments.
Cl.20; Ivory; furniture.
Shanghai Shengtai Biotechnology Co., Ltd.
4/F, 416 Zhoushi Road, Pudong New Area Shanghai China

Proposed to be Used

IR DIVISION

Cl.3; Rose oil; pencils (eyebrow -); lipsticks; cosmetics; beauty masks; dentifrices; ethereal oils.

Cl.5; Skincare (term considered too vague by the international bureau - rule 13 (2) (b) of the common regulations); drugs for medical purposes; dietetic substances adapted for medical use; vitamin preparations; greases for medical purposes; sanitary pad; babies' diapers; medicines for human purposes; liniments.
Trade Marks Journal No: 1937 , 20/01/2020 Class 99

Priority claimed from 09/07/2019; Application No. : UK00003412634 ;United Kingdom
4399085 16/10/2019

[International Registration No. : 1507214]

Marshall Amplification Plc
Denbigh Road, Bletchley Milton Keynes MK1 1DQ United Kingdom

Proposed to be Used

IR DIVISION

Cl.9; Audio effects apparatus; audio switchgear apparatus; volume control pedals; switchgear control pedals; electronic effect pedals for use with sound amplifiers; switchgear pedals for use with sound amplifiers; foot pedals and foot switches for processing, amplifying or distorting sound; switchgear controllers for processing, amplifying or distorting sound; foot pedals and foot switches for processing, amplifying or distorting sound for use with musical instruments; switchgear controllers for processing, amplifying or distorting sound for use with musical instruments; foot switches and effects pedals for use with electrical musical instruments; pedal for switching or altering signal path chains; foot switches and effects pedals for use with musical instruments, sustain pedals, expression pedals, delay pedals, switch pedals, all being electronic pedals for use with musical instruments; sustain pedals, expression pedals, delay pedals, switch pedals, all being electronic pedals for use with musical instruments; computer software for use with any of the aforesaid goods; parts and fittings for the aforesaid goods; sound effects pedals for musical instruments; foot pedals and foot switches for processing, amplifying or distorting sound for use with musical instruments; switchgear controllers for processing, amplifying or distorting sound for use with musical instruments; sound effects pedals for musical instruments; foot pedals and foot switches for processing, amplifying or distorting sound for use with musical instruments; switchgear controllers for processing, amplifying or distorting sound for use with musical instruments.

Cl.15; Switchgear pedals for musical instruments; parts and fittings for the aforesaid goods.

Cl.28; Collectible toy figures; fantasy character toys; plastic character toys; rubber character toys; toy human characters; toy figurines; modelled plastic toy figurines; games relating to fictional characters; craft model kits [toys].

INKRUS

7225
Priority claimed from 06/11/2019; Application No.: 4020190170506; Republic of Korea
4399086 06/11/2019
[International Registration No.: 1507170]
Pearl Abyss Corp.
24, SIMIN-DAERO 327 BEON-GIL, DONGAN-GU, ANYANG-SI GYEONGGI-DO 14055 Republic of Korea

Proposed to be Used
To be associated with:
4392691

IR DIVISION

Cl.9: Virtual reality game software; computer programs for pre-recorded games; downloadable mobile game programs; downloadable computer game software; electronic publications, downloadable; recorded game software for mobile phones; video games software; video game programs; video game cartridges; blank discs for video games; pre-recorded non-musical electronic media, excluding computer software; computer game software; computer game programmes; electronic media featuring computer game program; downloadable computer game software via a global computer network and wireless devices; computer game software, recorded; computer programs for video and computer games, recorded on data carriers; computer programs for video and computer games; video and computer game programs; consumer video game programs; computer game software for use on mobile and cellular phones; interactive game programs; interactive video game programs; interactive computer game programs.

Cl.41: Providing of PC gaming facilities; providing and operating of amusement facilities; rental of amusement machines; game services provided on-line from a computer network; provision of games via the Internet; gaming services; providing amusement arcade services; provision of game information.

Cl.42: Development of game software; programming of multimedia applications; building and maintaining websites; development of computer game software; maintenance of computer game software; computer game programming; research in the field of computers; computer software development; computer software research; development of computer programmes; maintenance of computer software; advice and development services relating to computer software; computer programming.
Priority claimed from 11/02/2019; Application No. : 4523897 ;France
4399131   29/07/2019

[International Registration No. : 1507301]
International Business Machines Corporation
New Orchard Road, Armonk New York NY 10504 United States of America

Proposed to be Used

IR DIVISION

Cl.9; Computers; computer hardware and software for cognitive computing; computer hardware, namely, magnetic tape units (IT), magnetic tapes, printed circuits, integrated circuits, computer keyboards, compact discs (audio-video), optical disks, couplers (IT), floppy disks, magnetic data media; computer hardware, namely, video screens, scanners, computer printers, computer interfaces, computer readers, software (recorded programs), microprocessors, modems, monitors (hardware), computers, computer memories, computer peripherals; recorded computer programs and software; computer hardware; business development services; computer hardware and software; carrying cases for computers; computer cables and computer cable parts; fax modem cards for computers; computer accessories, namely, screen filters, computer mouse pads, electric converters, namely, digital-to-analog, analog-to-digital and step-by-step voltage switches, pagers, computer control joysticks, computer mice; electronic publications, namely books, magazines and manuals containing information on computer technology; integrated circuit cards and smart cards, integrated circuit adapters and smart card adapters; readers for integrated circuit cards and smart cards; microcomputers; electric power supply apparatus; projectors (projection apparatus); remote controllers for computers; inverters, surge protectors and uninterruptible power supply devices; point-of-sale terminals; computer operating system software; software for accessing a global computer network; computer database management software; document management software; software for locating, recovering and receiving text, electronic documents, graphic illustrations and audiovisual information on company-scale internal computer networks and on local, wide-area and global computer networks; software for developing and software for designing websites and user manuals, in electronic format, sold as a set; documentation and instruction manuals recorded on electronic data media that can be operated by machine and relating to computers or computer programs; computer hardware and computer programs; computer servers; computer storage devices, namely high-speed storage subsystems for storage and backup of electronic data either locally or via a telecommunications network; computer software for use in controlling the operation and execution of computer systems, programs and networks; computer software for use in connecting disparate computer networks and systems, computer servers and storage devices; computer operating system software; computer software for linking together computers and for enabling computing across a global computer network; computer software for managing systems, software and processes that exist within an information technology environment, computer systems combining computer hardware and software for use in management and analysis of data and instructional manuals in electronic form sold as a unit therewith; cloud computing system, namely network integrating computer hardware and software for dynamic provisioning, virtualization, and consumption metering of computer resources; downloadable cloud-computing software for deploying and managing virtual machines to a cloud computing platform; computer systems, namely computer hardware and computer software for integrating Natural Language Processing (NLP), Computational Linguistics (CL), Information Retrieval (IR) and Machine Learning (ML) and capable of understanding general human queries and formulating responses; electronic publications.

Cl.35; Advertising; sales promotion services (for third parties); commercial business management and business management advice; business information; distribution of prospectuses; distribution of samples; arranging newspaper subscriptions for others; accounting; document reproduction; systematization of data in a central file; organization of exhibitions for commercial or advertising purposes; company management consulting services and business consulting services; business development services; analysis of market research data and statistics; arranging and conducting trade show exhibitions in the field of computers, information technology and electronic business transactions via a global computer network; business consulting services for computer systems that integrate Natural Language Processing (NLP), Computational Linguistics (CL), Information Retrieval (IR) and Machine Learning (ML) and capable of understanding general human queries and formulating responses; analyzing and compiling business data; systematization of data in computer databases; data processing services.

Cl.42; Computer programming; computer services for cognitive computing; computer services for information management; cloud computing; software design, updating and maintenance; computer software and hardware design for
third parties, and support services concerning computers provided by computer specialists, computing services, namely the creation, design and maintenance of web sites for third parties; analysis of computer systems, integration of computer networks and databases, computer programming for third parties, all relating to commercial interactions on global computer networks; technical support services, namely, repair of operating systems and computer programs by computer technicians; design of computer and software interconnection systems, namely electronic interconnection of computers and software; testing of computer programs (software) and hardware (quality control and technical control); technical project studies in the field of computer hardware and software; computer consulting in connection with computer hardware, namely consulting in computer research and development; computer advice and assistance concerning Internet use; rental of computers and software; scientific and industrial research, namely research and development of new products, biological research, bacteriological research, chemical research, cosmetic research, mechanical research, geological research, technical research, pharmaceutical research, scientific research for medical purposes; computer programming and consulting services for information technology; computer system integration services; consulting services in the field of design, selection, implementation and use of computer hardware and software systems for third parties; technical support services, namely troubleshooting in the nature of diagnosing computer hardware and computer software problems; computer system design services for third parties; interconnection of computer hardware and software, namely, integration of computer systems and networks; computer software and hardware testing services, namely, testing of computer software, computers and servers to assure proper functioning; cloud computing services, namely, network integrated computer hardware and software services for dynamic provisioning, virtualization, and consumption metering of computer resources; consulting services in the field of cloud computing; providing virtual computer systems and virtual computer environments through cloud computing; design and development of computer software for cloud storage of data; computer services, namely cloud hosting provider services; computer services, namely, electronic data storage and data recovery services; computer programming services and IT consulting for data management.
Priority claimed from 28/05/2019; Application No. : 018073178 ;European Union
4400053  28/11/2019
[International Registration No. : 1506606]
MEDITERRANEA BEACH & GOLF COMMUNITY S.A.
Calle Hipólito Lázaro, s/n E-43841 La Pineda (Vilaseca) Spain

Proposed to be Used

IR DIVISION

Cl.35;Advertising; commercial business management; commercial administration; office functions; information and advice regarding services provided by shopping centers and retail store complexes; business operation for third parties in relation to services provided by shopping centers and retail store complexes; operation and management of shopping centers.

Cl.36;Real estate services; real property administration, leasing, brokerage and appraisal services; real estate agency services.

Cl.41;Education services; training and entertainment; sporting and cultural activities; golf course operation services.

Cl.43;Services for providing food and beverages and temporary accommodation services; hotel services.

Cl.44;Spa services and hygiene and beauty treatments.
Priority claimed from 28/05/2019; Application No. : 018073193 ;European Union
4400073  28/11/2019
[International Registration No. : 1506622]
MEDITERRANEA BEACH & GOLF COMMUNITY S.A.
Calle Hipólito Lázaro, s/n E-43841 La Pineda (Vilaseca) Spain

Proposed to be Used

IR DIVISION

Cl.35; Advertising; commercial business management; commercial administration; office functions; information and advice regarding services provided by shopping centers and retail store complexes; advice regarding product selection in relation to services provided by shopping centers and retail store complexes; business operation for third parties in relation to services provided by shopping centers and retail store complexes; operation and management of shopping centers.

Cl.36; Real estate services; real property administration, leasing, brokerage and appraisal services; real estate agency services.

Cl.41; Education services; training and entertainment; sporting and cultural activities; golf course operation services.

Cl.43; Services for providing food and beverages and temporary accommodation services; hotel services.

Cl.44; Spa services and hygiene and beauty treatments.
Priority claimed from 28/06/2019; Application No. : 018089362 ;European Union
4400121    28/06/2019
[International Registration No. : 1506924]
Cevic Limited
39 Dale View Road Nottingham NG3 7AJ United Kingdom

Proposed to be Used

IR DIVISION

Cl.3: Moisturisers [cosmetics]; cosmetics; skincare cosmetics; mousses [cosmetics]; decorative cosmetics; nail cosmetics; lip cosmetics; colour cosmetics; eye cosmetics; hair cosmetics; functional cosmetics; milks [cosmetics]; natural cosmetics; functional cosmetics; organic cosmetics; cosmetics preparations; eyebrow cosmetics; skin care cosmetics; nail tips [cosmetics]; suntan lotion [cosmetics]; nail hardeners [cosmetics]; nail paint [cosmetics]; skin masks [cosmetics]; night creams [cosmetics]; non-medicated cosmetics; cosmetics for suntanning; tanning gels [cosmetics]; body creams [cosmetics]; sun barriers [cosmetics]; sun block [cosmetics]; powder compacts [cosmetics]; facial creams [cosmetics]; tanning preparations [cosmetics]; body care cosmetics; tanning milks [cosmetics]; nail primer [cosmetics]; beauty care cosmetics; lip stains [cosmetics]; body gels [cosmetics]; facial gels [cosmetics]; sun blocking oils [cosmetics]; cosmetics for personal use; tissues impregnated with cosmetics; nail varnish remover [cosmetics]; sun blocking preparations [cosmetics]; after-sun milks [cosmetics]; cosmetics for animals; cosmetics for children; smoothing emulsions [cosmetics]; humectant preparations [cosmetics]; emollient preparations [cosmetics]; cosmetics containing panthenol; cosmetics containing keratin; suntan oils [cosmetics]; suntanning oil [cosmetics]; tanning oils [cosmetics]; bath powder [cosmetics]; skin fresheners [cosmetics]; cosmetic creams; refill packs for cosmetics dispensers; solid
powder for compacts [cosmetics]; cleaning pads impregnated with cosmetics; skin moisturizers used as cosmetics; facial wipes impregnated with cosmetics; colour cosmetics for the skin; cosmetics for eye-brows; colour cosmetics for children; skin recovery creams [cosmetics]; cosmetics containing hyaluronic acid; after-sun oils [cosmetics]; cosmetics and cosmetic preparations; sun-tanning preparations [cosmetics]; after-sun milk [cosmetics]; sun blocking lipsticks [cosmetics]; sun protecting creams [cosmetics]; nail base coat [cosmetics]; nail polish removers [cosmetics]; powder compact refills [cosmetics]; self-tanning preparations [cosmetics]; cosmetics for eye-lashes; colour cosmetics for the eyes; body and facial creams [cosmetics]; body and facial gels [cosmetics]; liners [cosmetics] for the eyes; cosmetics in the form of gels; cosmetics in the form of milks; cosmetics for use on the skin; cosmetics in the form of rouge; paper hand towels impregnated with cosmetics; cosmetics in the form of oils; cosmetics in the form of powders; cosmetics in the form of lotions; cosmetics in the form of creams; anti-aging moisturizers used as cosmetics; non-medicated cosmetics and toiletry preparations; impregnated cleaning pads impregnated with cosmetics; temporary tattoo transfers for use as cosmetics; cosmetics for the treatment of dry skin; cosmetics for protecting the skin from sunburn; cosmetics all for sale in kit form; cosmetics in the form of eye shadow; pores tightening mask packs used as cosmetics; cosmetics for the use on the hair; glitter in spray form for use as a cosmetics; teeth whitening strips impregnated with teeth whitening preparations [cosmetics]; cosmetics for use in the treatment of wrinkled skin; make-up removing milk; make-up pads of cotton wool; make-up foundation; foundation make-up; make-up foundations; make-up primers; eye make-up remover; powder for make-up; powder (make-up -); make-up removing gels; make-up removing creams; make-up bases in the form of pastes; make-up for compacts; make-up removers; eye make-up; make-up removing preparations; make-up remover; make-up; make-up preparations; make-up removing milks; make-up for the face and body; make-up primer; eye make-up removers; make-up kits; tissues impregnated with make-up removing preparations; eye make-up; make-up preparations for the face and body; compacts containing make-up; cotton puffs impregnated with make-up removing preparations; make-up for the face; skin make-up; make-up powder; make-up removing lotions; make-up pencils; make-up removing preparations; chalk for make-up; toiletries; essential oils and aromatic extracts; cleaning and fragrancing preparations; abrasives; tailors' and cobbler's wax.

Cl.5; Pharmaceuticals; antibacterial pharmaceuticals; homeopathic pharmaceuticals; antidiabetic pharmaceuticals; ocular pharmaceuticals; cardiovascular pharmaceuticals; injectable pharmaceuticals; anti-diabetic pharmaceuticals; gelatin capsules for pharmaceuticals; empty capsules for pharmaceuticals; pharmaceuticals and natural remedies; capsules sold empty for pharmaceuticals; pharmaceuticals for the treatment of erectile dysfunction; injectable pharmaceuticals for treatment of anaphylactic reactions; filled syringes for medical purposes [containing pharmaceuticals]; castor oil as a coating for pharmaceuticals; skin patches for the transdermal delivery of pharmaceuticals; capsules made of dendrimer-based polymers, for pharmaceuticals; drug delivery agents in the form of edible wafers for wrapping powdered pharmaceuticals; hygienic preparations and articles; dental preparations and articles; sanitary preparations and articles; pest control preparations and articles; dietary supplements and dietetic preparations; dental preparations and articles, and medicated dentifrices; alcohol for pharmaceutical purposes; amino acid preparations for medical purposes; activated charcoal for adsorption of toxins for medical purposes.

Cl.32; Beer and beer-based products; non-alcoholic beverages; non-alcoholic preparations for making beverages.
AGIBOO

4400124  10/10/2019
[International Registration No. : 1506927]
Iptur B.V.
Stationsstraat 2 B NL-3851 NH Ermelo Netherlands

Proposed to be Used
IR DIVISION
Cl.9;Software.
Cl.35;Commercial business management; administrative services; accountancy; wholesale services; business mediation in the purchase and sale of products.
Cl.42;Software design and development; IT programming services not included in other classes.
Trade Marks Journal No: 1937 , 20/01/2020 Class 99

PARODONTAX

Priority claimed from 04/11/2019; Application No. : 2019/01974 ; Ireland

4400158 11/11/2019

[International Registration No. : 1507108]

Stafford-Miller (Ireland) Limited
Clocherane, Youghal Road, Dungarvan Co. Waterford Ireland

Proposed to be Used
IR DIVISION

Cl.9; Electrical and computer software; diagnostic equipment; apps for use in connection with medical devices; electronic monitoring devices; electric measuring apparatus; computer monitors; software applications (apps) delivered online or as downloadable applications; software and/or software applications (apps) for medical and/or surgical applications; data collecting systems for medical purposes.

Cl.10; Surgical medical, dental apparatus and instruments; orthopaedic articles; suture materials; therapeutic and assistive devices adapted for the disabled; massage apparatus; apparatus, devices and articles for nursing infants, diagnostic apparatus for medical purposes; patches for medical use, electromagnetic therapy devices; infrared therapy devices; ultra-sound therapy devices; laser therapy devices.
MIPS Open

Priority claimed from 13/12/2018; Application No. : 88228231 ;United States of America
4400159 06/06/2019
[International Registration No. : 1506655]
MIPS Tech, LLC
300 Orchard City Drive, Suite 170 Campbell CA 95008 United States of America

Proposed to be Used
To be associated with:

IR DIVISION

Cl.9: Computing devices and electronic devices, namely, integrated circuits, application-specific integrated circuits, circuit chips, and microprocessors; printed circuit boards, semiconductors, semiconductor devices, component parts thereof, namely, integrated circuits, application-specific integrated circuits, circuit chips and microprocessors; microprocessor cores; instruction set architectures, extensions to instruction set architectures, and processor architectures for integrated circuits, namely, microprocessors; computer software for use in the design, description and testing of computing devices, computer hardware and code, electronic design automation; computer software for describing, designing, testing, modeling, simulating, compiling, debugging, developing, verifying, interfacing, and constructing computing devices, component parts thereof, computer hardware and code; computer code products, namely, operating system software, compilers, design libraries, JIT libraries, simulators, emulators, instruction set architecture, artificial intelligence, all being computer programs, and machine learning application programs and device drivers; user manuals, data sheets, brochures and literature sold as a unit with all the aforesaid goods in electronic format.

Cl.42: Design and development of computer hardware and software relating to data processors, namely, for programming, testing and debugging microprocessor systems; design services relating to data processors; software design services for programming, testing and debugging microprocessor systems; consulting on computer hardware and computer software design, development, programming, testing and debugging in the fields of chip, microprocessor and semiconductor design, instruction set architecture design, artificial intelligence and machine learning applications design.

Cl.45: Licensing of intellectual property rights; licensing of technology, namely, computer hardware, microprocessors, microprocessor cores, instruction set architectures, source code, computer software; licensing of computer software and hardware; licensing of intellectual property and industrial property.
Priority claimed from 22/01/2019; Application No. : 018013243 ;European Union
4400161   16/07/2019
[International Registration No. : 1506658]
Anocca AB
Östra Vittusgatan 36 SE-371 33 Karlskrona Sweden

Proposed to be Used
To be associated with:
2873827, 4391676

IR DIVISION

Cl.1;Biochemicals, namely for in vitro genetic engineering use; biochemicals, namely for ex vivo genetic engineering use; biochemicals, namely precursors for in vitro genetic engineering use; biochemicals, namely precursors for ex vivo genetic engineering use; biological preparations; biological preparations, namely, for in vitro genetic engineering use; biological preparations, for ex vivo genetic engineering use; biological preparations, precursors for in vitro genetic engineering use; biological preparations, precursors for ex vivo genetic engineering use; biological preparations for use in manufacture; biological preparations, other than for medical or veterinary purposes; biological tissue cultures, other than for medical or veterinary purposes; biological preparations [other than for medical use]; biological preparations for use in industry and science; chemical reagents for molecular biology, other than for medical or veterinary use; chemical reagents for use in biotechnology, other than for medical or veterinary use; chemical reagents, namely, for in vitro genetic engineering use; chemical reagents, for ex vivo genetic engineering use; chemical reagents, precursors for in vitro genetic engineering use; chemical reagents, precursors for ex vivo genetic engineering use; diagnostic preparations, for ex vivo genetic engineering use; diagnostic preparations, precursors for in vitro genetic engineering use; diagnostic preparations, precursors for ex vivo genetic engineering use; immunoassay reagents, other than for medical use; immunoassay reagents, namely, for in vitro genetic engineering use; immunoassay reagents, precursors for in vitro genetic engineering use; immunoassay reagents, precursors for ex vivo genetic engineering use; immunoassays based on polypeptides for determining immunological profile, other than for medical use; reagents for use in immunoserology; reagents, namely, for in vitro genetic engineering use; reagents, namely, precursors for in vitro genetic engineering use.

Cl.5;Biological preparations for veterinary and medical purposes; biological preparations for ex vivo gene engineering; biological preparations for cellular therapeutics; biological preparations for cellular therapy; biological preparations for cell therapy; biological preparations for treatment of deceases using cells; biological preparations for medical purposes; biological preparations for treatment of cancer; biological tissue cultures for medical purposes; cellular function activating agents for medical purposes; diagnostic biomarker reagents for medical purposes; diagnostic preparation and materials for veterinary and medical purposes; diagnostic preparation for medical use; diagnostic preparations; diagnostic preparations for medical purposes; immunoassay reagents for medical use; immunomodulators; immunostimulants; in vitro diagnostic preparation for medical use; mixed biological preparations for medical purposes; personalized antigens; personalized tumour antigens; personalized tumour vaccines; personalized vaccines; pharmaceutical compositions; pharmaceutical compositions and substances with anti-inflammatory properties; pharmaceutical compositions for the prevention of autoimmune conditions; pharmaceutical compositions for the prevention of inflammatory conditions; pharmaceutical compositions for the prevention of inflammatory disorders; pharmaceutical compositions for the prevention of inflammatory diseases; pharmaceutical compositions for the prevention of oncological conditions; pharmaceutical compositions for the prevention of oncological disorders; pharmaceutical compositions for the prevention of oncological diseases; pharmaceutical compositions for the prevention of tumours; pharmaceutical compositions for the treatment of autoimmune conditions; pharmaceutical compositions for the treatment of autoimmune diseases; pharmaceutical compositions for the treatment of inflammatory conditions; pharmaceutical compositions for the treatment of inflammatory disorders; pharmaceutical compositions for the treatment of inflammatory diseases; pharmaceutical compositions for the treatment of oncological conditions;
pharmaceutical compositions for the treatment of oncological diseases; pharmaceutical compositions for the treatment of oncological disorders; pharmaceutical preparations for the treatment of tumours; pharmaceutical preparations; pharmaceutical preparations and substances; pharmaceutical preparations and substances for the prevention of cancer; pharmaceutical preparations and substances for the treatment of cancer; pharmaceutical preparations and substances for use in oncology; pharmaceutical preparations and substances with anti-inflammatory properties; pharmaceutical preparations for activating cellular function; pharmaceutical preparations for human use; pharmaceutical preparations for immunity adjustment; pharmaceutical preparations for medical purposes; pharmaceutical preparations for prevention of tumours; pharmaceutical preparations for regulating the immune system; pharmaceutical preparations for suppressing tumors; pharmaceutical preparations for the prevention of autoimmune conditions; pharmaceutical preparations for the prevention of autoimmune diseases; pharmaceutical preparations for the prevention of diseases of the immune system; pharmaceutical preparations for the prevention of inflammatory disorders; pharmaceutical preparations for the prevention of inflammatory diseases; pharmaceutical preparations for the prevention of oncological conditions; pharmaceutical preparations for the prevention of oncological disorders; pharmaceutical preparations for the prevention of oncological diseases; pharmaceutical preparations for the treatment of autoimmune conditions; pharmaceutical preparations for the treatment of autoimmune diseases; pharmaceutical preparations for the treatment of autoimmune disorders; pharmaceutical preparations for the treatment of digestive diseases; pharmaceutical preparations for the treatment of gout; pharmaceutical preparations for the treatment of immune system related diseases and disorders; pharmaceutical preparations for the treatment of inflammatory conditions; pharmaceutical preparations for the treatment of oncological conditions; pharmaceutical preparations for the treatment of oncological diseases; pharmaceutical preparations for the treatment of tumours; pharmaceutical preparations for treating arthritis; pharmaceutical preparations for treating gastrointestinal disorders; pharmaceutical preparations for treating malignant tumours; pharmaceutical preparations for treating rheumatological diseases; pharmaceutical preparations for treatment of cancer; pharmaceutical preparations for treatment of digestive system disorders; pharmaceutical preparations for treatment of tumours; pharmaceutical preparations for use in hematology; pharmaceutical preparations for use in oncology; pharmaceutical preparations for use in organ transplantation; pharmaceutical preparations for use in tissue transplantation; preparations for detecting genetic predispositions for medical purposes; prophylactic vaccines; reagents for use in medical genetic testing; tumour antigens; tumour vaccines; vaccines; vaccines for human use; viral vaccines.

Cl.9; Immunostaining instruments [for scientific purposes].

Cl.10; Apparatus for the diagnosis of autoimmune conditions; apparatus for ex vivo gene engineering; apparatus for cellular therapeutics; apparatus for cell therapy; apparatus for cellular therapy; apparatus for treatment of deceases using cells; apparatus for the diagnosis of autoimmune diseases; apparatus for the diagnosis of autoimmune disorders; apparatus for the diagnosis of inflammatory conditions; apparatus for the diagnosis of inflammatory diseases; apparatus for the diagnosis of oncological conditions; apparatus for the diagnosis of oncological disorders; apparatus for the diagnosis of oncological diseases; apparatus for the diagnosis of oncological conditions; apparatus for the diagnosis of oncological disorders; apparatus for tumour diagnosis; diagnostic apparatus for medical purposes; diagnostic imaging apparatus for medical use; diagnostic instruments for medical use; diagnostic testing apparatus for use in immunoassay procedure (medical); genetic testing apparatus for medical purposes.

Cl.42; Analysis in the field of molecular biology; analysis of human serum for medical research; analysis of human tissues for medical research; biochemical research and analysis; biochemical research in the field of ex vivo gene engineering; biochemical research in the field of cellular therapeutics; biochemical research in the field of cell therapy; biochemical research in the field of genetic research; genetic testing for scientific research purposes; laboratory (scientific) services; laboratory research; laboratory research in the field of gene expression; laboratory research services relating to pharmaceuticals; laboratory testing services; laboratory services relating to the production of monoclonal antibodies; laboratory testing services; medical and pharmacological research services; medical laboratory services; medical research; medical research laboratories; medical research services; pharmaceutical research and development; pharmaceutical research in the field of gene therapy; pharmaceutical research services; preparation of biological samples for analysis in research laboratories; preparation of biological samples for research purposes; preparation of biological samples for testing and analysis in research laboratories; product research and development; research and development for the pharmaceutical industry; research and development in the field of biotechnology; research and development in the field of diagnostic preparations; research and development in the field of immunology; research and development in the pharmaceutical and biotechnology fields; research and development of new products; research and development of new products for third parties in the field of autoimmunity, cancer and rheumatoid heart disease; research and development of vaccines and medicines; research and development services in the field of antibodies; research and development services in the field of antibody technology; research and development services in the field of immunology; research and development services in the field of microorganisms and cells; research and development services relating to vaccines; research in the field of autoimmune disease; research in the field of gene therapy; research in the field of genetic engineering; research in the field of inflammatory diseases; research in the field of oncology; research laboratories; research laboratory
services; research of pharmaceuticals; research on the subject of pharmaceuticals; research relating to biotechnology; research relating to medicine; research relating to molecular services; research relating to pharmaceuticals; research relating to science; research and development services in the field of immunology; scientific investigations for medical purposes; scientific laboratory services; scientific research; scientific research and analysis; scientific research and development; scientific research for medical purposes; scientific research for medical purposes in the area of cancerous disease; scientific research in the field of genetics and genetic engineering; scientific research relating to biology; scientific research relating to cellular therapeutics; scientific research relating to genetics; scientific research relating to immunotherapeutics; scientific research relating to prophylactic vaccines; scientific research services; scientific services and research relating thereto; scientific services relating to the isolation and cultivation of human tissue and cells; scientific testing services.

Cl.44; Blood bank services; medical clinic services; therapy services; blood banks; medical clinics; clinic (medical-) services; health clinic services [medical]; medical and health care clinics; providing personalized therapy; providing personalized medical and health care services; provision of medical services; medical testing services relating to the diagnosis and treatment of disease; medical testing services relating to ex vivo gene engineering; medical testing services relating to cellular therapeutics; medical testing services relating to cell therapy; medical testing services relating to cellular therapy; medical testing services relating to treatment of deceases using cells; medical services relating to the removal, treatment and processing of human blood; medical services for the treatment of cancer, autoimmune disease or inflammatory disease; medical services for the treatment of conditions of the human body; medical care and analysis services relating to patient treatment; medical diagnostic services; medical health assessment services; medical laboratory services for the analysis of samples taken from patients; medical laboratory services for the analysis of blood samples taken from patients; medical analysis services; medical analysis services relating to the treatment of persons; medical analysis services relating the treatment of patients; medical analysis services for the diagnosis of cancer; medical analysis services for cancer diagnosis and prognosis; medical and health services relating to DNA, genetics and genetic testing; medical and health care services; medical services in the field of oncology; genetic testing for medical purposes.
RHENTER Jean-Luc
Chemin des Philosophes 12 CH-1273 ARZIER Switzerland

Proposed to be Used

IR DIVISION

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; artificial limbs, eyes and teeth; orthopedic articles; suture material; artificial implants and prostheses; orthopedic implants; orthopedic implants; implants [prosthesis]; hip, knee, shoulder joint implants; orthopedic femoral implants; orthopedic fixation devices; plates in the nature of orthopedic surgical implants; spine plates for medical use; osteosynthesis plates; prosthesis stems; bone screws; hooks as fracture fixation devices; instruments for fitting orthopedic implants; surgical clips; orthopedic bandages; orthopedic braces; orthopedic knee bandages; orthopedic soles; orthopedic soles; removable orthopedic insoles; orthopedic soles of leather; flexible orthopedic insoles; orthopedic foot arch insoles; orthopedic insoles and shell insoles; corrective insoles for the treatment of diseases of the lower limbs; insoles to correct the position of the feet; orthopedic footwear; orthopedic belts.

Cl.14; Jewelry; fine jewelry; costume jewelry; jewelry or jewelry charms for personal use; charms as jewelry articles; tie pins; ornamental lapel pins; badges (jewelry); commemorative medallions; key rings [trinkets or fobs]; key rings of precious metal; key rings and key chains and charms thereof; timepieces; chronometric instruments; time measuring instruments; apparatus for timing sports events.

Cl.18; Luggage and transport bags; umbrellas; parasols; walking sticks; whips; saddlery; collars, leashes and clothing for animals; trunks [luggage]; suitcases; bags; fanny packs; bags for climbers; mountaineering sticks; canes (walking sticks); purses; satchels; document cases; card cases (notecases); purses (coin purses); sports bags; beach bags; backpacks; key cases.

Cl.25; Clothing; footwear; headwear; sports clothing; outerclothing; topcoats (clothing); parkas; blousons; combinations (clothing); wind-resistant jackets; shirts; pullovers; tee-shirts; sweatshirts; trousers; singlets; bathing suits; articles of clothing (garments); scarves; shawls; sashes for wear; neckties; bandanas (neckerciefs); head or neck bands (clothing); caps; hats; caps (bonnets); gloves (clothing); visors; belts (clothing); money belts (clothing); undergar; dressing gowns; dressing gowns (robes); pajamas; nightgowns; footwear for sports; ski boots; boots; beach footwear; sandals; slippers; bedroom slippers; soles for footwear; shoe soles; non-orthopedic inner soles; insoles for footwear.

Cl.28; Games; toys; video game apparatus; gymnastic and sporting articles; sports articles and equipment; balls; balloons; discuses for sports; jigsaw puzzles; playing cards; kites; fantasy character toys; plush toys; dolls; covers designed for sporting articles; bags specially designed for carrying sports equipment; bags for skis; covers designed for skis; covers designed for ski poles; ice skates; roller skates; scooters [toys]; sailboards; surfboards; rackets; snowshoes; skis; ski poles; protective padding (parts of sportswear).

Cl.35; Wholesale, retail, mail order, Web site services for surgical, medical, dental and veterinary apparatus and instruments; wholesale, retail, mail order, Web site services for artificial limbs, eyes and teeth; wholesale, retail, mail order, Web site services for orthopedic articles, suture materials, prostheses and artificial implants, orthopedic prostheses, orthopedic implants, implants [prosthesis] [prosthesis]; wholesale, retail, mail order, Web site services for hip, knee, shoulder joint implants; wholesale, retail, mail order, Web site services for orthopedic femoral prostheses, orthopedic fixation devices, plates in the nature of orthopedic surgical implants, spinal column plates for medical use, osteosynthesis plates, prosthesis stems, bone screws, hooks as fracture fixation devices, instruments for fitting orthopedic implants, surgical clips, orthopedic bandages, orthopedic braces, orthopedic knee braces, orthopedic soles, removable orthopedic soles, orthopedic soles made of leather, flexible orthopedic insoles, orthopedic insoles with foot arch, orthopedic insoles and rigid soles, corrective soles for the treatment of diseases of the lower limbs, insoles for a corrective treatment of the position of the foot, orthopedic footwear, orthopedic belts; wholesale, retail, mail order, Web site services for jewelry articles, jewelry, imitation jewelry, decorative articles (trinkets or jewelry) for personal use, charms (jewelry), tie pins, ornamental pins, lapel pins (jewelry), commemorative medallions, key rings (trinkets or fobs), key rings of precious metal, key rings and key chains and fobs thereof, timepieces, chronometric instruments, time...
measuring instruments, apparatus for timing sports events; wholesale, retail, mail order, Web site services for luggage and transport bags, umbrellas, parasols, walking sticks, whips, saddlery; wholesale, retail, mail order, Web site services for collars, leashes and clothing for animals; wholesale, retail, mail order, Web site services for trunks, suitcases, bags, waist bags, bags for climbers, mountaineering sticks, walking sticks, purses, school bags, briefcases, card holders (wallets), purses, sports bags, beach bags, backpacks, key cases; wholesale, retail, mail order, Web site services for clothing, footwear, headgear, sports clothing, outer clothing, topcoats (clothing), parkas, jackets, jumpsuits (clothing), wind-resistant jackets, shirts, pullovers, t-shirts, sweatshirts, trousers, suits, bathing suits, clothing, shawls, scarves, sashes for wear, neckties, bandanas (neckerchiefs), head bands or neck bands (clothing), helmets, caps, hats, gloves (clothing), visors, belts (clothing), money belts (clothing), underwear, bathrobes, dressing gowns, pyjamas, night shirts, sports shoes, ski boots, boots, beach shoes, sandals, slippers, house shoes, shoe soles, soles for footwear, non-orthopedic insoles, insoles for footwear; wholesale, retail, mail order, Web site services for toys, games, video game apparatus, gymnastic and sporting articles, sports articles and equipment, balls, balloons, discuses for sports, puzzles, playing cards, kites, fantasy character toys, plush toys, dolls, bags adapted for sports articles, bags especially designed for carrying sports equipment, bags designed for skis, ski covers, covers adapted for ski poles, ice skates, roller skates, scooters [toys], sail boards, surf boards, rackets, snowshoes, skis, ski poles, protective paddings [parts of sports clothing].
Priority claimed from 30/04/2019; Application No. : 4547719 ;France
4400166    24/10/2019
[International Registration No. : 1506668]
LOUIS VUITTON MALLETIER
2 rue du Pont-Neuf F-75001 PARIS France

Proposed to be Used
IR DIVISION

Cl.9;Computer software and computer systems; software programs (software) for the management of multi modal freight forwarding and tracking of physical and financial flows; software intended for the management, monitoring and tracing of power supply chains of products to enhance customer relations; computer software blockchain technology; recorded computer programs, computer and portable telephone programs (downloadable software) and electronic publications downloadable online or from the Internet; online electronic payment devices.

Cl.35;Third-party grouping of miscellaneous products (except for their transportation) enabling customers to conveniently view and purchase them through retail stores, wholesale stores, via electronic means, such as only through websites; recording, transcription, composition, compilation or systematization of written communications and recordings, as well as the compilation of mathematical or statistical data; delivery of goods; non-falsifiable distributed transactional database management based on a distributed consensus (trust) protocol, for the storage and transfer of values or data over the Internet, in a transparent, secure, and autonomous manner without a central review body; sale of goods online, retail or wholesale, via blockchain technology, in order to strengthen customer relations; sale of these goods via a system enabling the traceability of trading; computer file management; data entry and processing services,
rental of computer files; commercial information and advice for consumers; business administration of the licensing of goods and services.

**Cl.36:** Financial and monetary affairs; processing of payments by any process other than credit cards; currency exchange services tailored for global trade; secure payment services; services provided by associations and foundations namely collection of monetary donations for third parties, patronage and financial sponsorship; tracking services of financial flows; providing advice and financial services; electronic transfer of funds; payment services provided via wireless communication apparatus and devices; fund investment.

**Cl.38:** Communication by computer terminals enabling the transfer of payment means; transmission of digital files, information, securities and encrypted data via the Internet by means of cryptographic protocols; connection services to the Internet or to databases by telecommunication means; providing access to a site on a global computer network for the distribution of information and documents of all kinds; communication services by computer terminals enabling the traceability of financial transfers.

**Cl.42:** Design services for computer software and systems enabling the management and creation of currencies; services with respect to technology and computing regarding securing computer data, personal and financial information and regarding the detection of illegal access to data and information, namely the provision of services securing computer data and personal and financial information, services for monitoring computer systems for the detection of illegal access or data breaches; data encryption services; software development; software release; cloud computing; electronic data storage; research, development, design and creation of computer and technical systems and solutions for monitoring, inspection and tracking in the manufacturing and distribution line of goods, physical and financial flows, aimed at strengthening customer relations; quality control, authentication and testing; distribution of goods via blockchain technology, in order to improve customer relations; design services for computer software and computer systems enabling the tracking of financial flows.
SODEXO
255 quai de la Bataille de Stalingrad F-92130 ISSY-LES-MOULINEAUX France

Proposed to be Used
IR DIVISION

Cl.37: Disinfection of medical equipment; sterilization of medical instruments.

Cl.40: Decontamination of infected areas, namely terrestrial decontamination; decontamination of high-risk areas, namely terrestrial decontamination; water decontamination, namely water treatment; air decontamination, namely air treatment; decontamination of surfaces, namely terrestrial decontamination; decontamination of medical instruments.
Priority claimed from 05/07/2019; Application No. : 018091936 ;European Union

4400211 11/07/2019

[International Registration No. : 1507405]

ECOALF RECYCLED FABRICS, S.L.
C/ Hortaleza 116 Bajo Local. E-28004 MADRID Spain

Proposed to be Used

To be associated with:

1851408

IR DIVISION

Cl.10; Cervical collars.

Cl.18; Leather and imitation leather; animal skins; luggage; carrier bags; umbrellas and parasols; walking sticks; whips; harnesses; saddlery; collars, leashes and clothing for animals; bags; beach bags; shoulder straps; straps (thongs) of leather; bags, traveling bags; wallets; document cases; portable covers; suitcases; attaché cases; backpacks; coin purses, not of precious metal; card cases document holder; handbags; pocket wallets; umbrellas.

Cl.25; Clothing; footwear; headwear; parkas; rainwear; vests; jackets; shirts; T-shirts (short-sleeved); boxer shorts; shorts; skirts; ski bibs; combinations with straps; tights; gloves [clothing]; mittens; body linen [garments]; hats; headbands; caps [headwear]; sun visors; ear muffs (clothing); foulards; balaclavas; snowsuits; spats; belts (clothing); boots; shoes; athletic footwear; footwear for trail running and hiking shoes; hiking footwear; bootees; footwear made of wood; sandals; inner soles; non-slipping soles for shoes.

Cl.35; Advertising; commercial business management; commercial administration; office functions; retail sale services online, retail sale services, mail order sale, catalog service and distribution of all types of articles of clothing, footwear and headgear, spectacles, stationery, bags and rucksacks, luggage, leatherware, fabrics and household linen and sports articles, perfumery and cosmetic products and leatherware.
CILVOXA

Priority claimed from 28/03/2019; Application No. : 4538266 ;France
4400216 17/09/2019
[International Registration No. : 1507416]
BIOFARMA
50 rue Carnot F-92284 SURESNES Cedex France

Proposed to be Used

IR DIVISION

Cl.5; Pharmaceutical products, medical and veterinary preparations; sanitary products for medical purposes; dietetic substances and foodstuffs for medical or veterinary use, food for babies; food supplements for humans and animals; plasters, materials for dressings; material for dental fillings and dental impressions; disinfectants; products for destroying vermin; fungicides, herbicides; all the aforesaid goods not intended for the ophthalmological and otorhinolaryngological field.

Cl.9; Scientific, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic recording media; sound recording disks; digital recording media; data and information processing apparatus and equipment; software; computer programs; computers; data processing equipment; software recorded on magnetic media or downloaded from a remote computer network; downloadable computer software applications; telecommunication equipment for use with mobile networks; personal digital assistant; transmitters of electronic signals; connected wristbands, connected scales, connected watches (measuring instruments); video cameras; activity sensors; downloadable applications for mobile devices; digital applications; software for algorithms; artificial intelligence software; spectacles, contact lenses; computer platforms in the form of information sharing software; connected self-measuring tools; virtual reality computer programs; analysis systems based on artificial intelligence (software); electronic chips connected to an information system; virtual reality headsets.

Cl.10; Medical, dental and veterinary apparatus, instruments and equipment, artificial limbs, organs, eyes and teeth; orthopedic articles; suture material; compression stockings, tights and socks; stockings, tights and socks for varicose veins; bandages for compression dressing; medical devices; medical apparatus, instruments and equipment for introducing pharmaceutical preparations into the human body; infusion devices and syringes for medical use; diagnostic tools and instruments for medical use; blood analysis apparatus for medical use; medical endoscopy apparatus; inhalers; physiological measuring and monitoring apparatus for medical use; telemetry apparatus for medical use; acupuncture equipment; hearing aids; automatic analyzers for medical use; medical imaging apparatus; massage apparatus; all the aforesaid goods excluding surgical apparatus.

Cl.35; Support services in running or managing a commercial company; business management assistance services; commercial assistance services relating to company formation; database management; compilation of mathematical or statistical data; computer file management; compilation of information in computer databases; updating and maintenance of data in computer databases; business management and organization consultancy; business management consultancy; analysis of commercial data; market studies; information relating to market research; commercial intermediation services in the framework of matching potential private investors with entrepreneurs in search of funding; expertise services regarding company productivity; retail or wholesale services for pharmaceutical, veterinary and hygienic preparations as well as medical, surgical apparatus and instruments; sales promotion services for third parties; public relations; sponsorship search; auctioneering; organization of events for commercial or advertising purposes; grant administration and management services (business management support); provision of personnel; collection of information for companies.

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; advice relating to health; pharmacy advice; health services; telemedicine services; therapeutic services; medical diagnosis services; home healthcare services; individualized medical prescription services; online medical prescription services; consultancy in relation to medical treatment in the home; advice with respect to self-medication; medical information services for patients; remote medical examination services; advice concerning personal well-being [health]; medical monitoring of patients including remotely; providing medical support in the monitoring of patients receiving treatments.
Cl.45; Provision of individual support services to families of patients with serious illnesses; online social networking services.
Priority claimed from 13/05/2019; Application No. : 018063934 ;European Union
4401408    12/11/2019
[International Registration No. : 1507591]

CHT Germany GmbH
Bismarckstr. 102 72072 Tübingen Germany

Proposed to be Used

IR DIVISION

Cl.1; Chemical auxiliaries and products for the textile industry; textile auxiliary agents, namely additives for printing textiles; thickeners in the form of industrial chemicals, in particular for textile printing.

Cl.2; Thinners for dyes and inks.
Priority claimed from 10/07/2019; Application No. : m201918144 ;Ukraine
4401410  12/09/2019
[International Registration No. : 1507600]
TOVARYSTVO Z OBMEZHENNOIU VIDPOVIDALNISTIU "PU DEVELOPERS"
Vul. Kazymyra Malevycha, Bud. 86, Lit. D', Ofis 3.2 M. Kyiv 03150 Ukraine

Proposed to be Used

IR DIVISION

Cl.9; Steering apparatus, automatic, for vehicles; accumulators, electric; remote control apparatus; data processing apparatus; Global Positioning System (GPS) apparatus; audio- and video-receivers; audiovisual teaching apparatus; audio interfaces; batteries, electric; cordless telephones; computer memory devices; connected bracelets (measuring instruments); measuring instruments; measures; high-frequency apparatus; video screens; camcorders; video baby monitors; video telephones; hands-free kits for telephones; virtual reality headsets; dictating machines; disk drives for computers; telerupers; transparencies (photography); screens (photography); electro-dynamic apparatus for the remote control of signals; electronic publications, downloadable; electronic pocket translators; electronic tags for goods; encoded identification bracelets, magnetic; electronic agendas; battery chargers; sound alarms; sound recording carriers; sound recording apparatus; sound transmitting apparatus; connections, electric; buzzers; readers (data processing equipment); bar code readers; interfaces for computers; cables, electric; integrated circuit cards (smart cards); cinematographic cameras; computers; computer hardware; computer game software, downloadable; computer software, recorded; joysticks for use with computers, other than for video games; computer keyboards; computer peripheral devices; printers for use with computers; magnetic tape units for computers; computer programs,
downloadable; computer programs, recorded; computer operating programs, recorded; counters; magnetic data media; videotapes; materials for electricity mains (wires, cables); portable media players; mouse (computer peripheral); microprocessors; mobile telephones; cell phones; monitors (computer hardware); monitors (computer programs); notebook computers; limiters (electricity); eyeglasses; optical data media; selfie sticks (hand-held monopods); transmitters of electronic signals; switchboxes (electricity); amplifiers; tablet computers; DVD players; computer software applications, downloadable; weighing apparatus and instruments; video recorders; electronic book readers; record players; theft prevention installations, electric; central processing units (processors); control panels (electricity); radio pagers; downloadable ring tones for mobile phones; life saving apparatus and equipment; subwoofers; light-emitting diodes (LED); alarms; scanners (data processing equipment); smartwatches; smart rings; smartglasses; smartphones; solar batteries; bags adapted for laptops; television apparatus; telephone apparatus; transistors (electronic); tripods for cameras; downloadable music files; USB flash drives; cameras (photography); sleeves for laptops.

Cl.28; Games, toys and playthings; video game apparatus; video game machines; drones (toys); remote-controlled toy vehicles; building games; board games; portable games with liquid crystal displays; apparatus for games; slot machines (gaming machines).

Cl.35; Administrative processing of purchase orders; auctioneering; web indexing for commercial or advertising purposes; demonstration of goods; compilation of information into computer databases; computerized file management; marketing; provision of an on-line marketplace for buyers and sellers of goods and services; writing of publicity texts; updating and maintenance of data in computer databases; web site traffic optimisation; organization of exhibitions for commercial or advertising purposes; organization of trade fairs for commercial or advertising purposes; shop window dressing; procurement services for others (purchasing goods and services for other businesses); data search in computer files for others; presentation of goods on communication media, for retail purposes; direct mail advertising; radio advertising; advertising; pay per click advertising; outdoor advertising; bill-posting; advertising by mail order; on-line advertising on a computer network; design of advertising materials; the bringing together, for the benefit of others, of a variety of goods such as steering apparatus automatic for vehicles, accumulators electric, remote control apparatus, data processing apparatus, Global Positioning System (GPS) apparatus, audio- and video-receivers, audiovisual teaching apparatus, computer interfaces, batteries electric, computer memory devices, connected to a computer (measuring instruments), measuring instruments, measures, high-frequency apparatus, video screens, camcorders, video baby monitors, video telephones, hands-free kits for telephones, virtual reality headsets, dictating machines, disk drives for computers, telerupters, transparencies (photography), screens (photography), electro-dynamic apparatus for the remote control of signals, electronic publications downloadable, electronic pocket translators, electronic tags for goods, encoded identification bracelets magnetic, electronic agendas, battery chargers, sound alarms, sound recording carriers, sound recording apparatus, sound transmitting apparatus, connections, electric, buzzers, readers (data processing equipment), bar code readers, interfaces for computers, cables electric, integrated circuit cards (smart cards), circuit cameras, compact cameras, computer cameras, computer game software downloadable, computer software recorded, joysticks for use with computers other than for video games, computer keyboards, computer peripheral devices, printers for use with computers, magnetic tape units for computers, computer programs downloadable, computer programs recorded, computer operating programs recorded, counters, magnetic data media, videotapes, materials for electricity mains (wires, cables), portable media players, mouse (computer peripheral), microprocessors, mobile telephones, cell phones, monitors (computer hardware), monitors (computer programs), notebook computers, limiters (electricity), eyeglasses, optical data media, selfie sticks (hand-held monopods), transmitters of electronic signals, switchboxes (electricity); amplifiers; tablet computers; DVD players; computer software applications, downloadable; weighing apparatus and instruments, video recorders, electronic book readers, record players, theft prevention installations electric, central processing units (processors), control panels (electricity), radio pagers, downloadable ring tones for mobile phones, life saving apparatus and equipment, subwoofers, light-emitting diodes (LED), alarms, scanners (data processing equipment), smartwatches, smart rings, smartglasses, smartphones, solar batteries, bags adapted for laptops, television apparatus, telephone apparatus, transistors (electronic), tripods for cameras, downloadable music files, USB flash drives, cameras (photography), sleeves for laptops, games, toys and playthings, video game apparatus, video game machines, drones (toys), remote-controlled toy vehicles, building games, board games, portable games with liquid crystal displays, apparatus for games, slot machines (gaming machines) (excluding the transportation thereof), enabling customers to conveniently view and purchase those goods; systemization of information into computer databases; sales promotion for others; production of teleshopping programs; production of advertising films; television advertising; telemarketing services.

Cl.36; Actuarial services; financial analysis; banking; brokerage; repair costs evaluation (financial appraisal); issuance of credit cards; investment of funds; online banking; trusteeship; fiduciary; debt advisory services; electronic funds transfer; providing financial information via a web site; deposits of valuables; charitable fund raising; rent collection; capital investment; insurance consultancy; pawnbrokerage; providing rebates at participating establishments of others through use of a membership card; loans (financing); instalment loans; exchanging money; processing of debit card payments; processing of credit card payments; rental of real estate; rental of offices (real estate); rental of offices for co-working; real estate appraisal; fiscal valuation; jewellery appraisal; lending against security; real estate agency services; financing services; provident fund services; insurance services; insurance underwriting; factoring; financial information; financial management; financial management of reimbursement payments for others; financial consultancy; financial appraisals in responding to requests for proposals (RFPs); financial appraisals in responding to calls for tenders; financial evaluation (insurance, banking, real estate); financial sponsorship; financial research; financial customs brokerage services; hire-purchase financing; lease-purchase financing; business liquidation services, financial.

Cl.41; Providing on-line videos, not downloadable; providing on-line electronic publications, not downloadable; providing on-line music, not downloadable; providing television programs, not downloadable, via video-on-demand services; providing films, not downloadable, via video-on-demand services; game services provided on-line from a computer network; toy rental; games equipment rental; on-line publication of electronic books and journals; entertainment services; production of radio and television programs; film production, other than advertising films.
Cl. 42; Computer system analysis; recovery of computer data; off-site data backup; duplication of computer programs; electronic data storage; providing information on computer technology and programming via a web site; providing search engines for the Internet; installation of computer software; computer programming; conversion of data or documents from physical to electronic media; conversion of computer programs and data, other than physical conversion; computer technology consultancy; computer software consultancy; computer security consultancy; consultancy in the design and development of computer hardware; information technology (IT) consultancy; web site design consultancy; monitoring of computer systems for detecting unauthorized access or data breach; monitoring of computer systems to detect breakdowns; monitoring of computer systems by remote access; maintenance of computer software; updating of computer software; data encryption services; computer virus protection services; software as a service (SaaS); computer software design; rental of web servers; computer rental; rental of computer software; unlocking of mobile phones; hosting computer sites (web sites); computer system design; creating and maintaining web sites for others; creating and designing website-based indexes of information for others (information technology services); technological consultancy; cloud computing; server hosting.
Priority claimed from 21/10/2019; Application No. : 18141620 ;European Union

[International Registration No. : 1507603]

GARIBALDI, S.A.
Sicilia 174-176 bajos E-08013 Barcelona Spain

Proposed to be Used

IR DIVISION

Cl.9; Helmets for motorists; protective helmets; protective goggles; spectacles.

Cl.25; Headwear; footwear; clothing; leather clothing for motorists; motorcycle jackets; gloves for motorcyclists; gloves [clothing]; scarves; balaclavas; panties; caps [headwear]; T-shirts; suspenders; vests; trousers.
WOTA CORPORATION
3-40-3, Hongo, Bunkyo-ku, Tokyo 113-0033 Japan

Proposed to be Used
IR DIVISION

Cl.9; Electronic machines, apparatus and their parts; telecommunication machines and apparatus.

Cl.11; Water purifying apparatus, and parts and fittings thereof; water purifying apparatus and machines, and parts and fittings thereof; rainwater purification installations, and parts and fittings thereof; filtration apparatus for use in purifying service water, and parts and fittings thereof; wastewater purification installations, and parts and fittings thereof; water filtering apparatus, and parts and fittings thereof; electric water purifiers for household purposes, and parts and fittings thereof; non-electric water purifiers for household purposes, and parts and fittings thereof; shower stalls sold as a unit; prefabricated bathrooms sold as a unit; water closets.

Cl.37; Repair or maintenance of wastewater purification installations and parts and fittings thereof; repair or maintenance of water purifying apparatus and parts and fittings thereof; repair or maintenance of electric water purifiers for household purposes and parts and fittings thereof; providing information relating to repair or maintenance of wastewater purification installations and parts and fittings thereof; providing information relating to repair or maintenance of water purifying apparatus and parts and fittings thereof; providing information relating to repair or maintenance of water purifiers for household purposes and parts and fittings thereof.

Cl.40; Rental of water purifying apparatus and parts and fittings thereof; providing information relating to the rental of water purifying apparatus and parts and fittings thereof; rental of water filters and parts and fittings thereof; rental of wastewater purification installations and parts and fittings thereof; providing information relating to the rental of wastewater purification installations and parts and fittings thereof; water treatment and providing information relating thereto.
Priority claimed from 17/04/2019; Application No. : 018053045 ;European Union
4401419   15/10/2019
[International Registration No. : 1507645]
ARDO Coordination Center N.V.
Wezestraat 61 B-8850 Ardoie

Proposed to be Used
IR DIVISION
Cl.16;Printed matter; plastic materials for packaging; cartons of cardboard for packaging; cardboard packaging boxes; bags made of plastics for packaging; plastic film for packaging.
Cl.29;Frozen potato products; deepfreeze convenience vegetable; frozen fruit; frozen meat and fish; chilled dairy desserts; ready-made meals primarily consisting of fish, meat, poultry, game and/or vegetables; vegetable-based snacks; fruit-based snack food; snacks based on fruit and vegetables; cheese balls; meat-based snack foods; fish-based snacks; potato-based snack foods; soups.
Cl.30;Frozen desserts; edible ices; ready-made meals with the main ingredient being pasta; snack food products consisting of cereal products; snack foods consisting principally of pasta; pasta salad; pizza; salted tarts; rice; spring rolls; seasoning mixes; allspice; spice extracts; frozen desserts.
BAUSCH HEALTH COMPANIES
4401420 21/05/2019

Proposed to be Used
To be associated with:
4134421, 4274167

IR DIVISION

Cl.3; Cosmetics; non-medicated skin care preparations, namely, cleansers; exfoliants; moisturizers; sunblocks; cosmetic creams for skin care; skin lotion; cosmetic creams and lotions, skin lightening preparations, anti-aging preparations, namely, anti-aging cream, anti-wrinkle creams and anti-aging lotion, body powder, hair shampoo, dandruff hair shampoo, body wash, nail care preparations, nail varnishes and polishes, cuticle conditioners, impregnated cleaning, dusting or polishing cloths.

Cl.5; Pharmaceutical products; pharmaceutical preparations and substances; antifungal preparations; topical anti-itch preparations; contact lens solutions; contact lens disinfectants; contact lens wetting solutions; ophthalmic solutions and preparations for the eye; disinfecting and saline solution for contact lenses; solutions for use with contact lenses; rewetting drops for use with contact lenses; eye drops; ophthalmic preparations, namely impregnated strips for applying preparations to the eye; pharmaceutical preparation for injection into the eye; eye drops, solutions, gels and ointments used for the treatment of eye conditions such as dry eyes, allergies, inflammation and redness; pharmaceutical preparations and substances for the treatment of ophthalmological and ocular diseases and disorders; pharmaceutical preparations and substances for use in the care of contact lenses and kits containing said preparations, pharmaceutical preparations for ocular or intraocular surgery; ophthalmic pharmaceutical preparations and substances; viscoelastic eye lubricant, pharmaceutical preparations and substances for the treatment of eye diseases, disorders and conditions, ophthalmic pharmaceuticals, namely, solutions and ointments for the treatment of dry eye symptoms, hypertonic ophthalmic solution for medical purposes; ophthalmic pharmaceutical preparation, namely used in ophthalmic surgical procedures; pharmaceuticals, namely, ophthalmic solutions for the treatment of glaucoma and ocular hypertension; pharmaceutical preparations and substances for use in dermatology and skin disorders, skin conditions, acne, fungal infections and skin care, acne medications and acne treatment preparations; pharmaceutical preparations and substances for the prevention and treatment of skin care disorders, conditions, injuries, illnesses and ailments; pharmaceutical preparations and substances for the prevention and treatment of dermatological disorders and diseases and dermatitis; dermatological and skin care pharmaceutical preparations and substances, pharmaceutical preparations and substances for the treatment of ophthalmological, ocular and eye diseases and disorders; soroportics; vitamin and mineral supplements; antibiotics; medicated skin creams; medicated skin care preparations; food supplements, vitamin and mineral supplements and herbal supplements in tablet, capsule, liquid or powder form; pharmaceutical preparations for the treatment, prevention and/or alleviation of disorders of the gastrointestinal tract; pharmaceutical preparations for the treatment of chorea; pharmaceutical preparations for the treatment of hyperkinetic movement disorders; pharmaceutical preparations for the treatment of neurological disorders and movement disorders; pharmaceutical preparations, namely, pharmaceutical preparations and substances for the treatment of skin disorders, diseases, conditions and ailments; pharmaceutical preparations and substances for the treatment of eye disorders, diseases, conditions and ailments; pharmaceutical preparations and substances for ophthalmological use; pharmaceutical preparations and substances for the prevention, treatment and alleviation of pain; anti-depressants; pharmaceutical preparations and substances for the prevention, treatment and alleviation of anxiety, depression, depressive disorders and mental illness; pharmaceutical preparations and substances for the prevention, treatment and alleviation of disorders, diseases, conditions and ailments of the cardiovascular system; pharmaceutical preparations and substances for the treatment of viral, metabolic, endocrine, musculoskeletal, cardiovascular, cardiopulmonary, hepato pathological, ophthalmic, respiratory, neurological, gastrointestinal, hormonal, dermatological, psychiatric and immune system related diseases and disorders; pharmaceutical preparations for treating allergic rhinitis and asthma; pharmaceutical preparations, namely, immunomodulators; pharmaceutical gel for the treatment of vaginal disorders; intravenous preparations for the treatment of hyperammonemia of all origins; nitroglycerin plasters for medical use; anticonvulsants; pharmaceutical preparations for treating inflammatory disorders such as psoriasis; pharmaceutical preparations and substances for the prevention, treatment and alleviation of stress; pharmaceutical preparations and substances for the prevention, treatment and alleviation of diabetes; pharmaceutical preparations and substances for controlling insulin levels; pharmaceutical preparations and substances for the prevention, treatment and alleviation of hypertension; pharmaceutical preparations and substances for the cessation of smoking; pharmaceutical preparations and substances for the prevention and treatment of sexually transmitted diseases; pharmaceutical preparations and substances for the prevention and treatment of herpes; pharmaceutical preparations and substances for the prevention, treatment and alleviation of sleep disorders; pharmaceutical preparations and substances for the prevention, treatment and alleviation
of acute myocardial infarctions; pharmaceutical preparations and substances for the prevention, treatment and alleviation of symptomatic congestive heart failure; pharmaceutical preparations and substances for the prevention, treatment and alleviation of pain and inflammation, namely, anti-inflammatory and pain relief medication; pharmaceutical preparations and substances for the prevention, treatment and alleviation of migraines; pharmaceutical preparations and substances for the treatment of fungal infections, onychomycosis, tinea infections, and similar diseases of the skin and nails; pharmaceutical preparations and substances for use in dermatological use; topical anti-itch preparations for use on humans for the treatment of skin disorders and skin rashes; medicated skin care preparations; medicated skin lotions; medicated body lotions; nutritionally fortified soft chews for use as nutritional supplements, probiotic compositions for use as nutritional supplements; multivitamin preparations; food supplements; nutritional supplements; vitamins; natural herbal supplements; mineral supplements; protein supplements; pharmaceutical preparations and substances for the treatment of epilepsy, seizures and neurological and psychological diseases and disorders; viscoelastic solutions for intraocular use; medicines and medicinal preparations for human purposes, namely, to support treatment of hemorroids, chronic venous insufficiency and lymphedema; sanitary preparations for medical purposes; pharmaceutical preparations to support treatment of hemorroids, chronic venous insufficiency and lymphedema; homeopathic pharmaceuctics for use in support treatment of hemorroids, chronic venous insufficiency and lymphedema and vitamin preparations, all in the form of tablets or powder or soft gelatin capsules or hard gelatin capsules; homeopathic preparations, namely homeopathic supplements for weight loss purposes; preparations containing herbs for medical purposes; medicinal teas; dietetic food preparations adapted for medical purposes; food supplements for medical purposes, namely, food supplements for enhancing the immune system's resistance and improving bodily health; pharmaceutical preparations, namely, a topical cream for the treatment of pre-cancerous skin lesions; pharmaceutical preparations and substances for the prevention and treatment of disorders, diseases, conditions and ailments of the cardio-vascular system; pharmaceutical preparations and substances for the prevention, treatment and alleviation of hypertension; pharmaceutical preparations and substances for the treatment of nausea and vomiting; pharmaceutical preparations and substances for the treatment and alleviation of nose bleeds; pharmaceutical preparations and substances for the treatment of pain and discomfort, inflammation, and irritation; hemorrhoidal suppositories; pharmaceutical preparations for the treatment of skin related diseases, cancer and precancerous conditions, and disorders related to the modulation of apoptosis; vitamin supplement preparations distributed by prescription only; pharmaceutical preparations, namely, an oral glucose gel for the treatment of low blood sugar; pharmaceutical preparation for the treatment of headaches; skin lotion for the relief of itch caused by insect bites, eczema, sunburn and poison ivy; dressings for wounds; preparations and substances for the relief of anorectal discomfort, inflammation, and irritation; hemorroidal suppositories; pharmaceutical preparations for the treatment of irritable bowel syndrome: drugs; anti-diarrheal compositions; laxatives; medicinal preparations for the treatment of diarrhoeal disease; disorders of the digestive system; gastrointestinal tract disorders and conditions; gastrointestinal tract infections; pharmaceutical preparations for the treatment of intestinal disorders; diarrhoeal disease; conditions and ailments of the gastrointestinal tract; pharmaceutical preparations for the treatment of skin pigmentation; pharmaceutical preparations for wounds; pharmaceutical steroid preparations for topical use; pharmaceutical preparations, namely, antiemetics; preparations for use in cleaning contact lenses and kits containing
Contact lenses, software for use in ophthalmic medical and surgical procedures, namely, for swept source optical coherence tomography; magnifying glasses [optics]; software used in ophthalmological and optometric instruments, namely, corneal topographer, aberrometer and lasers, all sold as a unit and used for the diagnosis of eye conditions and vision correction; containers and cases for contact lenses; ophthalmic handpieces, probes and cannuulas; contact lens cases, plastic blanks for contact lenses; computer network consisting of a network server and network operating software allowing for the calculation, transfer and storage of data between components of ophthalmic, eye and vision correction systems and the customer support service provider; software, namely the algorithm feature for measuring and tuning the amount of radio frequency energy delivered to a patient treatment area sold as an integral component of equipment for cosmetic skin procedures.

Cosmetic apparatus, namely, light based devices providing mainly pulsed light for performing non-ablative aesthetic skin treatment procedures; surgical, medical, and veterinary apparatus and instruments, namely, medical device intended to be used as intraocular lens in order to replace the natural crystalline lens of the eye during cataract surgery; artificial limbs, and teeth; surgical instruments, namely, endoscopes; disposable surgical instruments, other than for the dental sector; veterinary implants consisting primarily of artificial materials; artificial corneal lenses for veterinary use; veterinary lens extractors; veterinary instruments, namely, slit lamps, ophthalmoscopes, tonometers, veterinary ultrasound apparatus, micro-surgical instruments, tension ring injectors, and surgical sewing material, namely, needles and sutures; surgical instruments, namely, an ultrasonic surgical system consisting of an ultrasonic surgical instrument to separate, fragment, and coagulate tissue, surgical irrigators and aspirators for medical use and related equipment, namely, a precision fluid delivery system comprised of a pump, controller and surgical tubing, fluid canisters, ultrasonic medical handpieces, probes and cannulas sold as a unit; medical devices, namely, finger-attached ultrasonic probes for diagnostic medical imaging; kit containing one or more surgical instruments, namely, cannulae or ultrasonic probes, and a sterilization tray that holds the instruments; respiratory apparatus for medical use; drug delivery device; intraocular lenses; phacoemulsification apparatus and instruments for use in ophthalmic surgical procedures; ophthalmic medical and surgical apparatus, equipment and instruments, namely, intraocular lenses, haptics for mounting intraocular lenses, and components and fittings for the aforementioned goods; ophthalmic medical and surgical apparatus, equipment and instruments, namely, intraocular lenses, folding intraocular lenses, and parts, components and fittings for the aforementioned goods; lasers for medical use; lasers for ophthalmic medical and surgical procedures; ophthalmic surgical device used to inject intraocular lenses, and intraocular lenses; single-use ocular syringe preloaded with a capsular tension ring for use in cataract surgery; surgical instrument, namely, a vitreous cutter; ophthalmic surgical instruments and devices used in performing ophthalmic surgical procedures, and component parts thereof; ophthalmic medical devices, namely, intraocular lenses; medical device, namely, intraocular implant; surgical blades for use in ophthalmic surgery; lasers for the medical and cosmetic treatment of the face and skin; medical devices for non-surgical cosmetic procedures; medical devices for contracting skin, body sculpting, and soft tissue reconstruction in a non-invasive manner; medical devices, namely, medical instruments for the non-invasive removal of human body fat utilizing an external energy source; surgical fat-collection canister kit consisting of a canister and a canister base assembly, a canister lid assembly, one or more ports, and one or more syringe caps; surgical instruments for fragmentation, cutting, coagulation, aspiration and irrigation; medical aesthetic devices that administer a combination of pneumatic energy and broadband light or pneumatic energy or broadband light alone for skin treatment and hair removal; medical devices, namely, lasers, radio frequency, ultrasound and thermal devices for use in connection with non-surgical cosmetic skin treatments; medical devices, namely, ophthalmic medical and surgical apparatus for medical purposes; namely, devices for use in the treatment of dermatological conditions including acne microsurgical instruments used in ophthalmic procedures to remove cataracts; medical and surgical instruments and apparatus, namely, a vacuum and fluid control system consisting of pumps, tubing, sensors, valves, needles, sleeves, fluid collection containers, and recipient connections; secure tubing connection device used with and in ophthalmic, ocular, cataract and eye-related surgical procedures; surgical instruments, namely, surgical needles for ophthalmic surgery; surgical, medical apparatus and instruments used in performing ophthalmic, ocular and eye-related surgery, namely, knives and cutters; single-use injector and capsular tension ring; keratome blades; ophthalmic and optometric instruments for making both measurements of surfaces of the eye & for performing diagnosis of the eye; intravitreal implants containing a pharmaceutical for the treatment of eye and vision conditions.

Publications in the nature of newsletters, pamphlets and bulletins in the field of health issues; printed matter describing contact lens care and contact lens care products.

Providing customer incentive award programs via a website through issuance and processing of loyalty points for purchase of a company's goods and services to promote medical and pharmaceutical compliance through gamification, behavioral economics and consumer marketing concepts to engage and motivate patients to follow instructions and directions for pharmaceutical preparations and substances; namely, pharmaceutical preparations and substances for the treatment of skin disorders, diseases, conditions and ailments; providing customer incentive award programs through issuance and processing of loyalty points for purchase of a company's goods and services to promote medical and pharmaceutical compliance through gamification, behavioral economics and consumer marketing concepts to engage and motivate patients to follow instructions and directions for pharmaceutical preparations and substances, namely, pharmaceutical preparations and substances for the treatment of skin disorders, diseases, conditions and ailments; providing public awareness of issues relating to good vision and eye health, protecting the eyes and sight, and the benefits of ocular vitamin and mineral supplements; inventory management services in the eye health care field; inventory management services in the field of contact lenses; mail order retail services featuring vitamin and mineral supplements and nutritional supplements; promoting skin treatment services by means of incentive reward programs; administration of a consumer loyalty program to promote skin treatment services; customer loyalty services and customer membership club services, for commercial, promotional and/or advertising purposes; retail store services via global computer network featuring medical instruments and devices; processing prescription orders for pharmaceutical preparations; distribution of promtional material and publications relating to treating chronic immune conditions; and dietary supplement products.
disorders, joint inflammation disorders and chronic inflammatory disorders; administration of a program where prescriptions and information submitted by health care professionals enable patients to acquire pharmaceuticals covered by medical and dental benefits [sales promotion].

Cl.41; Providing on-line publications in the nature of newsletters, pamphlets and bulletins in the field of health issues; providing training in the fields of eye care, health of the eye and ophthalmics, for the purposes of educating and assisting eye care professionals, and distribution of course materials in connection therewith; educational services, namely, providing classes, seminars, and workshops in the field of medical procedures, namely, ultrasonic assisted lipoplasty and body sculpting, and distribution of course materials in connection therewith; educational services, namely, providing training for the purposes of educating and assisting eye care professionals in the fields of eye care, health of the eye and ophthalmics, production of course materials and training materials to be distributed at seminars.

Cl.42; Development services in the field of pharmaceuticals except clinical research services; custom design of ophthalmic surgical instruments; providing scientific research and providing information in the field of scientific industry research for the purposes of informing eye care professionals in the fields of eye care, health of the eye and ophthalmics; hosting a website for use by healthcare professionals in the field of ophthalmology; hosting a website offering educational information in the field of ophthalmology.

Cl.44; Cosmetic treatment services, namely, the non-invasive removal of human body fat utilizing an external energy source; cosmetic treatment services, namely, skin care, body care and face care services; medical information in the field of pharmaceutical preparations and substances for the treatment of skin disorders, diseases, conditions and ailments to engage and motivate patients to follow instructions and directions for medical and pharmaceutical compliance through gamification, behavioral economics and consumer marketing concepts provided via a website; providing medical information in the field of pharmaceutical preparations and substances for the treatment of skin disorders, diseases, conditions and ailments to engage and motivate patients to follow instructions and directions for medical and pharmaceutical compliance through gamification, behavioral economics and consumer marketing concepts; providing medical information related to chronic pain due to irritable bowel syndrome with diarrhea, opioid-induced constipation, and ulcerative colitis; medical and surgical services, namely, ophthalmic, ocular and eye care medical and surgical services; providing medical information and advice in the field of health issues provided via a website; information in the field of medical services relating to procedures in the nature of body contouring provided via a website; providing medical information and medical services in the field of eye care, health of the eye and ophthalmics; dermatology services; skin massage therapy; medical spa services; non-invasive cosmetic medical services; liposuction and surgical body shaping services; medical services for skin treatment; skin health restoration procedures; cosmetic therapies; cosmetic body care services in the nature of non-surgical body contouring; medical services, namely, skin subcutaneous tissue treatment services; aesthetic and therapeutic skin and body treatment services; providing dermatological treatment services using lasers and radio frequency devices; providing health information; medical services, namely, orthokeratology procedures; cosmetic and plastic surgery and dermatological treatment services; medical services in the nature of performing ultrasonic surgical procedures; medical procedures, namely, ultrasonic body shaping treatments; pharmacists’ services to make up prescriptions; preparation and dispensing of medications.
ARVET

Priority claimed from 31/05/2019; Application No.: 2019/03658; Sweden
4401453 06/11/2019

[International Registration No.: 1506751]
Träpionjärerna Holding Aktiebolag
Midskeppsgatan 33 SE-120 66 STOCKHOLM Sweden

Proposed to be Used

IR DIVISION

Cl.19; Building materials, not of metal; buildings, transportable, not of metal.

Cl.37; Building construction services; repair and maintenance services; installation services.

Cl.42; Scientific and technological services and research and design relating thereto; architecture; construction drafting.
Priority claimed from 06/06/2019; Application No. : 38711320 ;China
4401523   29/11/2019
[International Registration No. : 1506468]
Jiangsu Hengli Chemical Fiber Co.,Ltd.
No.1 Hengli Road, Nanma Industrial Zone, Shengze Town, Wujian District, Suzhou City, 215200 Jiangsu Province China

Proposed to be Used
To be associated with:
2037922

IR DIVISION

Cl.22; Tarpaulins; textile fibers; raw silk; network; raw fibrous textile; fleece wool; straps, not of metal, for handling loads; ropes; padding materials, not of rubber, plastics, paper or cardboard; floss silk.

Cl.23; Woollen thread and yarn; thread; cotton thread and yarn; hemp thread and yarn; rayon thread and yarn; darning thread and yarn; elastic thread and yarn for textile use; fiberglass thread for textile use; threads of plastic materials for textile use.
Priority claimed from 08/05/2019; Application No. : M1901501 ; Hungary
4401544   15/07/2019
[International Registration No. : 1507189]
HELL ENERGY Magyarország Kft.
Károly krt. 1, 1/2 H-1075 Budapest Hungary

Proposed to be Used
IR DIVISION
Cl.30; Iced coffee; malt coffee extracts; coffee in brewed form; flavoured coffee; decaffeinated coffee; coffee concentrates; coffee essences; coffee beverages with milk; coffee extracts; coffee-based beverages; coffee flavourings; coffee; flavourings, other than essential oils, for beverages; fruit teas; tea-based beverages with fruit flavoring; iced tea; instant tea; flavourings of tea; tea essences; tea-based beverages.

Cl.32; Beer; mineral waters and aerated waters; waters [beverages]; fruit juice beverages; isotonic beverages; energy drinks; non-alcoholic beverages flavoured with tea; fruit-based soft drinks flavored with tea; nutritionally fortified beverages; essences for making beverages; flavoured waters; non-alcoholic beverages; vegetable juices [beverages]; fruit-flavoured beverages; non-alcoholic soda beverages flavoured with tea.
Priority claimed from 11/11/2019; Application No. : 88687518 ;United States of America
4401556  11/11/2019
[International Registration No. : 1507360]
Mylan Inc.
1000 Mylan Boulevard Canonsburg PA 15317 United States of America

Proposed to be Used

IR DIVISION

Cl.5; Pharmaceutical preparations for the treatment of cardiovascular, gastrointestinal, neurological, respiratory, psychiatric, allergic, dermatological, pulmonary, metabolic, muscular, erectile dysfunction, infectious and inflammatory conditions, cancer, diabetes, multiple sclerosis; oral and transdermal contraceptives.

Cl.10; Medical fluid injectors.

Cl.44; Providing information relating to diagnostic, prophylactic and therapeutic properties of pharmaceuticals.
4401557    17/06/2019
[International Registration No. : 1507373]

JINAN MEIDE CASTING CO., LTD.
JINAN MEIDE TECHNOPARK, INDUSTRIAL PARK, PINGYIN, JINAN SHANDONG PROVINCE China

Proposed to be Used

IR DIVISION

Cl.6;Water-pipe valves of metal; ducts of metal, for central heating installations; valves of metal, other than parts of machines; elbows of metal for pipes; ducts of metal for ventilating and air conditioning installations; steel tubes; water-pipes of metal; tubes of metal; junctions of metal for pipes; pipework of metal; three direction pipe joint for water heating equipment; pipe joint for water heating equipment; pipes cross joints for heating installations.

Cl.11;Water-pipes for sanitary installations; cocks for pipes and pipelines; pipes [parts of sanitary installations]; pipe hoop for water heating equipment; faucets; pipe nozzles for water heating equipment.
Proposed to be Used

IR DIVISION

Cl.1; Natural raw materials and plant extracts other than essential oils, produced by organic farming or made from goods produced by organic farming, for the perfumery and cosmetics industries, or used in the manufacture of pharmaceutical, parapharmaceutical, medical or veterinary preparations or in aromatherapy; vegetable oils produced by organic farming or made from goods produced by organic farming, for the manufacture of cosmetics; compositions, produced by organic farming or made from goods produced by organic farming, for food and beverages.

Cl.3; Essential oils produced by organic farming or made from goods produced by organic farming; aromatic extracts produced by organic farming or made from goods produced by organic farming; flower extracts produced by organic farming or made from goods produced by organic farming [perfumery]; food flavorings produced by organic farming or made from goods produced by organic farming [essential oils]; natural ingredients and extracts of plants or herbs, produced by organic farming or made from goods produced by organic farming, for cosmetics or aromatherapy; oils for cosmetic use produced by organic farming or made from goods produced by organic farming; aromatherapy preparations consisting of natural ingredients, produced by organic farming or made from goods produced by organic farming; floral waters, vegetable oils, macerations, preparations for cosmetic use or aromatherapy, produced by organic farming or made from goods produced by organic farming.

Cl.30; Food flavorings, produced by organic farming or made from goods produced by organic farming.
CHARABIA

Priority claimed from 21/06/2019; Application No. : 4561797 ;France
4401583 08/11/2019

[International Registration No. : 1507487]

C.W.F. CHILDREN WORLDWIDE FASHION
Zone industrielle du Bois-Joly, Avenue des sables F-85500 LES HERBIERS France

Proposed to be Used

IR DIVISION

Cl.18; Leather and imitations of leather; hiking, beach and travel bags; trunks and suitcases; umbrellas, parasols; suitcases [carrying cases]; handbags; traveling bags; backpacks, wheeled bags; garment bags for travel; vanity cases; vanity cases (empty); empty toiletry sets; satchels; tote bags; shoulder bags; baby-changing bags; bags and sling bags for carrying infants; school bags; label holders of leather or imitation leather for luggage; cases, empty cases and empty bags for holding cosmetics; purses (coin purses); wallets; card cases; document cases.

Cl.25; Clothing, footwear, headwear.
SONNE PI$$ON OTOMOTIV MAKINA SANAYI TICARET LIMITED SIRKETI
Konya Organize Sanayi Bölgesi Büyük Kayacik Mah. 18 Nolu Sokak No:3 Selçuklu Konya Turkey

Proposed to be Used

IR DIVISION

Cl.7; Machines, machine tools and industrial robots for processing and shaping wood, metals, glass, plastics and minerals; construction machines and robotic mechanisms (machines) for use in construction: lifting, loading and transmission machines and robotic mechanisms (machines) for lifting, loading and transmission purposes: elevators, escalators and cranes; machines and robotic mechanisms (machines) for use in agriculture and animal breeding, machines and robotic mechanisms (machines) for processing cereals, fruits, vegetables and food; engines and motors, other than for land vehicles, parts and fittings therefor: bearings (parts of machines), roller or ball bearings; machines for mounting and detaching tires; alternators, current generators, electric generators, current generators operated with solar energy; painting machines, automatic spray guns for paint, electric, hydraulic and pneumatic punching machines and guns, electric adhesive tape dispensers (machines), electric guns for compressed gas or liquid spraying machines, electric hand drills, electric hand saws, electric jigsaw machines, spiral machines, compressed air machines, compressors (machines), vehicle washing installations, robotic mechanisms (machines) with the abovementioned functions; electric and gas-operated welding apparatus, electric arc welding apparatus, electric soldering apparatus, electric arc cutting apparatus, electrodes for welding machines, industrial robots (machines) with the abovementioned functions; printing machines; packaging machines, filling, plugging and sealing machines, labellers (machines), sorting machines, industrial robots (machines) with the abovementioned functions, electric packing machines for plugging and sealing of plastics; machines for textile processing, sewing machines, industrial robots (machines) with the abovementioned functions; pumps other than parts of machines or engines (term considered too vague by the International Bureau - Rule 13 (2) (b) of the Common Regulations), fuel dispensing pumps for service stations, self-regulating fuel pumps; electric kitchen machines for chopping, grinding, crushing, mixing and mincing foodstuff, washing machines, laundry washing machines, dishwashers, spin driers (not heated), electric cleaning machines for cleaning floors, carpets or floorings, vacuum cleaners and parts thereof; automatic vending machines; galvanizing and electroplating machines; gaskets for engines and motors; electric door openers and closers.

Cl.12; Motor land vehicles, motorcycles, mopeds; engines and motors for land vehicles; bicycles and their bodies; handlebars and mudguards for bicycles; vehicle bodies; tipping bodies for trucks; trailers for tractors; frigorific bodies for land vehicles; trailer hitches for vehicles; vehicle seats; head-rests for vehicle seats; safety seats for children, for vehicles; seat covers for vehicles; vehicle covers (shaped); sun-blinds adapted for vehicles; direction signals and arms for direction signals for vehicles; windscreen wipers and wiper arms for vehicles; inner and outer tires for vehicle wheels; tubeless tires; tire-fixing sets comprised of tire patches and tire valves for vehicles; windows for vehicles, safety windows for vehicles, rearview mirrors and wing mirrors for vehicles; anti-skid chains for vehicles; luggage carriers for vehicles; bicycle and ski carriers for cars; saddles for bicycles or motorcycles; air pumps for vehicles, for inflating tires; anti-theft alarms for vehicles, horns for vehicles; safety belts for vehicle seats, air bags (safety devices for automobiles); baby carriages, wheelchairs, pushchairs; wheelbarrows; shopping carts; single or multi-wheeled wheelbarrows; shopping trolleys; grocery carts; handling carts; rail vehicles: locomotives, trains, trams; waggons; cable cars; chairlifts; vehicles for locomotion by water and their parts, other than their motors and engines; vehicles for locomotion by air and their parts, other than their motors and engines.
Priority claimed from 04/03/2019; Application No. : 018030618 ;European Union

4401617   03/09/2019

[International Registration No. : 1507616]

Filippo Maria PORCACCHIA SANPAOLESI
Via Napoleone III 6 I-00195 Roma Italy

Proposed to be Used

IR DIVISION

Cl.9; Computer software; applications software; computers and computer hardware; software; software for smartphones; software for operating an online shop; software for evaluating customer behaviour in online shops; computer software platforms; mobile apps; computer software applications, downloadable; software and applications for mobile devices; downloadable applications for use with mobile devices; downloadable mobile applications for the transmission of data; downloadable mobile applications for the transmission of information; blank magnetic data carriers; magnetic data carriers, recording discs; digital recording media; optical recording media; electronic magnetic recording media; apparatus for recording data; optical data carriers bearing recorded software; recording devices for sound and image carriers; sound and picture recording apparatus; spectacles [optics]; spectacle lenses; covers for glasses; spectacle frames; children's eye glasses; pince-nez chains; parts for spectacles; DVDs; DVD players; DVD players; DVD cases; USB flash drives [not pre-recorded]; credit card-style USB flash drives; apparatus for the reproduction of images; apparatus for the transmission of images; apparatus for the processing of images; apparatus for recording images; software for processing images, graphics and text; playing devices for sound and image carriers; image capturing and developing devices; apparatus for broadcasting sound, data or images; computer software for creating and editing music and sounds; scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular inclinometers; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular inclinometer casings and removable inclinometer probes; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular fixed and transportable inclination sensors (inclinometers); scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular direct and inverted pendulums; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular telecoordinometers; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular instruments for monitoring railway lines; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular vibrating wire instruments; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular probes for measuring water levels in wells and piezometer tubes; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular absolute and relative pressure transducers; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular hydraulic and electric pressure cells; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular crackmeters; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular hydraulic settlement gauges and multipoint hydraulic settlement gauges; scientific apparatus and instruments for geotechnics, geomechanics, for structures and
environmental analyses and in particular electro-hydraulic settlement gauges; scientific apparatus and instruments for
geotechnics, geomechanics, for structures and environmental analyses and in particular level indicators; scientific
apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular
hydrostatic profilers; scientific apparatus and instruments for geotechnics, geomechanics, for structures and
environmental analyses and in particular resistance and vibrating wire strain gauges; scientific apparatus and
instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular spot-weldable
strain gauges; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental
analyses and in particular magnetic extensometers, embankment extensometers and single-point and multipoint borehole
extensometers; scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental
analyses and in particular incremental extensometers; scientific apparatus and instruments for geotechnics,
geomechanics, for structures and environmental analyses and in particular fixed borehole extenso-inclinometers;
scientific apparatus and instruments for geotechnics, geomechanics, for structures and environmental analyses and in
particular thermometers and temperature probes; scientific apparatus and instruments for geotechnics, geomechanics,
for structures and environmental analyses and in particular instruments for measuring convergence; scientific apparatus
and instruments for geotechnics, geomechanics, for structures and environmental analyses and in particular hydrological
instruments, including weirs; scientific apparatus and instruments for geotechnics, geomechanics, for structures and
environmental analyses and in particular level gauges; scientific apparatus and instruments for geotechnics,
geomechanics, for structures and environmental analyses and in particular digital measuring control units; scientific apparatus and instruments for geotechnics, geomechanics, for structures and
environmental analyses and in particular data loggers and data acquisition units; software for monitoring; related
accessories, including centralised and measure panels, protective boxes, electric cables, connectors and watertight
joints.

Cl.14;Jewels; paste jewellery [costume jewelry (am.)]; cases for jewellery; jewel cases; gold jewellery, paste jewellery
[costume jewelry (am.)]; paste jewellery [costume jewelry (am.)]; gemstones; jewellery made of precious metals; jewellery
fashioned from non-precious metals; necklaces [jewellery]; precious and non-precious chains for necklaces; bracelets;
earrings; rings [jewellery, jewelry (am.)]; cuff links and cufflink cases; precious stones; precious metals; bracelets; pins
being jewelry; jewellery charms; charms; chain bracelets; fasteners for bracelets and necklaces; tie clips [jewellery]; gold
jewellery; paste jewellery [costume jewelry (am.)]; clocks; jewels; enamelled jewellery; cloisonné jewellery; chronographs
[watches]; watch chains; watch chains; watch crowns; watch crystals; watch crystals; horological and chronometric
instruments; cases for watches, watches, wristwatches, chronometers and chronographs (watches), control clocks
[master clocks], clocks, atomic clocks, clocks and watches, electric, stopwatches, clocks and watches, electric,
mechanical watches, automatic watches, quartz watches, electronic alarm clocks, electronic alarm clocks, mechanical
alarm clocks, quartz alarm clocks of all kinds and all of their parts and accessories (included in this class), clocks,
chronoscopes; precious metals and their alloys and goods in precious metals or coated therewith, not included in other
classes; precious stones; jewels; figurines [statuettes] of imitation gold; key rings [split rings with trinket or decorative
fob]; semi-precious stones; spinel [precious stones]; watchstraps; watch crystals.

Cl.25;Clothing; ladies' clothing; menswear; children's wear; gowns; skirt suits; gowns; evening wear; leather dresses;
coats; jackets [clothing]; slipovers; shrugs; trousers; trousers shorts; breeches; skirts; shorts; jersey clothing; collars;
detachable collars; aprons [clothing]; leggings; tops [clothing]; mackintoshes; topcoats; down jackets; shoulder straps
for clothing; heavy jackets; sweaters; mock turtle-neck sweaters; denim jeans; cloaks; parkas; shirts; chemises;
jumpers; undershirts; sweat shirts; cardigans; gilets; ponchos; mantles; pelisses; robes; bathing wear; swimming
costumes; robes; shawls; sashes for wear; neckties; neck ties; track suits; cagoules; belts [clothing]; suspenders;
headscarves; shoulder scarves; polo shirts; shoes; slippers; covers for shoes; galoshes; clogs; soles for footwear; shoe
uppers; boots; half-boots; half-boots; mules; deck shoes; espadrilles; sandals; bath sandals; beach shoes; mittens; flip-
flops; hats; berets; visors [headwear]; turbans; underwear; underwear; knickers; slips [underclothing]; nightwear; teddies
[underclothing]; ladies' underwear; nightwear; briefs; briefs; boy shorts [underwear]; boxer shorts; maillots [hosiery];
knitted underwear; stockings; men's socks; socks and stockings; tights; ladies socks; pyjamas; foulards [clothing
articles]; bandanas [neckerchiefs]; shawls and headscarves; lounging robes; nighties; nighties; nighties; nightwear; sleep suits;
loungewear; bed jackets; baby doll nighties; negligees; leotards; baby doll pyjamas; slips [underclothing]; vest tops;
corsets; suspenders; brassieres; gloves [clothing]; dress handkerchiefs; gaiters; leg warmers; footmuffs, not electrically
heated; caps, headbands; half-gloves.
O’DONNELL MOONSHINE

4401626   19/11/2019
[International Registration No. : 1506399]
O’Donnell Moonshine GmbH
Weserstr. 184 12045 Berlin Germany

Proposed to be Used

IR DIVISION

Cl.25;Printed T-shirts; hooded pullovers.
Cl.33;Spirits and liquors; spirits [beverages].
Trade Marks Journal No: 1937, 20/01/2020 Class 99

Yazio

4401641 25/10/2019
[International Registration No. : 1363332]
YAZIO GmbH
Erich-Kästner-Straße 1 99094 Erfurt Germany
Proposed to be Used
IR DIVISION
Cl.9: Computer programs [downloadable software]; weight measuring instruments; food analysis apparatus; pedometers.
Cl.38: Electronic exchange of messages via chat lines, chatrooms and internet forums; providing online forums; provision of access to content, websites and portals.
Cl.41: Dietary education services; providing on-line electronic publications, not downloadable; provision of instruction relating to nutrition; conducting classes in weight control; instruction in nutrition, not medical; education services relating to nutrition; teaching of diet education.
Cl.42: Software development, programming and implementation; computer hardware development; development of computer programs; development of data bases; software development; development of software for communication systems; website development services; creating of computer programs; product design and development.
Cl.44: Providing nutritional information about food; nutrition counseling; nutritional advice; advisory services relating to weight control; services rendered by a dietician; providing weight loss program services; dietetic advisory services; weight control evaluation; services for the planning of weight reduction programmes; weight-reduction programmes (planning of); supervision of weight reduction programmes; providing information relating to dietary and nutritional guidance.
Trade Marks Journal No: 1937  20/01/2020  Class 99

ALSTOM

4402649  02/11/2018
[International Registration No. : 1506804]
ALSTOM (Société Anonyme)
48 rue Albert Dhalenne F-93400 Saint-Ouen France

Proposed to be Used
To be associated with:
819279, 1806681, 1806682

IR DIVISION

Cl.9; Scientific (non-medical), nautical, surveying, acoustic, photographic, cinematographic, optical, weighing, measuring, signaling, regulating, controlling, protective, monitoring, electric power interruption, control (inspection), rescue (lifesaving), meteorological, oceanological apparatus and instruments; apparatus and instruments for inspection of motors and engines and electric, electronic and computing equipment; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; teaching apparatus and instruments; apparatus for sound or image capture, recording, transmission or reproduction; magnetic recording media, sound recording disks; mechanisms for coin-operated apparatus; cash registers; calculating machines; data processing equipment; fire extinguishers; electric batteries and accumulators; fuel cells; cryostats (scientific laboratory instruments); chargers; electric coils; electronic components; semi-conductors; printed circuits; electric conductors; communication and power transportation wires and cables; sheaths and junction sleeves for electric cables, identification wires and identification sheaths for electric wires; material for cathodic protection; electric ducts; boards, control panels for energy production; high-voltage equipment, namely circuit breakers, isolating switches, lightning conductors, current transformers for any voltage and of any kind (including optoelectronic) for internal, external stations or stations within metallic cases (metal-clad boxes); medium and low-voltage equipment, namely panels and transformer stations, switches, isolating switches, contactors, lightning conductors, circuit breakers, fuses, re-arming devices; transformers, sockets; switches; branch boxes; transformers; circuit breakers; line insulators; distribution stations; apparatus and installations for data capture, storage, calculation, conversion and transmission; computers and peripherals; equipment and installations for communication and telecommunication via wire, cable and radio; radio and television apparatus; audio tape recorders; record players; compact disk players; telephones; optical and electro-optical equipment; lasers not for industrial use; masers; thermal detectors; pyrometers; calorimeters; thermocouples, metering apparatus, pedometers, taximeters; voltage regulators for vehicles, light regulators [dimmers]; speed checking apparatus for vehicles; alarm devices, command transmitters, warning systems; luminous or mechanical signals; acoustic or optical signaling, sirens, telecommunication and communication equipment; modulators, transmitters, receivers, aerials, wave guides, equipment for television and radio broadcasting, the general public and professionals; telephone call centers; printed circuits; intercoms; any apparatus and instruments concerning infrasound measuring and analysis; rectifiers; amplifiers; radio guidance apparatus; loudspeakers; voltage intensity, power, control, and frequency regulators; luminous or mechanical signals (urban, road and rail); lighting bollards; static and rotary converters; energy converters; electric resistances; rheostats; capacitors, magnets; prefabricated electrical ducts; electricity conductors of all metals; scales; thermostats; relays, namely remote control relays, electric relays, protective relays and auxiliary relays, indicators and transducers and surveillance, analysis, communication and control systems, for electrical networks and energy production stations and for electrical apparatus; metal-clad or conventional electrical stations; metal-clad substations for electrical transport and distribution networks; control monitoring systems for electricity networks; converter stations; compensators, particularly reactive energy compensators, electrical control panels; electric test station equipment; electric or electronic equipment and apparatus for monitoring, operating and supervising automated industrial processes and for power production, transmission and distribution; electric or electronic monitoring, control and supervision equipment and apparatus for industrial site, building and infrastructure access; electronic communication equipment and apparatus for industrial purposes; programmable controllers and peripheral equipment thereof; automation calculators; equipment and apparatus for electrical energy conversion; equipment and apparatus for telecommunication on energy transmission lines; printed electronic circuit cards; electronic microcircuits; execution and operation software for microcircuits or electronic cards; supervision and operating software for automated processes; software for programming, execution and operation of all the aforesaid equipment, apparatus and software; illumination regulators; apparatus for airport runway marking; voltage regulators.

Cl.12; Vehicles; apparatus for locomotion by land, air or water or rail; ships; electric vehicles; motors and engines for land vehicles; pneumatic shock absorbers for land vehicles; drive belts and related gearings for land vehicles; air pumps (vehicle accessories); transmission shafts for land vehicles; propulsion mechanisms for land vehicles; military vehicles for transport, tanker trucks; tank cars.

Cl.37; Construction of permanent buildings, roads, bridges, dams or transmission lines; maintenance, repair,
installation and servicing of any apparatus, any equipment, any machines pertaining to the fields of electrical engineering, electronics, mechanical engineering, electrical power transmission, nuclear applications and locomotion especially railways, electrochemistry, civil engineering, building, drilling, earth and sea bed prospection; turnkey plant construction; public and private construction works, namely permanent buildings; public works, namely construction of roads, bridges and buildings; drilling of wells; rental of builders’ tools and equipment, bulldozers, tree extractors; maintenance or cleaning of buildings, premises, floors (renovation of facades, disinfection, rat extermination); upkeep or cleaning of various articles (laundry services); clothing repair; retreading or vulcanization of tires; shoe repair; painting, plumbing, heating or covering installation work; shipbuilding; rental of construction tools or equipment; execution, namely construction of power transmission and distribution infrastructure projects; painting, interior and exterior; bodywork painting.

Cl.39;Transport; packaging, handling, storage and delivery of goods; transport and distribution of energy; travel organization; delivery of newspapers; water and electricity transmission and distribution; ferry operations; loading and unloading of luggage and goods; marine towing, refloating of ships; garage rental; booking of seats for travel; rental of transport vehicles; rescue of vessels in distress and the cargo thereof; travel or goods shipping information; vehicle or goods inspection prior to shipping; rescue operations; rental of any apparatus, any equipment, any machines for locomotion, particularly by railways.

Cl.42;Technical research; computer programming, computer software design; technical project studies in connection with any apparatus, any equipment, any machines pertaining to the fields of electrical engineering, electronics, mechanical engineering, electrical power transmission, nuclear applications, locomotion, electrochemistry, civil engineering, building, drilling, earth and sea bed prospection; hydrodynamic studies and tests; engineer’s services, material and product testing; technical project studies for turnkey factories; geological prospecting; engineers’ appraisals, estimates, research and reports; engineering, design, creation of projects for turnkey power transmission and distribution infrastructure; oil-well testing; quality control.
Proposed to be Used

IR DIVISION

Cl.9; Eyeglasses; sunglasses; anti-glare glasses; goggles for sports; swimming goggles; eyeglass and sunglass cases; eyeglass and sunglass lenses; eyeglass and sunglass frames; eyeglass and sunglass chains; eyeglass and sunglass cords; contact lenses; magnifying glasses [optics]; cases adapted for contact lenses; 3D spectacles; smartglasses; binocular cases; recorded programs for hand-held games with liquid crystal displays; electronic game software for handheld electronic devices; electronic game software for cellular phones; computer game software; recorded programs for electronic games; games cartridges for use with electronic games apparatus; computer game cartridges; video game cartridges; disks for electronic games; video game discs; computer game cassettes; video game cassettes; joysticks for use with computers, other than for video games; joystick chargers; memory cards for video game machines; simulators for the steering and control of vehicles; sports training simulators; steering wheels for computers; earphones used for connecting to hand-held games; bags and cases adapted or shaped to contain computers; bags adapted for laptops; sleeves for laptops; protective covers and cases for tablet computers; mouse pads; mobile telephones; mobile phone covers; mobile phone holders; bags and cases adapted or shaped to contain mobile phones; cell phone straps; battery chargers for cellular phones; cell phone battery chargers for use in vehicles; smartphones; covers for smartphones; smartphone holders; bags and cases adapted or shaped to contain smartphones; smartphone straphs; battery chargers for smartphones; smartphone battery chargers for use in vehicles; smartwatches; wearable digital electronic devices for the sensing, recording, storing, sending and receiving of text, data, audio, image and video files across communications networks, including devices that communicate with smartphones, computers; computer peripheral devices, personal digital assistants, sound recording and sound reproducing apparatus, and internet sites; computer software and electronic apparatus related to the foregoing, namely for monitoring, processing, displaying, storing and transmitting data relating to a user's physical activity, compliance with health and fitness programs, geolocation, direction, distance, altitude, speed, steps taken, activity level, calories burned, navigational information, weather information and biometric data; and computer software for accessing and searching databases related to any of the foregoing; battery chargers for smartwatches; battery chargers for smartwatches for use in vehicles; mouse [computer peripheral]; wrist rests for use with computers; protective helmets; fireproof automobile racing suits for safety purposes; face-shields for protection against accidents, irradiation and fire; gloves for protection against accidents; balaclavas for protection against accidents; irrigation and fire; shoes for protection against accidents, irradiation and fire; boots for protection against accidents, irrigation and fire; protection devices for personal use against accidents; garments for protection against accidents, irradiation and fire; garments for protection against fire; CD-ROMs featuring car races and the history of automobile manufacturers; DVDs featuring car races and the history of automobile manufacturers; CD-ROMs featuring high-performance cars and automobiles; DVDs featuring high-performance cars and automobiles; downloadable image files; downloadable video files; electronic publications, downloadable; speed checking apparatus for vehicles; steering apparatus, automatic, for vehicles; automatic indicators of low pressure in vehicle tyres; voltage regulators for vehicles; mileage recorders for vehicles; hands free kits for cellular phones; electronic locks for vehicles; electronic keys for automobiles; control units of central locking systems for vehicles; navigation apparatus for vehicles [on-board computers]; electronic accumulators for vehicles; accumulators, electric, for vehicles; kilometer recorders for vehicles; vehicle radios; car televisions; remote control apparatus; starter cables for motors; thermostats for vehicles; vehicle breakdown warning triangles; airbag deactivation switches for automobiles; magnets; decorative magnets; lanyards especially adapted for holding cellular phones, MP3 players, cameras, video cameras, eyeglasses, sunglasses, magnetic encoded cards; cases especially made for photographic apparatus and instruments; cases adapted for CD players; cases adapted for DVD players; cases adapted for MP3 players; recorded content; electronic databases; audio recordings; video recordings; integrated circuit cards [smart cards]; software; computer operating systems; information technology and audiovisual equipment; communications equipment; computer networking and data communications equipment, broadcasting equipment; antennas; memory storage devices; photocopiers, image scanners; printers for use with computers; data processing equipment and accessories [electrical and mechanical]; ticket dispensers; electronic payment terminals, money dispensing and sorting devices; coin-operated mechanisms; computer peripherals; computer hardware; computer components and parts; audio/visual and photographic devices; audio devices and radio receivers; display devices, television receivers and film and video devices; image capturing and developing devices; signal cables for IT, AV and telecommunication; magnetizers and demagnetizers; apparatus, instruments and cables for electricity; apparatus and instruments for accumulating and storing electricity; photovoltaic cells; electric and electronic
Cl.16: Bibs of paper; boxes of paper or cardboard; containers made of paper; coats of paper; paper towels; table linen of paper; shelf paper; table napkins of paper; table mats of paper; bread and butter paper; paper for flower pots; table decorations of paper; food decorations of cardboard; place mats of paper; table cloths of paper; handkerchiefs of paper; kitchen rolls [paper]; plate cards; packing cardboard containers; industrial packaging containers of paper; cream containers of paper; printed paper signs; brochures; posters; calendars; catalogues; magazines [periodicals]; yearbooks; books; booklets; periodicals; manuals; directories [printed matter]; newsletters; printed guides; graphic representations, graphic reproductions; souvenir cards; visiting cards; postcards; paper badges; holders of paper and cardboard for badges; passport holders; photographs [printed]; photographic albums; photograph stands; photo holders made of paper; covers for photographic albums; albums; stickers [stationery]; albums for stickers; colouring cards for children; painting sets for children; bookmarks; pens; felt-tip pens; pencils; pastels [crayons]; pencil and pen ornaments; boxes for pens; boxes for pencils; pen cases; pencil cases; stands for pens; stands for pencils; covers [stationery]; paper ribbons; gift boxes; document files [stationery]; desk pads; desktop organizers; exercise books; notebooks; note pads; writing paper; drawing paper; sealing wax; paper sheets for note taking; diaries and agendas; desk diaries; covers for agendas; cases of leather for agendas; covers for address booklets; covers for albums; covers for books; folders [stationery]; labels, not of textile; adhesive labels, not of textile; paperweights; pencil sharpeners, electric or non-electric; paper cutters [office requisites]; correspondence holders; adhesives [glues] for stationery or household purposes; writing and stamping implements; correcting and erasing implements; articles for printing and binding; disposable sheets of paper or cellulose; paper for medical examination tables; clips for name badge holders [office requisites]; holders for cheque books; bibs, sleeved, of paper; typewriters; paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers’ type, printing blocks; non-insulated kids’ school lunch bags and backpacks of plastic.

Cl.18: Boxes of leather or leatherboard; cases, of leather or leatherboard; key cases; leather key cases; leather address tags for luggage, bags and cases; document cases; backpacks; knapsacks; haversacks; bags for sports; beach bags; attaché cases; card cases [notecases]; leather credit card cases; travelling sets [leatherware]; bags; handbags; shoulder bags; travelling bags [leatherware]; cosmetic bags sold empty; clutch bags; holdalls; bags [envelopes, pouches] of leather, for packaging; pocket wallets; purses; school bags; school satchels; school backpacks; trolley-type school backpacks; shopping bags of leather, textile or net; shopper bags; shopping bags; sling bags for carrying infants; slings for carrying infants; nappy bags; suitcase handles; suitcases; trunks and valises; travelling trunks; luggage; vanity cases, etc.
not fitted; duffel bags; travelling bags; trolley duffles; trolley-type suitcases; waist bags, Boston bags; non-insulated kids' school lunch bags and backpacks of leather and imitation of leather; briefcases; garment bags for travel; garment carriers; garment carriers for suits and dresses; clothing for pets; collars for pets; bags for carrying animals; leather leashes; shoulder belts [straps] of leather; girths of leather; chin straps, of leather; straps for luggage; leather straps; shoulder straps; girths of imitation leather; trimmings of leather for furniture; furniture coverings of leather; packaging containers of leather; leather and imitation leather; rawhides and leather; skins and hides; moleskin [imitation of leather]; fur; skins of chamois, other than for cleaning purposes; mountaineering sticks; golf umbrellas; umbrella covers; trekking sticks; conference folders; conference portfolios; leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.25; Jackets [clothing]; ski jackets; wind-resistant jackets; overcoats; coats; dust coats; raincoats; cardigans; pullovers; shirts; tee-shirts; polo shirts; sport shirts; blouses; sweatshirts; sweaters; jerseys [clothing]; sports jerseys; trousers; shorts; Bermuda shorts; jeans; skirts; overalls; jogging suits; training suits; track suits; automobile racing suits not in the nature of protective clothing; suits; dress suits; singlets; braces [suspenders]; waistbands [clothing]; aprons [clothing]; combinations [clothing]; clothing for gymnastics; leggings [leg warmers]; leggings [trousers]; shawls; sashes for wear; money belts [clothing]; pockets for clothing; collars [clothing]; girdles; ready-made clothing; rainwear; waterproof clothing; golf clothing, other than gloves; motorists' clothing; ski clothing; ski suits; snowsuits; body warmers; knee warmers [clothing]; knitwear [clothing]; sweat bands; gaiters; gaiter straps; pocket squares; beach clothes; bathing suits; bathing caps; swimming costumes; bathing drawers; bathing trunks; bikinis; bath robes; underwear; slips [undergarments]; pyjamas; dressing gowns; nightgowns; clothing for children; babies' clothing; babies' overalls, not of paper; bibs, not of paper; romper suits for children; romper suits for babies; rompers; layettes [clothing]; bibs, sleeved, not of paper; snap crotch shirts for infants and toddlers; padded sleepsuits for babies; down padded sleepsuits for babies; baby bodysuits; footmuffs, not electrically heated; socks; stockings; tights; hosiery; shoes; sports shoes; gymnastic shoes; sneakers; slippers; mules; sandals; boots; footwear for sports; ski boots; after ski boots; bags specially adapted for ski boots; flip-flops; clogs; bath sandals; bath slippers; sols for footwear; footwear uppers; fittings of metal for footwear; inner soles; tips for footwear; heelpieces for footwear; heels; non-slipping devices for footwear; straps for footwear; shoe straps; shoe inserts for non-orthopedic purposes; toe caps [parts of footwear]; tongues or pullstraps for shoes and boots; overshoes; galoshes; neckwear; scarves; by carwomen [neckerchiefs]; foulards [clothing]; neckties; gloves [clothing]; driving gloves; ski gloves; belts [clothing]; muffs [clothing]; mittens; fur stoles; caps being headwear; hats; cap peaks; visors being headwear; berets; headbands [clothing]; hoods [clothing]; shower caps; sleep masks; balaclavas; helmet liners [headwear]; sun visors [headwear]; ear muffs [clothing]; masks for protection against the cold; clothing, footwear, headwear.

Cl.28; Amusement apparatus adapted for use with an external display screen or monitor; apparatus for games adapted for use with an external display screen or monitor; video game machines for use with televisions; video game machines; television game sets; apparatus for games; amusement machines, automatic and coin-operated; amusement machines, other than those adapted for use with television sets and with an external display screen or monitor; pocket-sized apparatus for playing video games; pocket-sized video games; hand-held video games; portable electronic games; portable electronic toys; hand-held units for playing video games; stand alone video game machines; computer game equipment; electronic games consoles adapted for use with an external display screen or monitor; controllers for game consoles; joysticks for video games; bags specially adapted for hand-held video game apparatus; bags specially adapted for video game consoles; games consoles; game pads for use with game consoles; handheld game consoles; handheld video game consoles; video game consoles; video game consoles for use with an external display screen or monitor; protective carrying cases specially adapted for video game consoles for use with an external display screen or monitor; scale model vehicles; scale model cars; scale model racing cars; scale model racing vehicles; racing car model silhouettes, being scale reproductions of cars for ornamental purposes; full-size toy car replicas; full-size toy vehicle replicas; full-size toy steering wheel replicas; toy resin models featuring racing scenes; toy vehicles; toy replica vehicles; full-size toy car replicas; toy replica steering wheel replicas; toy vehicles; toy replica vehicles; toy scale model drivers; scale model pit crews; toy sticks for fans and for entertainment [novelty items]; toy sticks for fans and for entertainment shaped as flags [novelty items]; toy starter suits for children; toy starter suits for babies; rompers; layettes [clothing]; bibs, sleeved, not of paper; snap crotch shirts for infants and toddlers; padded sleepsuits for babies; down padded sleepsuits for babies; baby bodysuits; footmuffs, not electrically heated; socks; stockings; tights; hosiery; shoes; sports shoes; gymnastic shoes; sneakers; slippers; mules; sandals; boots; footwear for sports; ski boots; after ski boots; bags specially adapted for ski boots; flip-flops; clogs; bath sandals; bath slippers; sols for footware; footwear uppers; fittings of metal for footwear; inner soles; tips for footwear; heelpieces for footwear; heels; non-slipping devices for footwear; straps for footwear; shoe straps; shoe inserts for non-orthopedic purposes; toe caps [parts of footwear]; tongues or pullstraps for shoes and boots; overshoes; galoshes; neckwear; scarves; by carwomen [neckerchiefs]; foulards [clothing]; neckties; gloves [clothing]; driving gloves; ski gloves; belts [clothing]; muffs [clothing]; mittens; fur stoles; caps being headwear; hats; cap peaks; visors being headwear; berets; headbands [clothing]; hoods [clothing]; shower caps; sleep masks; balaclavas; helmet liners [headwear]; sun visors [headwear]; ear muffs [clothing]; masks for protection against the cold; clothing, footwear, headwear.

Cl.35; Retail and wholesale services, also online, of entertainment equipment, video game machines, electronic games, video games and their accessories, controllers for game consoles, software, computer programs, recorded programs for electronic games, computers, mouse, mouse pads, headsets, earphones, joysticks for computer games, cases, cases for electronic apparatus; retail and wholesale services, also online, of spectacles and parts and accessories thereof, spectacle cases, spectacle frames and other eyewear, smartglasses and their accessories, optical apparatus and instruments, retail and wholesale sales, online, of mobile phones, smartphones, computers, digital cameras and smartphones, holders for mobile phones and smartphones, bags and cases adapted or shaped to contain computers.
mobile phones and smartphones, multimedia library and content, downloadable and non downloadable, telephones and their accessories, smartphones and their accessories, smartwatches and their accessories; retail and wholesale services, also online, of scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking [supervision], life-saving and teaching apparatus and instruments; retail and wholesale services, also online, of electric and electronic apparatus and instruments, electric and electronic apparatus and instruments for vehicles, electric and electronic apparatus and instruments for personal use; retail and wholesale services, also online, of apparatus for recording, transmission, reproduction of sound or images and accessories and cases thereof, magnetic data carriers, recording discs, compact discs, DVDs and other digital recording media; retail and wholesale services, also online, of calculating machines, data processing equipment and computers; retail and wholesale services, also online, of protective helmets, helmets for sports, protective clothing and relative accessories, protective gloves, protective footwear, protective headwear, protection apparatus and devices for personal use against accidents; retail and wholesale services, also online, of vehicles and their parts and accessories, apparatus for locomotion by land, apparatus for locomotion by air or water, structural parts for automobiles; retail and wholesale services, also online, of pushchairs, prams and their parts and accessories, safety seats for children for vehicles; video display units for commercial or advertising purposes; loyalty, incentive and bonus programs; personal and business services; personal and business services by advertising, market research and promotional material; personal and business services by advertising, marketing and promotional consultancy and assistance services; commercial trading and consumer information services; auctioneering services; business assistance, management and administrative services; accountancy, bookkeeping and account auditing; administrative data processing; human resources management and recruitment services; business consultancy and advisory services; rental of office machines; business analysis, research and information services; market research; collection and systematization of business data; advertising; business management; business administration; office functions.
Priority claimed from 30/07/2019; Application No. : 88550432 ;United States of America
4402678  31/10/2019
[International Registration No. : 1506931]

Dana-Farber Cancer Institute, Inc.
450 Brookline Avenue Boston MA 02215 United States of America

Proposed to be Used

IR DIVISION

Cl.42;Medical and scientific research services; providing information in the fields of medical and scientific research.
Cl.44;Providing information in the fields of treatment and care for cancer and autoimmune diseases and disorders; medical treatment services in the field of cancer and autoimmune diseases and disorders; hospital services.
W Durston Ltd
Desborough Park Road, Park House Business Centre, High Wycombe Bucks HP12 3DJ United Kingdom

Proposed to be Used

IR DIVISION

Cl.7; 3D printers; 3D printing pens; abrading inserts for use with machines; abrading machines; abrading tools for use with machines; abrasive belts for power-operated sanders; abrasive bits for use with machines; abrasive discs; abrasive disks for power-operated sanders; abrasive grinding wheels [machines]; abrasive grinding wheels [tools for machines]; abrasive instruments [machines]; abrasive instruments [tools for machines]; abrasive sharpening stones [parts of machines]; abrasive sheets all being parts of machines or power tools; abrasive stones [parts of machines]; abrasive tools being parts of machines; abrasive wheels being parts for machines; abrasive wheels for power operated grinders; absorbing machines for chemical processing; ac generators [alternators]; access platforms [mechanical]; acetylene cleaning apparatus; actuating mechanisms for controlling aircraft flaps; actuating mechanisms for controlling rudders; actuating mechanisms for controlling slats; actuating mechanisms for operating aircraft flaps; actuating mechanisms for operating rudders; actuating mechanisms for operating slats; actuators for dampers; actuators for mechanisms; actuators for valves; actuators incorporating a gear mechanism for pipeline valves; adapters for machine tools; adapters for pipes [parts of machines]; adapters for tool bits [parts of machines]; adhesive bands for pulleys; adhesive tape dispensers [machines]; adhesive tape dispensing machines; adjustable screwdrivers (electric -); aerated beverage making machines; aerating pumps; aerating pumps for aquaria; aerating pumps for bodies of water; aerating pumps for ponds; aerators; aerators [machines]; aerial platforms for use with cranes; aerial platforms for use with hoists; aerocondensers; aeronautic engines; aeronautical engines; aeroplane engines; aeroplane motors; aerosol filling machines; afterburners for air vehicle engines; agitating mechanisms; agitators; agitators for chemical processing; agitators for circulating liquid media; agricultural, earthmoving, construction, oil and gas extraction and mining equipment; agricultural elevators; agricultural, gardening and forestry machines and apparatus; agricultural implements being trailer mounted; agricultural implements other than hand operated hand tools; agricultural implements other than hand-operated; agricultural implements, other than hand-operated; agricultural machine tools; agricultural machines; agricultural machines for cultivating; agricultural machines for fertilising; agricultural machines for grass collecting; agricultural machines for grass cutting; agricultural machines for ground cultivation; agricultural machines for harvesting; agricultural machines for ploughing; agricultural machines for soil working; agricultural machines for sowing; agricultural seed planting machine; agricultural spraying machines; air blowers, being parts of machines; air blowing machines; air brushes, being parts of machines; air brushes for applying color; air brushes for applying coloring; air brushes for applying colour; air brushes for applying paint; air brushes [paint spraying]; air cleaners [air filters] for engines; air compressing apparatus; air compressor pumps; air compressors; air compressors for vehicle compressed air systems; air compressors for vehicles; air compressors [machines]; air condensers; air condensers [compressors]; air hammers; air pumps; air ratchet wrenches; angle grinders; apparatus for machining; arbors [parts of machines]; arc cutting apparatus [electric]; assembly machines; assembly presses; augers [machines]; autogenous soldering machines; autogenous welding machines; automatic grinding machines; ball bearings for machines; ball bearings for motors; ball rings for machine tools; band conveyors; band saws; bearing mounts; bearing rollers; bearings; bearings [parts of machines]; belt sanders; belting for machines; belts for machines; bench drilling machines; bevel gear grinding machines; bevel gear grinding tools; blade grinding machines; blades for powered tools; boring machines; cam shafts; cam sprockets; camshafts for machines; casing cutters [machines]; casting machines; chucks for power drills; circle cutting tools for use with machines; circular saws; clamping machines; compressors [machines]; cutters being machine tools; cutters being parts of machines; cutters for milling machines; cutters [machines]; deburring machines; diamond-pointed metal-cutting tools; die-cutting machines; dies for machine tools; draw benches; drill machines; dust collecting machines for chemical processing; electric arc welders; electric drills; electrostatic coating machines; embossing machines; extracting machines; fans for machine engines; filtering
machines; gear changing mechanisms for machines; gear cutters [machine tools]; gear cutters [machines]; gearing for machines; generators; glass-working machines; glazing machines; glazing rollers, being parts of machines; glue machines; grinders [machines]; grinding tools [machines or parts of machines]; hacksaws [machines]; hand-held tools, mechanically operated; handles being parts of machine tools; heat exchangers being parts of machines; hot metal extrusion machines; hydraulic motors; hydraulic presses for metalworking; industrial blowers; industrial cleaning machines; industrial pneumatic tools; industrial robots; injection moulds; injection presses; iron pressing machines; ironing presses; lapping machines; laser welding machines; lathes; machine tools for metal working; machine tools for milling; machine tools for working metals; machinery for working metal; rolling mill cylinders; rolling mill rolls; rolling mills; rolling mills [for metalworking]; rolling mills for metalworking; rolls for rolling mills.

Cl.8; Abrasive discs [parts for hand operated tools]; abrasive grinding wheels [hand-operated tools]; abrasive stones [hand-operated tools]; abrasive tools (hand-operated -); auger bits for hand tools; blades for hand saws; blades [hand tools]; box cutters; centre punches; centre punches [hand tools]; chisels; clamps [hand tools]; cutting dies for use with hand operated tools; cutting dies [hand operated tools]; cutting discs for use with hand operated tools; cutting discs [hand operated tools]; cutting, drilling, grinding, sharpening and surface treatment hand tools; cutting guides for use with hand operated tools; cutting tools [hand tools]; die holders for use with hand operated tools; die holders [hand tools]; drill bits for hand drills; drills; edge tools [hand tools]; electrolysis apparatus [depilatory]; embossers [hand tools]; emery boards; expanders [hand tools]; extension bars for hand tools; files [hand tools]; grinding wheels [hand tools]; hand drills; hand saws; hand tools, hand-operated; metal cutting saws; metal wire stretchers [hand tools]; milling cutters [hand tools]; moulding irons; polishing buffs [hand-operated tools]; polishing discs [hand operated tools]; polishing tools (hand operated -); spindle shafts [parts of hand-operated tools]; tongs; tool aprons; tool bags [filled]; tool belts; tool holders; tool pouches for attachment to tool belts; vices.

Cl.9; Ring sizer; ring sizers.

Cl.40; 3D printing; abrasion; abrasive polishing; abrasive polishing of metal surfaces; annealing (services for -); anodising services; blacksmithing; blast treatment; brazing; casting; ceramic glazing; ceramic processing; chroming plating; chromium plating of metallic objects; cold forming of metal; coppering; coppersmithing; custom manufacture of metal hardware; custom manufacture of molds for use in industry; cutting of metal; cutting of precious stones; die casting; die-casting of metals; electrochemical treatment; electropolishing; engraving; etching; forging; forging of metals; galvanising; gold plating; grinding; hard chromium plating of metal surfaces; hardening of metals; jewelry casting; machining parts for others; metal casting; metal coating; metal cutting; metal finishing; metal forging; metal hardening; metal laminating; metal melting services; metal moulding; metal plating; metal polishing; metal pressing; metal stamping; metal tempering; metal treating; metal treatment; metallising; metalworking; milling; plating (metal -); polishing; polishing of metals; powder coating; processing of metal surfaces using precision grinding techniques; abrasive polishing of metal surfaces.
MEURISSE

Priority claimed from 20/12/2018; Application No. : 1387498 ;Benelux
4402715   19/06/2019

[International Registration No. : 1506831]

Meurisse Chocolate NV
Frankrijklei 107 B-2000 Antwerpen

Proposed to be Used

IR DIVISION

Cl.30; Cocoa; cocoa extracts; cocoa powders for human consumption; cocoa-based products; chocolate; chocolate-based products; chocolate bars; chocolate mousses; chocolate pastes; chocolate sauces; chocolate syrups; chocolate truffles; chocolate eggs; chocolate toppings; chocolate coatings; chocolate sprinkles; chocolate-based beverages; coffee; coffee-based beverages; tea; tea-based beverages; fondants; pralines; chocolate and cocoa-based spreads not included in other classes; ice cream; waffles; muffins; pastry; cakes; confectionery; cookies; wafers; biscuits.

Cl.35; Advertising; promotion; business management; consultancy services relating to business management and organization, advertising, promotion, marketing and business communication for companies in the field of chocolate; dissemination of advertisements and promotional material (prospectuses, catalogs, printed matter, samples); mail order sale services; organization of events, fairs and shows for commercial, promotional and advertising purposes in the field of chocolate; sales promotion in the field of chocolate; retail sale services relating to chocolate and chocolate-based products; online retail sale services relating to chocolate and chocolate-based products; business intermediary services for the purchase and sale of chocolate beans and chocolate-based consumer goods; commercial management support services relating to franchising and recruitment of franchisees.

Cl.43; Services for providing food and drink; temporary accommodation; café-restaurant, cafeteria and self-service restaurant services; tea room services; chocolate tasting parlors; food and drink catering; snack bars.
Priority claimed from 16/04/2019; Application No. : 1394124 ;Benelux
4402783  04/09/2019
[International Registration No. : 1507167]
AluK S.A.
42-44, avenue de la Gare L-1610 Luxembourg Luxembourg

Proposed to be Used

IR DIVISION

Cl.6;Metal building materials, in particular profiles, pipes, plates, sheets and films for windows, doors, gates, staircases, balconies, facades and frames; windows, doors, gates, steps, partitions, wall cladding components for facades; balconies and conservatories, canopies [building structures], frames for use in construction, window sills, rain deflection profiles, scaffolding; ironmongery, small items of metal hardware, mechanical, non-electrical closing and opening devices for windows, doors and gates, in particular fittings for windows; transportable buildings of metal, including mobile pavilions and exhibition stands; all the aforesaid goods of metal, including those combined with glass, wood or plastic, included in this class; aluminium windows; casement windows of metal; cremone bolts of metal for windows; door fasteners of metal; door fittings of metal; door frames of metal; door jambs of metal; aluminium doors; door panels of metal; door sections of metal; doors and windows of metal; fittings of metal for windows; hinges for doors and windows (metal -); handles of metal for windows; folding doors of metal; ironwork for doors; ironwork for windows; knobs of metal; metal folding doors; metal locks for windows; metal rolling window shutters; metal window jambs; metallic frames for sliding doors; metallic insect screens for doors; metallic insect screens for windows; roof windows of metal; roller doors (metal -) having insulating properties; roller doors of metal; runners of metal for sliding doors; sash fasteners of metal for windows; sash balances of metal for windows; sash pulleys of metal; self-adhesive lead strips for making a pattern on windows; shutters of metal; sun louvres of metal for buildings; tilting metal doors; trap doors of metal; window casement bolts; window frames of metal; window frames of metal; window fittings of metal; window hinges of metal; window guards of metal; window openers, non-electric; window pulleys; window sashes of aluminium; window sashes of metal; window seals of metal; window stops of metal; extruded aluminium profiles; metal profiles; metal profiles with thermic insulation properties; aluminium profiles; metal handles; handles of metal for doors; conservatories [structures] of metal; frames of metal for conservatories; metallic-framed conservatories; conservatories of metal being fixed building structures; curtain walls of metal; curtain walling installations of metal; metal curtain walls; metal fittings for windows; fittings of metal for buildings; windows (fittings of metal for -); screws of metal; door seals of metal; facades of metal; wall facades of metal; door locks of metal.

Cl.17;Packing and insulating materials, seals of plastic, metal, textiles or of renewable raw materials and combinations thereof, weatherstripping compositions, plastic in extruded form for use in manufacturing; non-metallic films for windows.

Cl.19;Building materials (non-metallic), in particular profiles, pipes and plates, doors and gates, balconies and frames; windows, doors, gates, staircases, wall partitions, balconies and conservatories, canopies [building structures], frames for building, cladding for buildings, window sills, rain deflection profiles, scaffolding, non-metallic transportable buildings, including mobile pavilions and exhibition stands; all the aforesaid goods not of metal or only combined with metal, included in this class.
Priority claimed from 01/07/2019; Application No. : 2019-090975 ;Japan
4402785  05/07/2019
[International Registration No. : 1506860]
Union Chemical Co., Ltd.
10, Shodaitajika 3 chome, Hirakata-shi Osaka 573-1132 Japan

Proposed to be Used
IR DIVISION

Cl.2; Ink for inkjet printers, copying machines, facsimile machines, computer printers and inkjet ink for refill cartridges; ink cartridges for inkjet printers, facsimile machines, computer printers; ink bottle, filled for inkjet printers; edible ink.

Cl.9; Printer; inkjet printers and parts; ink cartridges, not filled, for inkjet printers; printers for computers; personal computers; programs for configuration and control of computer printers; programs for computers (including those sold by downloading through telecommunication lines); other electronic application machines and parts for the aforesaid goods being in this class.

Cl.16; Label printing machines [office requisites]; hand-held label printers [office requisites]; label printers being addressing machines; typewriter for label making (electric operated or non-electric operated); hand-held label printers [office requisites]; tape cartridge for label printing machines, typewriter for label making (electric operated or non-electric operated), handy label printer; masking tape cartridge for label printing machines, typewriter for label making (electric operated or non-electric operated), handy label printer; ribbon tape cartridges for label printing machines; transfer tape cartridges for label printing machines, typewriter for label making (electric operated or non-electric operated), handy label
printer; magnet tape cartridges for label printing machines, typewriter for label making (electric operated or non-electric operated), handy label printer; heat shrinkable tube cartridges for label printing machines, typewriter for label making (electric operated or non-electric operated), handy label printer; tape cartridge for printing fabric label; ink ribbons for label printing machines, typewriter for label making (electric operated or non-electric operated), handy label printer.

Cl.40; Processing of fabrics, clothing or fur; processing of metals; processing of plastic films, plastic sheets, other plastics; processing of ceramics; processing of wood; processing of paper; processing of stone materials; processing of bamboo, bark, rattan, vanes and other vegetable base materials (except for processing of food raw materials); food processing; enlargement of photographs printing of photographs; printing of films, images, letters, books, photographs, drawings, documents, printed matters and other hard copies; development of films for photographs; correction, composition, editing, duplication of films or photographs; film processing for print plate-making by the contract; duplication of films and the agency services for duplication of films; bookbinding; sculpture of the seal; photogravure process; plate-making for mimeograph print; rental of the fiber processing machines; rental of metalworking machines; rental of the bookbinding machine; rental of woodworking machines for sawing or for processing plywood; rental of paper manufacturing machines for pulp production or for paper processing; rental of chemical processing instruments; provision of the general materials processing information not to identify materials; printing services (include offset printing, heliogravure, screen-printing, stencil printing, lithography, letterpress printing, printing to the curved surface, plate printing, printing to film or paper of the image and the letter information and printing to paper, printing by computer and digital printer); provision of the information about the printing (include offset printing, heliogravure, screen-printing, stencil printing, lithography, letterpress printing, printing to the curved surface, plate printing, printing to film or paper of the image and the letter information and printing to paper, printing by computer and digital printer); design printing for others (include offset printing, heliogravure, screen-printing, stencil printing, lithography, letterpress printing, printing to the curved surface, plate printing, printing to film or paper of images and letters information and printing to paper, printing by computer and digital printer); color separation of color data for dyeing and print; processing of the printing ink.
4402789  24/10/2019  
[International Registration No. : 1507180]  
S&L Access Systems AB  
Brogatan 139 SE-894 35 Själevad Sweden  
Proposed to be Used  
IR DIVISION  
Cl.7; Elevating apparatus; elevating apparatus to facilitate service and maintenance of wind power plants and towers.  
Cl.37; Building and construction of wind power plants; advisory services relating to building and construction of wind power plants and towers; rental of lifting apparatus; maintenance, service and repair of wind power plants and towers.
Priority claimed from 11/11/2019; Application No. : 88687438 ;United States of America
4402792   11/11/2019
[International Registration No. : 1507198]
Mylan Inc.
1000 Mylan Boulevard Canonsburg PA 15317 United States of America

Proposed to be Used
IR DIVISION

Cl.5; Pharmaceutical preparations for the treatment of cardiovascular, gastrointestinal, neurological, respiratory, psychiatric, allergic, dermatological, pulmonary, metabolic, muscular, erectile dysfunction, infectious and inflammatory conditions, cancer, diabetes, multiple sclerosis; oral and transdermal contraceptives.

Cl.10; Medical fluid injectors.

Cl.44; Providing information relating to diagnostic, prophylactic and therapeutic properties of pharmaceuticals.